The House reassembled after lunch at thirtyfour minutes past two of the clock, The Vice-Chairman (SHRIMATI SUSHMA SWARAJ) in the Chair.

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ): Now we will have further discussion on the working of the Ministry of Information and Broadcasting. Shri V. Narayanasamy will continue his speech.

## Discussion on the Working of the Ministry of Information and Broadcasting—

Contd.

SHRI V. NARAYANASAMY (Pondicherry): Madam, Vice-Chairman, thank you for giving me this opportunity to continue with the discussion on the Ministry of Information and Broadcasting.

Yesterday, I was referring to the broadcast of the regional programmes in the Doordarshan and also the local Kendras in various States. From my experience I find that in the production units in the State Doordarshan Kendras they are totally ignoring the local customs, culture, way of life and the people as far as their education and development in other aspects are concerned. Either they concentrate on the conversation between two groups of people or on the music programme.

I would like to tell the hon. Minister that ever since the production unit had been started in my State about one and a half years back, they have been relaying the programmes which are totally unconnected with our local culture. Everybody knows that we had the French influence and ours is a mixed French and Indian culture. And the Doordarshan people pretty well know that it is a rich culture. It should be given prominence. And in the news programme also, the local news has to be given prominence. But nothing of the sort is being done. Even if the biggest events take place in the State, they are not being covered by Doordarshan so that they may be telecast through the Madras Doordarshan Kendra.

As far as relaying of regional programmes is concerned, I may tell the hon, Minister

that the cultural programmes can be exchanged between the adjoining States and they can be relayed so that the people will feel the oneness and the people will feel that they are a part of India and that they have got a diverse culture. That is a very important aspect which I want the hon. Minister to consider.

Madam, I have a very strong objection

to the imposition of Hindi in the Southern States by Doordarshan. It is a burning problem. Day in and day out, from our State and also from the State of Tamil Nadu, all the political parties have been telling that Doordarshan has to concentrate on all the regional languages. And I am very glad that the Ministry have started regional programmes in other stations also, and they have been relaying them in various capitals. But as far as Hindi imposition is concerned, it is the unanimous view of all the political parties and the people of my State and also the State of Tamil Nadu that when we switch on the Channel-1 of Doordarshan, all the programmes are totally in Hindi except the news which is in Eng-All the other programmes Hindi. And we do not know what conversation is going on in Doordarshan. And our people do not know what is being relayed. That is the state of affairs prevailing. And there is a strong criticism from the people from the Southern region about this. I want the hon. Miniser to consider this aspect and gi e prominence to the local language their local Doordarshan I may tell the hon. Minister that in Northen India, in the national channel, if you relay a programme in a regional language, say, for example, a Tamil programme, if you relay it in Delhi, will the people of Delhi accept it? So, through Doordarshan, why are you trying to impose Hindi on us, a language which is not known to our people? And how do they understand the programme if they do not know the Ianguage? So, whether in Delhi or in North India, will the people accept a programme that is relayed in Tamil on a national hook-up? Therefore, there should be a balanced view about it. You cannot impose Hindi on non-Hindi speaking people through an indirect method. When it was done directly, they opposed it and that was 301 Ministry of

stopped at the Central level. Then the three-language formula has been accepted. Therefore, in the South, specially in Tamil Nadu and Pondicherry where 95 per cent of the people speak the Tamil language, your concentration should be on the language in which the people speak so that the dissemination of information or whatever you wanted to convey through Doordarshan and the Radio will definitely reach them. Therefore I want the hon. Minister consider that aspect and see that slowly this Hindi imposition is reduced. I have another serious complaint and that is about insulting one of the big and important filmstars, Shri Sivaji Ganesan. When the International Film Festival was announced, we were happy to know that Shri Sivaji Ganesan will be the Chief Guest. He is a filmstar and he has acted in more than 400 films. He is a superstar from our area and we were happy to know that he is going to be the Chief Guest and would inaugurate the International Film Festival. But a controversy was created by West Bengal. I have no quarrel on the person who became the Chief Guest and who inaugurated the Festival. But this should not have been made a political issue and the hon. Minister should not have succumbed to the pressure of West Bengal Government. This is insult to a superstar, a filmstar who is a recognised filmstar and who is in the field since his childhood and even today at this old age he is acting in films. He is a classic actor and recognised as such by the world community. He has been insulted by first announceing his name to be the Chief Guest and later on being ignored. I want the hon. Minister to tell us as to who forced him to change the decision. How he was forced to change the decision and who was responsible for it, I want the hon-Minister to repply to this point.

On the matter of film certification, I have The hon. two or three points to make. lady Member from the BJP this very valid point. Today, as we see, the Film Censor Board is fully dominated by the film industry and the bureaucrats. Even the Chairman there is from the film industry. I am not making any comments. But I would like to quote from the comments made by one of the members of the Censor Board. Ms Kamala Mankekar.

She said that the Board of Film Certifica-, tion has to meet once in six months but in the last two and a half years it has not met. Only one meeting was held. She again said that in the 28 Censor Boards in the regions are dominated by more than 80 odd. officers and bureaucrats. She also said that in the Censor Board, the members, are being ignored. This is a serious allegation that has been made. Now the term of the Censor Board is going to be over. I do: not know when the Minister is going to reconstitute it. I would like to suggest to hon. Minister to kindly appoint a retired judge or a renowned journalist, especially a lady member, to be the Chairman, and fifty per cent of the members should be from among the women so that you have a balanced Censor Board which can function tion efficiently without criticism. 1 - 11

There is a lacuna in the Cinematograph Act due to which after the film is consored, even the censored portion is also added to the film later on and exhibited. It is because the Ministry has no control under the Cinematograph Act after certification of a film. It is for the State Government to take care. The State machinery has to do it. It has not been done in any of the States. We have not come across any instance where the certified film is shown as such. Actually the censored portions are also shown in the cinema theatre. Therefore, I want the hon. Minister to see that the Act is amended. The C.B.F.C. should be given more powers. After the certification, if any film is shown which includes the censored portion also, it should banned. I would request the hon. Minister, to react to this when he replies. As I said; in most of the cases, after the certification. they also show those portions which have not been approved by the Censor Board.

Then, Madam, in ragard to the telecast of the proceedings of Parliament, Doordarshan has been doing a very good job. The Onestion Hour is being telecast new. This has been welcomed by the people in the country. I heard the opinion of the people from all walks of life, including the opinion of the people from my constituency. They appreciate it. This is because, through this, they understand "the functioning of Parliament; they come to know about the contribution of the Members of their respective constituencies.

Here I would like to point out that in the Western countries, the proceedings of Parliament are telecast live. I know the Ministry of Information and Broadcasting is fully geared to meet all the challenges under the dynamic leadership of the hon. Minister, with the full support of our hon. Prime Minister. I hope he would definitely consider my demand. It is that the hon. Minister should see that the proceedings of Parliament are telecast live; the Lok Sabhat and the Rajya Sabha proceedings should be telecast live, in alternate weeks. This would help the people in knowing as to what is going on in Parliament, how the and how the discussions are being held Members of Parliament are functioning. You talk about transparency. You talk about openness. Therefore in this field also, you should do it so that the people would be able to understand as to how the Parliament is functioning.

Another point I would like to make here is that there should be a Channel which should telecast entertainment-cum-news proround-the-clock: grammes This is very important. Today, hours. people appreciate the B.B.C. programmes. They welcome these programmes; cularly, the B.B.C. News. That is why say that there should be continuous enter tainment-cum-news programmes through a separate Doordarshan Channel. Of course. the hon. Minister would say: 'I do not have funds'. I accept it. This is the concern of the Standing Committee also. The Standing Committee has submitted a report that as far as this Ministry is concerned. which is growing, which has an ambitiou, programme of expansion and modernisation, it should be supported with more funds. It is because this Ministry has not only to expand, has not only to modernise; it has also to meet the challenges of the Western media. This is another aspect. Therefore for improving the programmes and for the purpose of having more stations, I would request the hon. Finance Minister that he should give more funds to this Ministry so that the expansion and modernisation programmes could be taken up and implemented emoothly.

Then, there is need for more Category 'C' and 'D' posts. I do agree with the hon. Finance Minister when he talks about the 5 per cent and 10 per cent cut in expenditure. But as far as Category 'C' and 'D' posts are concerned, there should not be any ban. The ban has been there for several years. On the one hand we want improvement, we want efficiency, we want performance, we want modernisation; we want everything. At the same time, we are not giving the full complement for the purpose of meeting the various challenges. Therefore, I am one with the hon, Minister. I want the hon. Finance Minister to sanction additional posts, at least, as far as Category 'C' and 'D' posts are concerned so that the Information and Broadcasting Ministry would be able to achieve what is expected of it.

As far as the achievements of the Ministry are concerned, I am very glad to note that within a short period of three years, about 13 new broadcasting stations of All India Radio were opened. These were of various capacities.

Madam, various Doordarshan Kendras have been opened in the rural areas. That is the achievement of this Ministry and also of the Government of India. I spoke about the achievements of this Government vesterday, and I would like to repeat it today. They have opened a total of six channels, thus bringing to the viewers sports, programmes, regional language programmes and commercial programmes through the Metro channel. the national channel and the four newly channels. That was the commitment made by the hon. Minister floor of the House, and he has fulfilled that commitment by dedication and with the cooperation of all the people working in his Ministry.

Madam, as far as the Films Division is concerned, though I have heard some criticism about the Films Division and the documentaries made by them, still they have an achievement, achievement in the sense that they produced 83 documentaries on software and also several news magazines. One should not ignore or for them.

As far as the Institute of Mass Communication is concerned one centre for a post-graduate diploma course in journalism has been opened in Orissa, in the constituency of the hon Minister, in August 1993. This is a very important development which will give journalism a scientific approach. We find thathe field of journalism is growing in a big way in our country. The press being considered the fourth estate of our democracy, better training should be given in journalism so that its quality will improve.

Through public activities like music programmes, Sadbhavana Samarohs and other programmes on communal harmony and national integration, this Ministry has been doing a very good job and making people aware that they are all together as Indians and is bringing the people closer. I know it because the cultural programmes that are organised in my State are very good and they have been acting as, kind of, get-togethers for people from various communities.

As far as allocation of funds for Doordarshan is concerned, though it requires more than Rs. 700 crores, only Rs. 300 crores have been provided in this year's budget by the Finance Minister. Though I have made a criticism as far as the functioning of the Doordarshan is concerned, here I would like to support the hon. Minister because, without adequate funds how can efficiency be there and how can challenges be met? Therefore, in this House I request the hon. Minister of Finance that bigger allocations should be made for Doordarshan so that they will be able to function efficiently and effectively.

Coming to my State, I have two or three important points which I have to submit to the hon. Minister. One is about Karaikal near Tanjore, where an FM station is being made ready, which has to be opened. I am grateful to the hon. Minister for taking personal interest to see that the station is built there for the relay of programmes. Various Doordarshan Kendras, various production units 20—20 RSS/95

and various AIR stations were opened within a short period of three years. Also, some AIR stations have been upgraded When Mr. Panja was the Minister for Information and Broadcasting, and when he visited my State once I personally told him that in my State the AIR was having only a 1-KV station which needed upgradation. It is a model AIR station which is giving out very good programmes which not only the people of Pondicherry but the people of Tamil Nadu also listen to. That particular station has to be upgraded into I told the Minister a 10-KV station. about this. I gave a letter also to him. I would like to know his response to it.

Madam, there is a very heavy demand from the people of Karaikal region. have made this demand in this House. We have requested the Minister several times about this. The regional programmes being telecast from Madras go to the entire area of Tamil Nadu. These are seen by the people of Pondicherry and also Karaikal near the Thanjavur District. There is a low-power transmitter which covers only 5 km. It has no facility for relaying the Madras regional programmes to the people of my State. They have been demanding for a long time that these programmes should be relayed in my I wrote a letter to the hon. Minis-State. I would like to know his rester also. ponse to it.

Finally, I would like to say that this Ministry needs the support of the Government and especially from Members of Parliament. When it is a question of meeting the challenges from the Western World, I support the hon. Minister, and I want the entire House to support him for the purpose of preserving our culture and for the purpose of preserving our identity.

Madam, I would like to submit that private transmissions are coming up. Wher we speak of an open-sky policy, a lot c vulgar and obscene programmes are being shown. There is no need of mentioning about the Star TV. I would like to submit that the Jain TV has come up. I think this is owned by one of the former Members of this House. When the programmes are telecast in the name and

style of "Right and Wrong", obscene films are being shown. That is my complaint. In fact, I have asked the Minister to have a regulation under which all such programmes being telecast could be stopped because it goes against our culture, it goes against our identity and it goe3 against Indian ethos.

SHRI G. SWAMINATHAN (Tamil Nadu): The Doordarshan, Bhopal, showed a nacked woman under operation, and there was a hue and cry.

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ): Mr. Swaminathan, when your turn comes, you may mention about it. Your name is there in the list. What is there to intervene now? You mention it in your turn.

SHRI V. NARAYANASAMY: Madam, therefore, I want the hon. Minister to take action. I know that the Minister will say that there is no regulation. I don't want that reply from the Government. I want the hon. Minister to maintain our culture and identity. No such programmes should be telecast either by the Doordarshan or the Jain TV. My complaint is that it is being telecast daily by the Jain TV during night. to be stopped. I want the Minister's assurance that he would take steps in this regard.

With these words, Madam, I congratulate the hon. Minister for having taken all possible steps to improve the efficiency of the Department and the Ministry. I expect the Minister to do more. I want the Finance Minister to support him in the process.

Thank you.

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ): Mr. I. K. Gujral not present. Mrs. Sarala Maheshwari.

श्रीमती सरला माहदेशरी (एविचम बंगाल): इस पर तो मैं कोई टिप्पणी माननीय उपसभाध्यक्ष महादेश, लगभग 3 वर्षी बाद हम एक बार फिर इसी सदन में कि हमारी सरकार की आ स्चना और प्रसारण मंत्रालय के कार्यकरण पर चिच्च कर रहे हैं। आज से 3 वर्ष पहले देखते हुए इतना अवश्य कह जब हम इसी सदन में इस विभाग के कार्य पर चर्चा कर रहे थे तो अपनी पार्टी की ओर जिले रह सकता जिस की कर में मुक्ते इस मंत्रालय पर बोलन का दायित्व के रूप में स्वीकार हुई।

होगा कि इस विभाग के मंत्री थे श्री अंजीत पजा । उन्होंने नथा-नया ही कार्यभार संभाला था चूंकि कुछ ही महिनों पहले नयी सरकार भी आई थी और इस नयी सरकार के आने के साथ ही नयी आर्थिक नीति का दौर शुरू हुआ था और इस नयी आर्थिक नीति के सम्मोहन में हमारे उस समय के सूचना और प्रसारण मंत्री श्री अजीत पंजा जी यदा-कदा प्रसार भारती के वारे में बात जूकर किया करते थे लेकिन उनका सारा का सारा जोर रोडियो और दूरदर्शन के निजीकरण पर ही लगा हाआ था ।

उपसभाध्यक्ष महोदया, उस समय इस कियान के कार्यकरण पर बोलते हुए मैं ने यह दियान के कार्यकरण पर चर्चा कर एसे विभाग के कार्यकरण पर चर्चा कर रहे हैं जिस विभाग ने अपनी मौन की सजा की दरस्वास्त की है और मैंने उस समय प्रसिद्ध किव श्री टी. एस. इंलियट की पैक्तियों को उद्धृत करते हुए कहा था कि——

"The clock has stopped in the dark"

उपसभाध्यक्ष महोदया, आज तीन वर्ष बाद हम दोक रहे हैं कि विभाग के मंत्री बदल चुके हैं लेकिन स्थिति क्या है, इस की ओर में संकेत करना चाहती हूं। तीन वर्ष पहले जिस विभाग के बारे में मैंने यह कहा था कि इस विभाग ने अपनी मीत की सजा की दरख्वास्त की है, गाज तीन वर्ष बाद मैं उन शब्दों में अपने इन शब्दों को जोड़ना चाहती हूं कि आज इस विभाग की मौत की घंटिया बजने लगी हैं।

उपसभाधयक्ष महोदया, यह मौत कितनी इच्छा मृत्यु है, कितनी स्वाशाविक मृत्यु है, इस पर तो मैं कोई टिप्पणी करना नहीं चाहती लेकिन इनना निश्चित रूप से कहना चाहती हैं कि हमारी सरकार की आर्थिक और सामा-जिक नीतियों की जो दशा और दिशा है उन को देखते हुए इतना अदश्य कहा जा सकता है कि हमारा यह निभाग अपने पूर्वकित्यित रूप में ादी रह सकता जिस की कल्पना प्रसार भारती के रूप में स्वीकार हुई।

उपसभाध्यक्ष महोदया, मैं इस मंत्रालय को ग्य की ओर बढ़ते हुए कदमों की ओर इशारा कर रही हूं तो मैं यह बात महज रोमांच पैदा करों के लिए नहीं कह रही हूं बल्कि बड़े आधार के साथ इस बात को रखना चाहती हूं, बहुत तर्कासंगत तर्क मेरे पास है इस बात को कहने के लिए कि क्या दिशा रही हमारे इस मंत्रालय की । एक तरफ हम दोख रही है कि हमारो इस मंत्रालय ओर से केंदल टी.वी. रंगुलेट करने के लिए केंडल टेलिविजन रोग्लेशन बिल लाया जाता है और दूसरी तरफ उद्योग मंत्रालय की ओर से केंबल टी.वी. को लघु उद्योग का दर्जा दिया जाता है। यही हालत प्रिंट मीडिया के क्षेत्र में भी हैं। हगारे मंत्री महोदय हालांकि लगातार एकान कर रहे हैं कि हम प्रिंट मीडिया के क्षेत्र में विदेशी एजें सियों को नहीं आने देंगे लेकिन उस समय भी हमारे प्रेस रिजस्ट्रार को धत्ता लगाकर किस तरह से विश्व-विख्यात फाइनेंशल टाइम्स ने अपना ट्रेड मार्क का रजिस्ट्रोग करवा लिया है ? इस का मतलब यह है कि हमारा म्चना ाँर प्रसारण मंत्रालय जिस केंबल टी. वी. को र जना प्रसारण मंत्रालय का एक अंग भानता है, उसे गेट टी यग टी में उद्योग का दर्जा दे रिया जाता है। हमारे मंत्री महोदय लसे अख्डार समभते हैं, लेकिन आज की मास्य-लाओं के अनुसार वह अखबार नहीं, महज एक उपभोक्ता सामग्री है। तेजी के साथ किए गरह से हमार तमाम स्थापित माताीय कल्यों को गिर के बल खड़ा किया जा रहा है. एह इस से ख़ब्द है।

महोदगा, स्चना आज हमारे ज्ञान की, हमारी जानकारी की चीज नहीं रह गई है, आज वह क्रमोडिटी की तस्त बन कर रह गई है। दिकाल माल, अपने आप में गंजी गानी मनाफे की शर्त बन कर रह गई है। इसलिए मैं सदन को यह बनाना चानी में और मंत्री महोदय को मैं इंगित बज्जा स्वाहती हो कि किस तरह से उन का भिवाल स्वाहती हो कि किस तरह से उन का भिवाल स्वाहती हो कि किस तरह से उन का भिवाल स्वाहती हो कि किस तरह से उन का भिवाल स्वाहती हो कि किस तरह से उन का भिवाल स्वाहती हो कि किस तरह से उन का भिवाल स्वाहती हो कि किस तरह से उन का भिवाल स्वाहती हो कि किस तरह से उन का भिवाल स्वाहती हो कि किस तरह से उन का भिवाल स्वाहती हो कि किस तरह से उन का भिवाल स्वाहती हो कि किस तरह से उन का भिवाल स्वाहती हो कि किस तरह से उन का स्वाहती है से किस तरह से उन का स्वाहती है से किस तरह से से किस तरह से उन का स्वाहती है से किस तरह से से किस तरह से किस तरह से किस तरह से किस तरह से से किस तरह से किस

महोदया, जापान में रीडियो और टी. ती. पोस्ट एंड टॉलिकम्यूनिकेशंस में कामिल कर लिए गए थे। लेंकिन आज उन का यह रंजालय 21वीं शदी का मंत्रालय अपने आप को कहता है। इस नये मंत्रालय का क्या कहता है, इस की दलील में आप को जापान के जन्न आफ ट्रंड एंड इंडस्ट्री ने जो कुछ कहा है, उस से पढ़कर सुनाना चाहती हूं—

"A sophisticated information-oriented society, in which information circulates smoothly thanks to telecommunication, is not complete in itself. When information flows, the people, goods and money also flow. When information about a product is disseminated, as in advertising, people go and buy it. The flow of information is accompanied by physical flow and cash flow."

अब टेलीविजन सिर्फ स्चना संस्कृति के प्रवाह का नहीं यह नगद कौडी (क्रीश फ्लों) का बहुत बड़ा साधन है हमारी सरकार जिस पूंजीवादी समाज के मान म्ल्यों से बंधी हुई है उसमें यह नगद काडी का प्रवाह ही सबसे पवित्र प्रवाह है। यह जानते हैं कि इस प्रवाह के रास्ते में आने वाली किसी भी बाधा को अब स्वीकार नहीं किया जायेगा क्यों कि प्ंजीपति की आंख हमेशा मनाफे के स्त्रोत की ओर लगी रहती है। इस-लिए मेरा यह मानना है कि सूचना और प्रसा-रण विभाग, आप कितनी ही कोशिश अब यह अपने प्राने विभाग में नहीं सकता है। मैं सासकर मंत्री जी का ध्यान दिलाना चाहुंगी कि हाल ही में हमारी स्टेंडिंग कमेटियां बनी है उनमें किस तरह से सूचना ौर प्रसारण मंत्रालय का विलय अपने स्तर पर लम्यनिकेशन में यानी संचार संत्रालय में कर दिया गया है। मंत्री जी वह दिन दूर नहीं ल्ट अपके विभाग में ताला लग जागेगा । जो 1985 में जापान में हुआ था कब हम उस दिशा की ओर चले जायों गे शायद हमारो मंत्री महाेदश को पता नहीं है लेकिन उनके विभाग 🐣 छाम करने वाले नौकरशाहों को जरूर ९सा लांग कि हमारी सरकार की दिका काँन सी होगी, किस रास्ते पर हमें आगे बढ़ना है। हमलिए प्रसार-भारती में हमारी सरकार की जो उदासीनता है वह उदासीनता भी, मैं जिस बात को कह रही हुं वह इस बात का

और बड़ा प्रभाव है कि अब हमारा रेडियो और दारदर्शन उस रूप में कतई नहीं सकता, हमारा स्चना और प्रसारण मंत्रालय उस रूप में कतई नहीं रह सकता जिस रूप में हमने इसकी परिकल्पना की थी। इस बात को अच्छी तरह से जानती हैं कि किसी भी राष्ट्र और समाज की नैतिकसाओं के निर्धारण में इस प्रकार के शक्तिशाली जन-माध्यमों की कितनी अहम भूमिका होती है, कितनी शक्तिशाली भूमिका होती है, लेकिन इन उन प्रचार माध्यमों में इसकी सकारात्मक भिमका की हमारी सरकार को कोई चिंता नहीं है, क्योंकि उसे तो बाजार की अंधी शक्तियों के सहार चलना है और सरकार यह निर्णय ले चकी है। इसीलिए खुद को बाजार की अंधी शक्तियों के भरासे छोड देने वाली हमारी सरकार, आज जिस मार्किट इको-नोगी की तरफ बढ़ रही हैं, जिस ग्लोबल इंटीग्रेशन का नारा दे रही है, जिस वैश्वीकरण की खासियत क्या है, आल्विन टाफ्लर के शब्दों में कहना चाहुंगी । आल्विन टाफ्लर जिसने सचना को सबसे बड़ा शक्ति का स्रोत बताया है वह स्चना आज किस ओर जा है। आल्विन टाफ्लर ने इस्तेमाल किया था : ग्लोबल प्राइवेट मोनोपोली आफ इंफरमेशन तो आज इस ग्लोबल प्राइवेट मोनोपोली आफ इंफरमेशन का सबसे वडा शक्तिशाली सोत अगर कोई है ती यह इलेक-ट्रोनिक माध्यम है। और हमारी सरकार ने जिस तरह से हमारे यहां सर्च मरडक का पलक पावड़े बिछाकर स्वागत किया उसरे आसानी रे समझ में आ जाता है कि हमारी सरकार की दशा क्या है। इसलिए मैं कहना चाहती हं कि अब दरदर्शन अपने आप में कोई संदोश नहीं स्वयं में एक पण्य तथा पण्यों का उत्पादन का स्रोत, कोमोडीटीज उत्पादन का एक साधन बन गया है। इसी आधार पर कहने गले आज के युग की साध्यक्षों का युग कहते र्दै। परी मानव सभ्यता और संस्क<sub>ित</sub> एक भारी उथल-पथल के बीच में गजर रही हैं। एसा नगता है कि इस युग में सिर्फ एंजी का संकेन्द्रण ही नहीं हो रहा है इस यग में इम दोस रहे हैं कि संस्कृति का भी संकेन्द्रण हो रहा है। मैं यह नहीं कहती कि हमारे मंत्री जी कहाँगे आप बहुत पुरानी है आपका !

समझ में क्यों नहीं आ रहा है कि समाज किस तरफ जा रहा है समाज किस ओर आगे बढ़ रहा है . . .

THE MINISTER OF STATE OF THE MINISTER OF INFORMATION AND BRAODCASTING (SHRI K. P. SINGH DEO): I did not say that.

श्रीमती सरला माहरेक्दरी: धन्यवाद आपका।
मैं यह कहना चाहती हूं कि जो परिवर्तन हो
रहे हैं उन परिवर्तनों से हम अछ्रते रह सकते
हैं, खुद को अलग रख सकते हैं लेकिन इसका
अर्थ यह तो नहीं है जो कुछ घट रहा है
इसको हम नियति मान कर उसके मूक भीवता
बन कर रह जाएं। इसलिए आधृनिकता की
ओर भागते हुए हमारे समाज में यह माध्यम
कौन सी भूमिका निभा रहा है इसके बारे में
आपको ध्यान होगा कि चंद दिनों एहले सुप्रीम
कोट ने एक फैसला स्नाया था। सुप्रीम कोट के उस फैसले को मैं यहां इस सदन में उद्धृत
करना चाह्ंगी।

"There cannot be a dispute that modernisation is an important factor and needed very much in a developing country.

But this makes us ponder whether the voyage we have undertaken on the basis of the principles enshrined in the Constitution is carried on right lines. For, it is not the distance we have travelled that matters, but it's the direction in which we have travelled what really matters. Are we merely moving or truly advancing? Are we merely changing or effectively progressing...?"

महोदया, स्प्रीम कोर्ट ने यह स्वाल उठाया और इसलिये यह जरूरी है कि हम परिवर्तन की इस दशा और दिशा को समझें। आज सच्चाई यह है कि जिस विकास की हम चर्च कर रहे हैं, जिस परिवर्तन पर हम चर्च कर रहे हैं, जिस परिवर्तन पर हम चर्च कर रहे हैं उस विकास और परिवर्तन की दिशा पर विश्व में एक जैसी नहीं हैं। मसलन यदि जापान ने 1985 में ही अपने स्चार और प्रसारण मंत्रालय का विलय अपने संचार

विभाग में कर दिया तो आज एक दशक बाद हम उस दबाव की महसूस कर रहे हैं। इसी तरह से भारत की तरह समुचे विकासशील देश विकसित देशों की तकनीकी के मामले में चार-पांच पीढ़ी पीछ चल रहे हैं। माध्यमों के बारे में कमोबीश एक ही स्थिति है। ऐसी स्थिति में यह सच है कि पिछड़ी हुई तक-नीक से चिपके रहना यह हमारी गरीबी और पिछड़पेन का कारण हो सकता है। ऐसे में अगर हम इन माध्यमों का सञ्जब्झकर, समझ-ब्झकर इस्तेमाल कर तो हमारा पिछड़ापन हमारे लिये वरदान सिद्ध हो सकते हैं। साध्यमों से जो विकतियां पश्चिमी देशों में आयी है उन विकृतियों से हम खुद को बचा सकते है। इसलिये उपसभाध्यक्ष महोदया, मैं यह कहना चाहुंगी कि हमारा यह मंत्रालय, जो यह परिवर्तन की दिशा है उसका किस तरह से समझ रहा है। महोदया, उसकी नजर द निया के पैमाने पर मन्ष्यता की अब तक जो अन्भव हो चुके हैं उन्हें अच्छी तरह समझ-बूझ कर आगे बढ़ने की है या खुद को इस अधी दौंड़ में सिर्फा धर्कोल दोना है।

उपसभाध्यक्ष महादेया, में खुद को द्रदर्शन पर ही कोन्द्रित करना चाहुंगी क्योंकि जैसा आपने कहा हमारे इस विभाग का मूल केन्द्र बिन्द दरदर्शन हो गया है और बाकी सारे के सारे इसके अंग गौण बनकर रह गये हैं। उपसभाध्यक्ष महोदया पिछले दिनों आपको माल्म है कि इस मंत्रालयं की ओर से एक राष्ट्रीय माध्यम नीति का मसाविदा तैयार किया गरा था। म्फे यह कहते हुए बहुत दृख होता है कि जिस युग को हम माध्यमों का युग कहते हैं, उस य्ग में राष्ट्रीय माध्यम नीति के बार मीं मंत्रालय की ओर से जो मसविदा पेश किया किया गया था वह 22 पृष्ठों का था और एक बहुत ही उधली समभ और छिछली जानकारी वाला चिथड़ा सा आलेख था । उस परे मस-विदो में कहीं पर भी साध्यमों के विस्फोट से द निया में सामाजिक संबंधों में जो परिवर्तन हए हैं उन अन्भवों की कतइ चर्चा नहीं थी। वस एक मात्र यही चिंता जाहिर की गयी कि किस प्रकार दारदर्शन को अधिक से अधिक आय का सोत बनाया जाये और उसकी आय में सेंध लगाने वाले विदोशी सैटोलाइट चैनलों से किस प्रकार सुपरिहट मुकाबला किया जाये। उपसभाध्यक्ष महदिया, यह सपरहिट मकाबला

तिस तरह से किया गया ? विदेशी अप-संस्कृति से सपरिहट मुकाबला देशी अप-संस्कृति से सपरिहट मुकाबला देशी अप-संस्कृति के जिससे से करने की भद्दी कोशिशों के रूप में सामने आया और उस भद्दी कोशिश का नतीजा एयर टाइम कमेटी की असामियक मौत के रूप में सामने आया। ... (समय की घंटी)... उपसभाध्यक्ष महादया, में थोड़ा सा और निवंदन करना चाहुंगी।

उपसभाध्यक (श्रीमती सूषमा स्वराण) ; आपका समय समाप्त हो गया है । आप बोलिये, मैं आपको समय दंगी । फिर भी कन्क्लूड करने की तरफ बढ़िये ।

श्रीमती सरला माहेक्वरी : उपसभाध्यक्ष महोदया, में यह बात कहना चाहती हूं कि जो एयर टाइम कमेटी जी एस . देवधर की वध्य-क्षता में बनायी गयी थी उसका उद्देश्य यह था कि रोडियो के एफ एम बैंड तथा द्रदर्शन के मैटो चैना के कार्यक्रमीं का वह दिशा-निर्देश करे। लेकिन जब देवधर कमेटी ने अपना काम करना शरू किया तो मंत्रालय के अधिका-रियों के साथ उनका विरोध शुरू हो गया । क्शों कि मंत्रालय की ओर से उन्हें यह हिदायत दी गयी कि वह रॉडियों के एफ एम बैंड तथा द रदर्शन के मेटो चैनल से उसी प्रकार के कार्य-कमों के प्रसारण की विधि तैयार कर, जिस प्रकार के कार्यक्रम सेटेलाइट टी.वी. तथा अन्य वदेशी चैनलों से प्रसारित होते हैं। एयर टाइम कमेटी में हमार देश की अनेक प्रतिभायें थी जिन्होंने इस क्षेत्र में काम किया था। उनसे यह कहा गया कि जाप नकलची बंदरों की तरह काम करें। उपसभाध्यक्ष महोदगा, भैं कहना चाहांगी कि सरकार का यह डिप्टकोण भारतीय रोडियो या द्रदर्शन की स्व-रूप को तैयार करनेका नहीं था। उसकी सारी की सारी चिन्ता दूरदर्शन से होने वाली आय पर कोन्द्रित थी। दूरदर्शन को चेनलों से विदर्शी चीनलों के कार्यक्रमों को प्ररारित छरने की मांग कर के सरकार ने ऐसी स्थिति पैदा कर दी कि अंत में इस देवधर कम्टीकां इस्तीफा दोनेकां मजबूर होना पड़ा। वाज स्थिति यह है कि मंत्रालय की ओर से बड़े उत्साह के साथ लगातार घोषणाएं की जा रही है कि हम 24 चेनल शुरू करेंगे, 25 चेनल शुरू कर देंगे। मेरा प्रश्न यह है कि अप 24 चेनल शुरू करिये, 25 चेनल शरू

करिये लेकिन आपकी क्षमता है ? क्या आप सांपटवेयर बनाने में सक्षम है ? आप यह देख रहें हैं कि इनकी क्षमता तो एक दो चैनलों को परा करने की भी नहीं है और यह 24-25 चीनल शरू करने की बात कर रहे हैं। इससे होगा क्या कि आपके तमाम चेनलों से विदर्शी र डीमेड कार्यक्रमों को फिल्मी र डीमेड कार्य-क्रमों को भर्ती किया जाएगा फिर आप यह कहरेंगे कि हम अपने देश की सार्वभौमिकता की रक्षा कर्रो । मैं जिस सवाल को उठाना चाह रही थी, वह यह है कि एक तरफ तो हमारे उत्पर विदंशी देताव है और दंसरी तरफ जिस विदंशी दबाव की चर्चा आपने भी की किस तरह हमारे दंश के काननों को धता बता कर एक विदेशी कम्पनी हीरों कप टर्नामेंट का प्रसारण करके चली गईं। हमारे मंत्री महादय ने ठीक ध्यान आकर्षित किया कि हमारी सार्वभौमिकता का प्रश्न है और हम लोगों ने भी चिन्ता व्यक्त की लेकिन क्या हुआ ? मंत्रालय कुछ नहीं कर सका । दश के दसरे किसी कान्न की आड में एक विदेशी कम्पनी प्रसारण कर के चली गई। आज मुझी यह कहते हुए बड़ा दुख होता है कि जाज हमारे अपने मंत्रालय में भी इस बात पर चर्चा की जा रहीं है कि हमारे देश के संटोलाइट पर किस तरह निविशी कम्पनियाँ को ट्रांस्पोंडर की स्विधा दी जाए । कहां रह जाएगी हमारी सार्वभौमिकता, कहां रह जाएगी हमारी संप्रभुता ? इसलिए मैं यह कहना चाहुंगी कि आज हमारे पास जो साधन उप-लब्ध है, उन साधनों की भी हम सही रूप में इस्तेमाल नहीं कर पा रहे हैं, उनका भी विरूपीकरण किया जा रहा है। इसलिए जब इन माध्यमों को लाने की बात हाई थी तब हमारे देश के प्रधानमंत्री पंडित जवाहर लाल नेहरू ने यह शाशंका व्यक्त की थी, यह भग जाहिर किया था कि इस तरह का खरीला माध्यम हमारे जैसे गरीब देश में तब धनिकों के खेल नी दस्त बन जाएगा । आप देख रहे हैं कि िंडित जवाहर लाल नेहरू की आशंका निरा-धर साबित नहीं हुई। पश्चिम में जिस रप्रय टोनीविजन का विस्तार हाआ था, उस समय परिचम समृद्धि की उतंचाई को पार कर ज्या था लेकिन हमारे देश की वस्तरत िथति क्या है। हम उस उनंचाई से बहत गील है। अधिनक तकनीकी क्षेत्र में हम लेट-कमर्स हैं। इसलिए यह इलेक्ट्रोनिक माध्यम

हमारे अपने स्वयं के समाज की जरूरतों की उपज नहीं हैं और जो हमारे स्वयं के अन्दर से उप-जता नहीं हैं, जो हमारी स्वयं की जरूरत न हो, उसका इस्तेमाल हमें बहुत सावधानी खे करना चाहियं अन्यथा हमारी स्थिति भस्मा-स्र की तरह होगी। मैं जिस बात की ओर आपका ध्यान आकर्षित करना चाहती हूं और मंत्री जी का ध्यान आकर्षित करना चाहती हूं वह यह है कि यह माध्यम तभी फलदायी हो सकते हैं जब इसकी चर्चा वास्तिवक अर्थी में भारतीय हो, जब यह माध्यम उदीयमान भारत की सही तस्वीर को पेश करने के काविल हो जाए। इसलिए उपसभाध्यक्ष महोदया, महात्मा गांधी ने जो कहा था, मैं उदध्त करना चाहती हुं—

"No country can become a nation by producing a race of imitators. I want to write many new things but they should all be written on the Indian slate."

भारतीय पट्टी पर उनकी लिखा जाना चाहिये, भारत की जड़ गहरी होनी चाहिये । हमार देश की वस्तिस्थिति से उउनको जुडा होना चाहिये। इसीए जरूरी है कि द्रदर्शन का परा छांचा आत्मकोन्द्रित तथा एकपक्षीय ढांचा नहीं होना चाहिये। यह सिर्फ प्रस्ततकर्ता होना चाहिए। बल्कि संवादकर्ता उत्तरण्टांग पश्चिमी संस्कृति के रंग में रंगे ह ए कार्यक्रम दिखा कर आप हमारी जनता को सम्मोहित तो कर सकते हैं लेकिन उनके जीरये आप टमारी जनता के साथ कभी भी रागत्मक संबंध स्थापित नहीं कर सकते हैं। इसलिए अगर दारदर्शन को संवादम्लक बनाने चाहते हैं तो उसका तरीका यह है कि व हमारे वास्त-विक जीवन के सब से अधिक निकट हो, वह दर्शकों का सिर्फ शिक्षक नहीं शिष्य भी होगा चाहरो । उसी समाज को जीवन से शीखना चाहिये । इप्रलिए मैं यह निवेदन करना। चाडांगी, आप भी जानती है कि विषय वहात संवेदनशील है, काछ समय आप दे दें...

उपराभाध्यक्ष (श्रीमती सूषमा स्वराज) : समाप्त करिये सरला जी । मैंने आपको 8-9 मिनट फालतू दे दिये हैं।

श्रीमती सरला माहेश्यरी : पांच-सात मिनट मी समाप्त कर रहो हूं। कूछ दिन पहले मानव संसाधन मंत्रालय की ओर से संस्कृति का एक संसविदा तैयार किया गया था हालांकि उस सीस्कृतिक मसविद से मैं पूरी तरह से सहमत नहीं हूं लेकिन इस बात की आवश्यकता जरूर महसूस करती हूं कि सरकार की एक सांस्कृतिक नीति होनी चाहिए और इस सांस-कतिक नीति को हमारी सरकार को सभी गाध्यमों के लिए, सभी विभागों के लिए एक दिशा निर्देश नीति के रूप में कार्य करना चाहिए ताकि हमारे देश में ऐसी स्थिति न आये कि फिर कोई विदेशी प्रसारण कम्पनी हमार देश के कानुनों का उल्लंघन करके अप-लिफ्टिंग की सुविधा ले हे या प्रसारण की स्विधा ले लें, या हमारे देश में रजिस्ट्रार को धत्ता बताकर कोई अखबार ट्रोड कानून के अंतर्गत र्रीजस्ट्शन करवा ले । जब हम इन माध्यमों की बात करते हैं तो ये माध्यम तभी हगार देश के विकास में हमार देश की संस-कति में एक सही और सकारात्मक भूमिका निभा सकते हैं जब इनकी जड़ें हमारे देश की संस्कृति के साथ जुड़ी हों। एक सुप्रसिद्ध इतिहासकार, मानव सभ्यता के बहुत बड़े इति-हासकार, हुए हैं, जे. डी. बरनाल उन्होंने कहा থা হৈছে—

> "Science and technology, without culture, open the door for entry into a dehumanised, meaningless universe commanded by Robots."

आप जानती होंगी कि बरनाल की बात किस तरह आज हमार सामने सही रूप में उतर रही है ... (समय की घंटी) आप तो घंटी बजा रही हैं हालांकि मैं अभी पूरा नहीं कर पाई हो । मैं सिफं आपसे इतना कहना चाहतीं हों ।

उपसभाध्यक्ष (श्रीमतो सूषमा स्वराज) : लगभग' दागना समय दिया है । अब समाप्त करिये ।

भी भारती सरला माहे स्वरी : जब हम एसे संवेदनशील विषय पर विचार करते हैं तो हमें इस बात को जरूर सद्दोनजर रहना चाहिए कि हमारे मंत्रालय ने विभिन्न कमेटियां तैयार को हैं, आपको मालूम है कि चन्दा कमेटी से लेकर वर्गीज कमेटी बोरु पी.सी. जोशी कमेटी तक है और सारी की सारी कमेटियों ने इन माध्यमों के बारे में एक पीरप्रेक्ष्य है कि हमारे सामने रखा परिष्रक्ष्य क्या होना चाहिए । लेकिन मुभी कहते हुए अफसोस होता है कि हमारे इस मंत्रालय के सामने कोई परिप्रक्ष्य नहीं है। शंसार भारती के रूप में जो परिप्रेक्ष्य आया था उस परिप्रेक्ष्य से अलग हटकर हमारा यह विभाग आज बहु-राष्ट्रीय कम्पनियों की गोद में बैठ गया है। इसके चलते हम अपनी सांस्कृतिक जड़ों से दूर होते जा रहे हैं और इस सांस्कृतिक जड़ों से दूर होने का नतीजा क्या होता है, सिर्फ इस ओर मैं आपका ध्यान आकर्षित करवाना चाहती हुं कि पी. सी. जोशी ने कहा था--

"The drive towards a rootless Modernity has always produced a cultural blacklash in the form of religious fundamentalism and cultural revivalism. The modernisers alienated from tradition are the strongest alkies of undamentalists and revivalists."

यह आज का हमारा यथार्थ है इसलिए उपसभाध्यक्ष महोदया, मैं सिर्फ इतना कहना चाहती हूं बटाँक्ट ब्रेक्थ के शब्दों में कि साधनों से यह अदश्य पूछा जाना चाहिए कि उनके उद्देश्य क्या है। वे किसके लिए हैं, और अगर हमारा मंत्रालय विदेशियों की फाठा पर अपनी अस्मिता को खत्म नहीं करना चाहता है, विदेशियों द्वारा फेंकी झूठन पर हमार समाज को गुमराह नहीं करना चाहता है और इसे एक सही दिशा देना चाहता है तो वह प्रसार भारती की दिशा है और उस दिशा की ओर बढ़ने की जरूरत है अन्यथा इस मंत्रालय में ताले लगने में कोई देर नहीं है।

श्री विश्वस्थर नाथ पांडे (नाम निदासित): महोदया, सूचना और प्रसारण मंत्रालय की 12 भूजाएं हैं—आल इंडिया रोडियो, दूर-दर्शन, िक्लम, प्रेस इन्फारमेशन ब्यूरो, न्यूज-पेपर्स फार इंडिया, पिब्लक्षेत्रन डिवीजन, फील्ड पिब्लिसिटी, एडयरटाइजिंग एण्ड विजु-अल पिब्लिसिटी, फोटो डिवीजन, सांग एण्ड

डामा डिबीजन, रिसर्च एण्ड रेफर्रेस डिबी-जन और मास कम्युनिकेशन । अपनी इन 12 भूजाओं से वे दश के मानस की, देश के मस्तिष्क को दिशा देते हैं और उन्हें प्ररेणा देते हैं। मेरा इसके दो विभागों से काफी पुराना संबंध रहा है एक टाकर की हैसिंगत स. रनिंग कमेन्टेटर को है सियत से । ऐसे मोके आये जब मुभे रिनंग कमें ट्री करनी पड़ी--- खुइचेव के आगमन पर, चाउ एन लाई के आगमन पर, गांधी जी के अस्थि वि-सर्जन के मौके पर, सरदार पटेल के मौके पर और बहात से सांस्कृतिक कार्यक्रमों में जो दूरदर्शन ने आयोजित किये उनमें मुझं बोलने का मौका मिला, अपनी बात कहने का मौका मिला। मैंने देखा, शुरू से इसके इति-हास को अगर आप लीजिए । हमारा संगीत, हमारी संस्कृति, हमार नृत्य यं सार के सार एसी स्थिति में हो गए थे, राजाओं संरक्षण खत्म हो गया था। राजा खुद हां गए थे ताल्ल्कदार खत्म हो गए थे, इसलिए उनका चला गया था । जितने घराने थे वे घराने सब बेहोशी की हालत में आ गए थे, जैसे उरका कोई परसाने हाल नहीं है। तो उस सब को अगर किसी ने फिर से चेतना दी तो वह इस मंत्रालय ने चेतना दी। वाणी के दवारा, दुरदर्शन के दुवारा उन्हें सम्मानित किया, उनकी कला को पूर्ण विक-मिन होने का अवसर दिया और उन्हें ऐना महस्स हुआ कि राजे-म्हाराजे चले गए, ताल्लुकेदार चले गए, फिर भी वह मंत्रालय हैं जो देश की संस्कृति को, देश की कला को, देश के संगीत को, देश के नृत्य को जीवित रख रहा है। इसमें जैसा कि होना चाहिए था, इसमें जो फिल्म सेंसर बोर्ड है सही तरीके से फिल्मों का सेसर नहीं कर सका । क्या चाहते हैं खाली मनोरंजन हो? सतोर जन मे<sup>-</sup> केवल मार-पीट हो, मनोरंजन मों हिंसा हो, मनोरंजन में सैक्स हो ? अगर यही है तब तो मैं समकता हो कि एक गलत धारा देश में चली है। पश्चिम की संस्कृति दासरे तरह की है, हमारी संस्कृति एक दासरो तरह की है। हमों संयम से, हमारी संस्कृति संयम को ही विक्रेष महत्व दोनी है। इस इष्टिसे अगर आप दोसे तो ।

मैं समभता हूं कि बहुत थोड़ी फिल्में एसी सत्यजीत राय ने एक रास्ता दिखाया और उन्होंने फिल्मों का स्तर बहुत ऊचा किया। आखिर उसका असर थोड़ा बहुत तो है । मै कई भाषाओं की फिल्मे देखता हुं। उडिया को भी मैंने देखा लगातार असमी फिल्मों को देखा, बंगला फिष्मों को देखा। इन फिल्मों के अंदर एक सीभ्यता है, जबिक हिन्दी फिल्मों मे वह सौभ्यता नहीं हैं। इस-लिए जरूरत इस बात की है कि हमारे सेंसर को थोड़ा सा और कड़ा होना चाहिए और उनमें से एसे प्रकरण निकालने चाहिए अलग कर दोना चाहिएं जो दोश के युवा वर्ग को विभूम कर सकते हैं और हमारी संस्कृति को डिस्टार्ट कर सकते हैं। मैडम, तो जैसा मैंने कहा कि भारतीय कला और भारतीय संस्कृति के प्रचार-प्रसार में जब दूरदर्शन का उदय हुआ तो भारतीय कला, **साहित्य और संस्कृति** को चार चांद लगे। दिचारों के प्रचार-प्रसार में मैंने देखा कि जितनी भी बहसे होती है, डिसकशंस होती है, अब उनका स्तर भी काफी उरंचा होने लगा है और उसमें से बहुत कुछ आदमी प्राप्त कर सकता है। आकाशवाणी का कितना विस्तार हो हैं ? जब शुरू हुआ उस समय से लेकर आज इतना विस्तार हो गया है कि देश के कोने-कोने में 90 प्रतिशत लोगों तक उसकी पहांच हो गर्द है लोग न्युज के इच्छा कही गए हैं, भूखे हो गए हैं, उन्हें न्यूज चाहिए जिस तरह सै भी मिले । हमारे समाचार-ात्र उसे पुरा नहीं कर सकते, क्योंकि उनके निर्यामत एडोशंस होते हैं। सुब्ह निकल गए, दोपहर को निकल गए, शाम को निकल गए, बाकी रात तक क्या होता है, सर्वरे क्या होता है, इस दिशा में आकाशवाणी रे ठाफी स्तुल्य काम किया है। और एसे मौके पर एसे समाचार लोगों तक गहं-चाए हैं, घोकि दुसरे माध्यम से नहीं पहांचा सकतेथे।

महोदय, मैं जरूर चाहता हूं कि हम कूछ एसी तजबीज करों कि तिमल फिल्मों को हिन्दिकरण हो तो बहुत अच्छी बात है और हम दिखान तो हैं। हमारे यहां उत्तर भारत में तिमल फिल्मों भी दिखायी जाती हैं। हमार पूर्व-वक्ता को शिकायत थी कि दक्षिण भारत के लोगों पर जबंद स्ती हिन्दी थोपी जानी हैं। मेरा ख्याल हैं कि एसी भावना नहीं आनी चाहिए। हां, एक रेशियो होना चाहिए कि अगर दक्षिण भारत की भाषाओं में हम जो समाचार देते हैं या फिल्में दिखाने हैं या दूसरे कार्यक्रम दिखाते हैं उत्तर भारत में तो उस अनुपात में हमको दिक्षण भारत में भी दिखाना चाहिए। यह एक अनुपात बना लोना चाहिए जिससे कि किसी को यह शिका-यत करने का मौका न मिले कि हमारी चीजों का कोई प्रदर्शन नहीं होता उत्तर भारत में और उत्तर भारत की चीजों का हमारे प्रदेश में बहुद प्रदर्शन होता है।

महोदया, मुझे मौका मिला है सोवियत रूस के रोडियो से बोलने का, चीन के रोडियो सं बोलने का और मुझे मौका मिला है जापान के रेडियो से बोलने का। तो मैंने पाया कि जिनने ''रिजिड'' वह है, शायद उतने हम नहीं है। मेरी एक स्क्रिप्ट में एक बात आयी जिसमें कि मैंने जिक्त करते थोड़ा सा ऋिटिसाइज किया । ''म्राक्सं'' को एक पुस्तक में लिखा था कि कदकत्ता से सी किलोमीटर दूर हरिद्वार है जहां कि कोयला होता है। मैंने उनका ध्यान आकृषित किया कि कलकत्ता से हरिद्वार सौ किलोमीटर नहीं हैं बल्कि उससे बहुत ज्यादा है और ग्लरी है मार्क्स की । वह ''वर्धामान'' हा सकता है जोकि शायद 80 किलोमीटर दूर हैं। यो उन्होंने कहा कि इस विवेचना प्रसारित मन की जिए। यह अपनी स्किष्ट में से काट दोजिए। तो इस गरह से मान्यताएं उन्होंने बना ती हैं. उन मान्य-ताओं के विषरीत वह नहीं जाना चाहरो ह€ ।

महोदया. अब प्रश्न यह है कि हम अपनी संस्कृति की आज कैंसे रक्षा कर सकते हैं? उसके कुछ शाश्वत मृल्य हैं। उन शाश्वत मृल्यों को हम कैंसे बचाकर रख सकते हैं? हमारी संस्कृति में यह भावना थी कि वह अपने भीनर सब को आत्मसात कर के चलती थी। उसने सभी संस्कृतियों को आत्मसात किया। भारन की संस्कृति एंमी 21-20RS\$/95

सस्कृति है कि जो भी बाहर से आया उसने स्व को आत्मसात कर लिया। उसका भारतीयकरण कर लिया जिस तरह से कि गंगा का प्रवाह होता है कि उसके रास्ते में जिया भी धाराएं आती है, सब उसमें शामिल होती जाती है और तब वह महान गंगा बनती है। इसी तरह से हमने भारत की संस्कृति में सब को आत्मसात कर लिया। तो रिडियो और दूरदर्शन के प्रसारण में इस बात का ध्यान रखा जाना चाहिए कि हम कोई एसी बात न कर जिससे कि हमारी जो समलाधात्मक संस्कृति है, हमारी जो विविद्धता में एकता दखने की संस्कृति है, उसमें कोई अंतर आए या उससे हम अलग हटें।

महोदया, मुक्ते याद है कि जब बोलने वाली फिल्म नहीं बनी थीं तब इंटर-नेकतन फिल्म्स में यहां इटली की इनी हुई फिल्म ''बायसिकल'' को और जापान की हर्द एक्त फिल्म दौनों को बेहद स**राहा** उनके हिन्दीकरण भी किए गए । तो बाहर की जिल्मों हम न लों, यह भी जरूरी नहीं। हमको लेना चाहिए, जो अच्छी फिल्में हैं। मुझे याद है, बहुत अरसे पहले मैं ने एक फिल्म दंखी थी, जिसमें नीरों को दर्शाया गया था। नीचे बाघ और निशस्त्र आदमी की लड़ाई हो रही थी। एम. पी. थिएटर में । नीरो उसको देख रहा था, एक रवरने पादरी आते हैं। अपना **हैट उनके सामने** करते हैं फोर द प्अर आफ दरो। होती है देखा में, नीरो को । उसका एक ापड़ मारता है, उसका हैट गिर जाता है। गिर जाता है तो फिर उठता है और उठने के बाद अपना हैंट सामने कर दोता है और कहता है कि 'शेर मैजेस्टी, दोट वाज फोर मी, नाऊ ार द एअर'। एक इतनी च्यती हुई चीज थी। इस तरह से हम चुभती हुई चीज बना सकते हैं, हमारे कलाकार बना सकते हैं इस गरह की चीज।

इधर पिछले 40-50 वर्षो में, जबसे आकाशवाणी और दूरदर्शन का आगमन हुआ है हमारे देश में, तब से हमने बहुत कुछ किया है। जो मरे हुए हमारे नृत्य थे, उनकी फिर में संजीवित किया है। अब हमारे नृज्यों की

देखकर सारी दुनिया चिकत होती है। हमारी कला को देखकर सारी दुनिया चिकत होती है। तो यह एक बहुत बड़ा अहसान है इनका।

प्रसार भारती की बात की जाती है। हमारे बैठे हुए हैं उस समय के प्रसारण मंत्री, वह योजना कागज पर आकर रह गई। जनता सरकार को अधिकार दिया गया कि वह उसकी भूमिका बनाए, लोकिन वह केवल कागजों में नह गई। उसकी भाव उस पर कोई कार्यकम किया ही नहीं गया।

पैसे की बात है, वह भी बहुत होता है। हम अभी शिकायत कर रहे हैं कि जितना हमें बजट में प्रावधान करना चाहिए था उतना बजट में प्रावधान नहीं किया गया इस मंत्रालय के लिए या दूरदर्शन के लिए। फिर पैसा कहां से आएगा क्योंकि पैसा भी जरूरी है। यह पैसा आता है सीरियल से. रामायण और महाभारत के सीरियल में बहुत पैसा लोगों ने कमाया, जो क्रिकेट मैच होते है उनमें बहुत पैसा मिलता है। इस तरह से भी पैसे का साधन अगर मिलता है तो उसको बुरा**इ**° नही दिखती। लोने में कोई साधन तो होना ही चाहिए इस मंत्रालय को । अगर भारत सरकार का वित्त मंत्रालय यथेष्ट पैसा नहीं दोता तो फिर उसको पैसा कहीं न कहीं से प्राप्त करना ही है ताकि उसका काम आगे बढ़े। मैं यह दोखता हां कि काम काफी बढ़ रहा है। कभी पब्लिकशन डिवीजन ने जो ''बिल्डर्स आफ मोडर्न इण्डिया'' निकाली है, वह बहुत अच्छी सीरीज है। इससे हमें अपने देश के नेताओं ने, विविध क्षेत्र को नेताओं ने जो देश की सेवा की, देश को समान्न बनाया, देश को उन्तत बनाग, किस तरह से उन्होंने अपना जीवन अर्पित किया, उसकी जानकारी मिलती है और नौजवान लोगों को एक प्ररोणा मिलती है। उसमें जितनी भी जीवनी प्रकाशित हुई है, उन सब से हम प्रेरणा ले सकते हैं और वह प्रेरणा लायक हैं भी।

अगली बात, मैं यह कहना चाहुंगा कि दूरदर्शन में कब्याली दिखाई जाती है, शायरी और मुशोयर भी दिखाए जाते हैं, लेकिन वहां

उर्द्को जो दर्जिमलना चाहिए और भाषाओं के साथ-साथ, क्षेत्रीय भाषाओं के साथ-साथ, वह नहीं मिल पा रहा है। उसको भी हमें देखना है। जिन देशभक्तों ने, मुस्लिम देश-भक्तों ने अपना जीवन अर्पित किया देश स्वत्रंता के लिए, फांसी के तस्ते पर चढ़े, आजादी की लडाई में मरो, अपना त्याग, बलिदान किया, उनकी जीवनी पर भी रोशनी पड़नी चाहिए। इसी तरह से हमें दोहना चाहिए कि पूरे दें, को यह लगे कि यह सारा देश हमारा है, एसी भावना हमें अपने लोगों में, बच्चों में पैदा करने की जरूरत है। . . . कि वह वच्चे उस भावना से उनको स्वीकार करें। अब हम दोखते हैं कि कई चैनल बन गए हैं, हमे इस दिशा में चीन से भी काछ सबक लेने की जरूरत है। चीन ने कुछ चीओं अपने देश में मना कर दिया कि यहां अपने देश में इनको स्वीकार नहीं करेंगे, जैसे केबल टी.वी. जो है उसको पूरी से उन्होंने स्वीकार नहीं किया बल्कि हटा दिया, उरुको मना कर दिया कि हम इसको नहीं दिखाने दोंगे क्योंकि हमारे देश संस्कृति के विपरीत जाता है। पश्चिम की संस्कृति दुसरी बात है, वह जो कुछ दिखाएं। हर देश की अपनी संस्कृति होती है, हमारे भारत की अपनी संस्कृति है। इस लिहाज से हमें अपनी संस्कृति-सम्पदा सांस्कृतिक मर्यादा का प्राध्यान रखना चाहिए। तो दूरदर्शन जिस तरह से अपने चैनल बढ़ा रहा हैं और बहुत से लोगों को मौका दे रहा है कि वे अलग-अलग चैनल में भी अपनी चीजों दोल सकते हैं, तो इस दिशा में हमारे सचना और प्रसारण मंत्री जो काछ भी काम कर रही ह<sup>4</sup>, यह तारीफ के का**बिल है औ**र हमें इसके लिए उन्हें धन्यवाद दोना चाहिए, साधवाद दोना चाहिए और उनको प्रोत्साहन दोना चाहिए, बढ़ारा देना चाहिए कि वे जिस गीत से बढ़ा रहे हैं, उस गित से बढ़ाएं ।

उपसभाध्यक्ष महोदया, मुभे कोई खतरा नहीं दिखाई देता, जिस तरह से गेरे पूर्व-यक्ता ने कहा कि एक बड़ा खतरा पदा हो गेरा है कि हम अपनी भूमिका ही समाप्त कर रहे हैं, मुभे ऐसा कोई स्तरा नहीं दोखता ! भारत की संस्कृति पांच हजार बरस पुरानी हैं, कितने थपंड़े उसने सहें. कितने आक्रमण उसने सहं, कितनी अय और पराजय के हीच में वह निकली, किस तरह से उसने अपने को बचाकर रखा, भारतीय संस्कृति की जड़े बहुत गहरी हैं. बहुत मजबूत हैं। कोई एसी भावना हमारे मन में नहीं आनी चाहिए कि कहां से कोई हल्का-सा फ्रांका आ गया लू का केबल टी.वी. के जरिए या किसी अन्य तरीके से तो वह हमको विचलित कर देगा, हमारी संस्कृति की जड़ें हिला देगा, एसा मुक्को कोई खतर नहीं विखाई देता।

महोदया, मैं पूरी तरह से इसका समर्थन करता हूं और मैं अपनी तरफ से मंत्री महोदय की प्रोत्माहन के शब्द के माथ शुभकामनाएं देता हूं कि यह जिस गति से अपने इस मंत्रालय को बढ़ा रहे हैं, अपने कार्य को बढ़ा रहे हैं, उसमें उनको सफलता मिले। धन्यवाद।

SHRI INDER KUMAR **GUJRAL** (Bihar): Madam, I am speaking on this Ministry after a very, very long time. I don't remember when I spoke last time on this subject. The reasons for my not addressing on this subject for several years are the three most prominent ones. of course, being the most recent one, i.e., Madam, after you spoke yesterday, I find it very difficult for me to speak with the same eloquence and with the same indepth knowledge. My second constraint is that I was associated with this Ministry for some years in my life. In all humility I may say that in the last two-three decades, I held the charge of this portfolio for a longer period than any one else. Therefore, my association with this Ministry goes very deep and for the several problems that we are confronting today, I cannot exonerate myself of the responsibility for those trends. In a way, many of these achievements and distortions that we are been witnessing today are legacy of seveial things that happened in the past. I will try to address myself to those issues in a while.

This Ministry has a pivoted position. The Ministry is one of the key Ministries. It is a politico-social Ministry and it has to look at the various dimensions of life. Cultural dimension is another one. Therefore, when I examine it, I would like to go into the details.

Madam, my third constraint, which is also very important, is that the Minister is a very close friend of mine. It is very difficult to speak about a person who is in-charge of the Ministry whom I hold close to me with affection. I am watching with a deal of affection and regard the way he is trying to cope with the challenges which are now far more telling and far more difficult than those I confronted in my time. All the same, I think, it is very important. I think, he will take it in the spirit in which I saying. And I notice that certain derailments are taking place, to use the most mild word for it. And those derailments are not only in terms of institutions, not only in terms of organisations, but I think, primarily it is also the derailment of concepts, and the derailment of perceptions, and the role that we assign to the various aspects of media the print media, the electronic media. And in the changing society, in the changing world, how do we view them?

The print media to begin with, if I may say so, is now confronted with very grave distortions. And I am addressing my self with the print media more

because I: think; my friends who spoke earlier focused attention in another direction. I want to talk about the media for a while. I think, today, the distortions that I have talked of make us ask to redefine what the status is of the media, what is the place of the and who do we address ourselves in the print media-I am talking of newspapers and journals. And we have to ask ourselves a question that, in the context of the freedom of the press that we have been talking about for nearly half a century now, and approximately for a similar period before freedom came, do we view Editorial chair as the main centre of that attention that the nation wants to give it, as Justice Sarkaria recently spelt out? And he has rightly said that, after all, the freedom expression and the freedom of the press is conveyed to the various dimensions of the media through the Editorial chair. Now we are seeing that a very major change is occuring. We could foresee it several years ago. But today what is happening is very strange and very odd. I know, in the present context and particularly because the gallery is mostly a print media gallery, it is difficult to because, I talk about the print media know, everything that I say will find a word in the press tomorrow, and I am going to talk about the print media at some length. I ask a question. And that question is: Is it a fact that all those owners who were till yesterday in the back seat are now occupying the driving seat themselves? Why are they doing it? Why was it happened that they feel that their name must come sometimes as Managing Director, sometimes as Editor, sometimes as Director-Editor or something like that? Several distortions are taking place. Now the steering wheel is being taken over for a purpose. How does it happen, for instance, the child of an owner suddenly thinks that he or she is equipped to run the ship of a newspaper? How? And why? How does it happen that every major industrial house of the country, which did not have a paper till yesterday, is now buying one or starting one acquiring one? There must businessmen some reason. Obviously

do not invest money in losing positions. But some papers are ing now. But even then, they go Of course, many established papers are now a profitable proposition. I think, the profits that the leading newspapers are now making sometimes beat their other industrial interests also The only reasons one can think of is that newspapers today are used to cajole, to influence, and to try to change the policies of the Government or try to wist policies of the Government in a way that could serve their interests. since the first Press Commission came, this issue has been coming before the nation time and again. And every time the issue came up, we were also dealing with it, and I was also dealing with subject-How do we deal with the ownership pattern of the newspapers? nation could not find a way out which could satisfy everybody. And we started having a feeling that perhaps the ownership did not really matter a great deal because there was a great deal of proliferation of the press also. It is a matter of satisfaction that today in India you find that the language press has expanded remarkably well. The number of newspapers that you have in Hindi or in Malayalam or in Bengali or Tamil itself is a counter-weight to all those papers which were the monopoly houses controlled, as was commonly said. the point remains, which are the most policyinfluential papers so far as the makers in Delhi are concerned? are the papers which can really have access to the policy-makers? freedom of the press, therefore. today is acquiring a new meaning, a new connotation and that is how-it is used to influence the authority and the sensitivity of the reader—that is now gradually being undermined.

With due respect and with all my affection for him, may I ask the Minister whether the Government has taken notice of it that in the last two months, some major changes have taken place? Has the Government discussed it with the owners? Has the Government discussed it is used to influence the authority and Government called the editors? Has the

Government noticed change of editors? One of the respected editors used to say with pride that his job was the second most important job in the country, and suddenly he is on the road? Has the Government taken notice of this? If the Government has taken notice of this, what is the Government's reaction to it? Does the Government think 'All right, let things go on'? Does it suit the Government? Does it serve any purpose for the Government that this type of change in the press continues? Therefore, [ think, the main point we have to ask ourselves, and the Government must reply to it, is whether the Government believe or whether the Government is afraid that this is the area which they should never enter and if it tries to touch it, then its position will become vulnerable! Does it believe that all the strength that it may have to survive can be undermined by those interests who are now trying to undermine or distort the concept of freedom of the press? The recommendations of the Press Commission may have run out off course. Two Press Commissions sat. The second Press Commission came under very odd circumstances. I am not going to address myself to that. It is for the first time that silence on the part of the Government is very telling. Silence itself is a message and indifference is a worse message. I say it with regret that neither the Minister nor the Prime Minister nor the Cabinet nor any Minister has objected to what is happening under their very nose in Delhi, and that too, in leading papers. I think when the Minister replies, if he chooses and if he is not too much afraid of these barons, he will tell us as to why the Government is silent and why the matter has not been discussed in the Cabinet so far and why the Prime Minister has not uttered a word about it and why the Prime Minister has not felt that the way the editors are being thrown out and the way the driving seats are being occupied by intruders. The interventions and observations made by Pandit Nehru must be recalled. I hope my friend, if he has not read the Constituent Assembly It will be worth bates, will do so now.

his while to do it. If he does not find the time to read all those, let him ask his very able bureaucrats in the Ministry who are very respected intellectuals, to give him a summary of those debates when the freedom of the press was discussed in the Constituent Assembly itself. That is a commitment that the Constituent Assembly made to the nation.

We often talk of the tryst with destiny that Pandit Nehru had made. That tryst was spelt out in the Constituent Assembly debates regarding the freedom of the press. I would also like to remind the Minister. Please find some time to read Nehru's speeches also in this context. I would also request him that since it is not the 'Congress' Party, it is the Congress-I, Congress-Indira, please read Indira Gandhi's speeches, if nobody else's in so far as the freedom of the press is concerned and so far as the ownership pattern is concerned. Therefore, I would urge upon him that this is something over which we must do some thinking.

The print media today is presenting a test, to my mind, to see the Government's intentions, Government's Resolve, Government's out-look about the media. This is because this is one institution which we value. This is one institution which can throw light. I will come to the electronic media a little later. But if this also can be undermined, where is the hope? What happens then? On the one side, you have the barons controlling these things. They will tell you as to what economic policy you should follow. They will tell us as to what our attitude should be towards Dunkel if I may say so. They will tell us as to what type of attitude we should have in foreign policy. On the other side, the Government would be defending the closeddoor electronic media. In between, the nation would become uninformed: there would only be distortions untruths.

I would like to know: Does the Government believe that the new economic policy makes it difficult for them? Does the Government believe that the new economic policy and the change of pattern in print media are two sides of the same coin? Does the Government believe that this is.

basically, a change; that when they are going in for liberalisation, this is one more dimension of liberalisation? Does the Government believe that the media also, the print media also, needs to undergo a change? These are some of the very pertinent questions about which, I think, the pation would like to get answers.

I would also like to know: Does he feel that the contemporary reality the world over is similar? What is his concept of contemporary reality, so far as the print media is concerned? I would have continued to speak on this subject and would have addressed myself in further details. But I would like to take a few minutes to talk about several other aspects also, what are taking place.

There is another point about which I would like to ask the hon. Minister. I think the hon. Minister would have taken note of the fact that a few days ago, an Editor of a newspaper in Maharashtra was sent to jail for four days. Now, I do not want to talk about the Legislative Assembly, its powers, its strength, etc. Has the Government no point of view in this? Does the Government feel that it is absolutely all right for the Editor to be sent to jail? The poor Editor is being crushed. On the one side, he speaks he is sent in. On the other, if he does not speak, he gets out of profession. Therefore, this is the situation that you are now confronted with. Does the Government have no view? You have the Government in same Party running the Maharashtra. Why did not the Prime Minister pick up the telephone and ask the Chief Minister: 'What are you doing?'.

Madam, we know that in the earlier days, Bills were thought of. Once, one such Bill was flaunted by one Chief Minister. I am not mentioning the name of the Chief Minister of that time. Then, there was a Bill in Bihar also. It was withdrawn in the wake of protests. Then, there was a Bill in Kerala also. It was also withdrawn. Similarly, there were other Bills attempted to legislate which were also withdrawn.

Now, this is a new dimension. This is a new scene. You would haul the Editor before the House Bar and consign him to

jail straightaway. Trial through the court is also not necessary. Call him before the Bar of House and send him to jail. Finished. You can do this because you have the majority. I would like to ask him: Have we, the chosen representatives of the people, become so insensitive that we cannot tolerate any criticism? Even if any criti cism is out of ideosyncrasy rightly or wrongly—I am not justifying the criticism—have we become so insensitive that we cannot tolerate it? The right to criticise is one thing. It is the golden principle of the print media, Madam, that used to be printed in the New York Times, which said: 'I differ with you, but I would give my life to protect your right to differ with me'. I should have the right to say: 'I differ with you'. But here, a new chapter opening up.

I would like to know from the hon, Minister: Did he react to it? Did the Government react to it? Did the Prime Minister react to it? Madam, the Prime Minister wears two caps; one cap as the Prime Minister of India, and another cap as the Party President. As the Congress President, if nothing else, did he not think it worthwhile to ask his own Chief Minister as to what he was doing? The poor Editor was sent to jail. He has since came out also. Therefore, the whole thing would be forgotten till another Editor is hauled up. Don't have any public opinion on this? Do we want to go on with this?

In this connection, Madam, I have another issue which pertains to the print media. You also referred to it. This is about the foreign Press. This is, again, very interesting. On this issue also, the silence of the Government is absolutely loud. The Government has not said anything abut the foreign Press. You might have spoken very elonquently on it. I may be speaking meekly. Then, somebody might write about it. However, the Government is silent. It is not saying anything. the Minister of Information and Broadcasting believe that absolute silence is the golden principle? Perhaps, he derives his moral authority from the Prime Minister because who always prefers silence to anything else. That seems to be the policy of the Government. I want to ask him what is the Government's attitude towards 4.00 P.M.

the foreign press. Does he want the newspapers to come in, or doesn't he want them to come in? I think it is important this time. Therefore I demand, and I hope the House will agree with me, that there should be appointed for hwith a new Press Commission. A new situation has arisen, new distortions have taken place, new challenges have been made and there is a serious threat to the freedom of the press from unforseeable quarters. Therefore I feel and demand that the Minister should consider the possibility of setting up a Press Commission, and this Press Commission should be totally independent and free to come to and examine the various things.

While talking of foreign press, I want to go slightly beyond the Government. I notice that various journalist organizations, Guilds and other the various Editors' Guilds, have protested against this. It is very interesting. All those Guilds which are very much worried regarding the foreign press, and justifiably, did not say a word about the foreign electronic media. They think, that doesn't matter; let them come in. They have come in and therefore we have come to a stage when the satellite is on us. You have mentioned about it yesterday. But also at the same time, you see that there is a sea-change in the entire media world today. This has not happened suddenly. Ever since the 70s, when I had the privilege of being Minister, of I & B the issue was taken up by me in the UNE SCO in 1970, 1972 and 1974. Every session I put up an issue and said two things. One, I said, at the international level the free flow of information was a myth because it was a one-way traffic. But secondly I said—and I had pleaded—that we must reach a stage when the nations could get together and spell out the implications of a new satellite era and how we shall cope with it and how we shall evolve a code of conduct. The McBride Commission was set up, and again I want to commend to my young friend, if you have not read the McBride Commission report, for God's sake do it because your reading will help you a great deal in understanding the trends that were foreseeable, and those are on us. The McBride Commission spelt out two things: the type of international relations we should have in the media world and

also the internal changes that we should Unfortunately, we have made neither the internal changes nor do we equip ourselves to meet the external challenges. The McBride Commission had foreseen what we are seeing today and they said, you will never be able to stop them by means other than strengthening yourselves. The satellite is there. You cannot anyway stop it now. It is there. It was coming. And the only way to do it is how you make your own media more credible, how you make your own media more interesting. how you make your own media such that people go to it and do not go elsewhere. The interesting dimension of the McBride Commission is that it spells out in detail the methods, the philosophies, the professionalisms, the definitions, internal structures and external responses to meet the We have neither read challenges. McBride Commission report nor tried to implement it. As a result of that debate, ultimately, both the UNO and the UNES CO passed a resolution called "The New Information Order." This was totally undermined by a Super Power at that time. We are still there. They undermined it by walking out of the UNESCO and they stayed out of the UNESCO till the UNES CO was cowed down and the New Informat on Order died its death. That is a different issue altogether.

But also, at the same time, I was talking of the debate that occurred in the UNES In the first debate I had only the support from some developing countries, and all the developed countries were looking at it in a different fashion. In 1972, interestingly, I suddenly found that Canada, Russia-Soviet Union at that time-and France backed India. The reasons were very interesting. I asked the Canadians, "Who are you do ng it?" The Canadians said, "We are victims of proximity with America. Our TV is drowned. Our theatre is killed. Our films are influenced. Our literature does not exist. We have been culturally totally overwhelmed. Therefore, we want to resist this." How could they resist it? It is very interesting again. In the subsequent years the parliamentarians set up a commission to spell out the cultural policy of Canada in the decades to come. That commission again divided itself into sub-commissions, the literature commission etc. Then, all the intellectuals of the country sat together, spent two years

and created the policy.

We are also seeing the same thing today. I think the Ministry of Human Resource Development has circulated a paper on the cultural policy. For the last three sessions we are hearing that it is going to be discussed, but it has never been discussed here. Therefore, you find a strange vacuum there. What is your cultural policy? What is under threat? What do we want and how to do. do we want to The difficulty, I think, deal with it? at the moment is that we are now seeing a situation where opportunities are being lost. The difficulty at the moment is that unless we try to look at it and work out our perceptions and policies, we cannot cope with it. How do we cope with it? Before we cope with it, the Government must decide whether it wants to have a policy or not. If it wants to have a policy and if policy means only the status quo and if policy means only keeping control of media and thinking is that everything will be all right, then, of course, there will be one situation. But, if you like to see that the refusal to liberate the electronic media is now becoming counter-productive. then, the situation will be different. It is not today. I am on record having submitted it to Mrs. Gandhi who was the Prime Minister at that time, as far back as 1972. If you look into your files, you may see that in 1972 I spelt out to her that it was already becoming counter-productive. We did not have the TV at that time so much. We had the radio. We worked out details of two schemes also. But the tragedy was that by then, with all respect to the memory of Mrs. Gandhi, unfortunately, she had changed her mind, and we did not liberate the media.

But, then, what happened later on ? Here I blame my side and the other side also. One of the persons whom I blame the most is Mr. Upendra. We got opportunity. We did not utilise it. Twice the opportunity came to us to liberate the media. We did not do it except tinkering with it. ... (Interruptions)

Of course I blamed myself. You were sleeping at that time.

SHRI P. UPENDRA: No, I was concentrating on your speech.

SHRI INDER KUMAR GUJRAL: The main point is that unfortunately in this country we have created a psychology in the Government. Whichever party may be in power, we view information as power, as an asset which we must keep safely in our pocket. We'do not see it as an input. We do not see that an informed society is the basic thing for transforming it. We did not want to inform the society. Therefore, we have an uninformed society or semi-informed society. and it can be exposed very easily to influences from outside.

Some years ago I was in Kashmir. Today we are talking at length about Kashmir. That was the evening when Farooq Abdullah had been dismissed. I was sitting in a houseboat. There was curfew outside. My friend, Mr. mohan, was the Governor at that time, Rajiv Gandhi's time. We were sitting there. Some people came over there. They had a radio set in their hands. They tuned in to the BBC. I asked, "Why are you listening to the BBC?" They said. "Because the All India Radio Boltha hai." I asked, "How do say that?" They said, "Sir, you have been here the whole day. I tune in to the All India Radio. Listen to what they say." This is where the credibility comes in. The All India Radio did not tell anything about what was happening. They switched on to Pakistan. There was a distorted version. They switched on to the BBC. I saw the three spectacles within fifteen Madam, I was once telling my friend in this House that utimately the relevance of the media was its credibility Yesterday, you had spelt it out more eloquently. How do you become credible abroad? You can be credible abroad when you are credible at home. American media became credible after it exposed the Vietnam episode. Then, its international credibility has gone up. Why is the BBC more credible? Even in respect of immediacy! I will tell you an incident that happened yesterday. Yester-

day, we were discussing in this House at length the London talks that were going on. But it did not matter to our media. Before I went home, there was a call from BBC. They knew already that we had discussed this. They wanted reaction. That is what is immediacy. We are a feudal society. We relax. After dinner, we have a pawn in our mouth. Then, we want to know what happened to the nation. In the meantime, all the international media have gone ahead, gone to the town. They have told their people the whole story. We only don't know our s.ory. I asked BBC when they phoned to me as to what was happening They said: We are trying to protest here why we are not taken into confidence. But Doordarshan never pro-All India Radio never protested. Even the Minister for Information never asked the Government as to what he should tell the people. Unless the Minister for Information becomes the spokesman of the Government of India, things will not change. Neither the PIB can do this job nor can the Directorate-General. Well, the issue is that the Government does not have the perception as to how to cope with it. In the beginning when the satellite television came, the first reaction was: All right, it is a passing phase. After all people don't listen to it long. They will listen to us. After all, they are the captive audience and they have to come to us. Suddenly, things have changed. Every town had its own link-ups. Every home was viewing the satellite television. Then came the panic reaction. Panic reaction and what? Expand. One band, two bands, three bands, ten bands. When I say this, I am reminded of a story. When I was the Minister of Information, in those davs. one very small kingdom in the region-I don't name it deliberatelydecided to have a television system. Gulf oil riches was there. An order was placed with a German concern which installed the television system almost overnight. days prior to the King's birth day when the television system was to be formally inaugurated, I received a call from Ambassador. He said : "We are in 22-20 RSS/95

serious difficulty." I asked what the difficulty was. He said: The difficulty is that they have the television. But they don't know what to show. That is axactly what is happening to us sir. You installed everything and then handed over the whole thing to telecast films interviews with film actors, Seventy per cent of the directors, etc. time is now devoted to films. Yesterday, The main you referred to this, Madam. point is, at the moment, Doordarshan and those who are controlling it are suffering from an identity crisis. What is Doordarshan, what are its objectives, what does it want to do? Therefore, I would like to say that unless you are able to identify yourself, what your social purpose is, why you want a particular pattern of control, unless you spell it out, you yourself will not be able to see light of the day. Unfortunately, this is the distortion that is taking place. The other day, my friend, the Minister, was speaking here. Suddenly, he started looking at Doordarshan as a money-making machine. Never in the past did we ever think that this was a Ministry which would earn money for the Government. If look at the Budget again, it is now a net earner and not a net spender. Why is it so? Because advertisements are available. How do we judge a good programme? It is a good programme if advertisers support it. It is a bad programme if it cannot find advertisers. Well, if it is an educational programme, if it means social change, then you have to invest on it. You cannot get money out of it. For instance, you see that Delhi the land values are raising. Today you can decide, tomorrow you can decide that you will sell out the school buildings because you can get more money. If this is the only purpose, getting more money, then the sense or the nonsense of it becomes very simple. your social objectives don't cover family planning, I am sorry for this. When talk of family planning and when the serials were started, it was a history of soap operas. The soap opera serials we never telecast in the past.

Long after I left the Ministry in 1982 or 1983, I was attending a conference in France and I came across Mexicans who have done remarkably well with the soap opera to carry the message on family planning. On my invitation they came and the

Ministry officials also came and an agreement was signed with them. To cut the long story short, we forgot family planning and now we are left with soap operas. That is how the soap opera has come in. Similarly, you are seeing that type of change and attitude of change that you wanted. Nehru was never tired of talking all the time about scientific temper. We were also thinking in terms of modernising our agriculture. We have also been talking in terms of cultivation of a better taste. How do we cultivate a better taste? Not through films from Bombay. Yesterday also Deoji said, "The more we see vulgarity and violence in the films, serials, the more we are vulgarised and more violence comes in." But I think it is all right since advertisers are available and since money is coming in. Unfortunately, the issue before the Government seems to be and that is what I see in the Budget also-which serial gets more money. That is the real situation. Again there will be a panic reaction. If the Zee T.V. gets more enterprising, copy it. If another media comes in which gets more advertisements, copy it. telecast three films. You telecast five films. You will get more advertisers; and that is the test. Now, no other test is applied.

What is the objective? These are several identity cris's over lapping. But one of the dimensions that I want to mention and the issue today before us is that you are expanding hardware but you are hardly spending anything on software.

When advertisements were firs, introduced on the T.V., I resisted it. But I got a Cabinet resolution passed that all the money that comes through advertisements will go into a pool called the pool for building software. That has been forgotten. Now all the money goes into the Budget itself. Therefore, that money is not available for programme building and programme making.

Now, Doordarshan is confronted with another challenge. In India there are several people who are taking transponders from elsewhere. They send cassettes. I do not have any objection to it. The Sun channel has come in, the Jain channel has come in and two more channels are com-

ing in. For God sake, work out a policy, not by stopping them. Stopping them is not the way out. But if you start a system of I'censing, then, you will have a system whereby you will be able to put across your point of view also. At the same time, I would like to say that Indian programmes that way will have more Indianness about That is what we have to think of. I was told some six months ago that a Cabinet Committee was going to be set up to spell out the modalities for licensing. But that Committee has not yet named May I know, why? Leave alone the meetings of it. Why is that Committee not being set-up? Why is it being postponed? Therefore, I think that at least for the time being the Committee or Cabinet in to ality must modify the old 1870 Telegraph Act, if nothing else. Why can't you possibly look at it?

Before I sit down, I would only say that if you are making a policy and if you want to copy the West, please also keep in mind the fact that America has such a thing as Public Broadcasting. Public Broadcasting is the real life of the America s. That should be your motto, not the other things that we are thinking of

We are now having three channels. The Minister has been thinking of eight or ten channels. According to my estimate, any channel needs approximately Rs. 5 crores a month for making good programmes. Provided that money first, and don't depend on anybody. Don't say that advertisers must give you money and only then you will do it.

As some Members said rightly, do tell us about your difficulty with sar Bharati Act. The Parliament had already passed it... which is very anaemic. I am not satisfied with it. I compromised with Mr. Upendra at that time because Mr. Upendra promised to go step by step and do it gradually. But he did not realise that we would get out in the mean-(Interruptions). At least, implement that anaemic Bill, the Prasar Bharati Bill. Why don't you do it? Also, at the same time, please set up an organisation for some sort of social audit. being sent? Who is changing it? How do

we orient it? You have the Press Council for something. Something like that should be set up. The Prasar Bharati Bill, perhaps, spells it out also. Therefore, kindly do something and do not just tell us, "Pass our Budget and everything will be fine."

Thanking you very much

श्रीमती दीणा वर्मा (मध्य प्रदेश) : मान-नीया उपसभाध्यक्ष जी. सचना और प्रसारण मंत्रालय को कार्यकरण पर चर्चा कर रहे हैं और बार-बार एक ही विषय के लिए बात आती है, जैसा कि हमारे माननीय सदस्य पांडो जी ने कहा कि यह अपने 12 हाओं सी रमाज के विकास में, देश की संस्कृति की तरकरार रखने में व मानव रांसाधन विकास देश का हो, इसमें अपने बारह हाथों सदद करता है, उसी तरह में हमारा मंत्रालय है जिसको बारह हाथ है। बार-बार यह आलोचना होती है कि बाहर के सैट लाइट चैनल हैं, पाप संस्कृति का आक्रमण हो रहा है। मैं कई बार जब विदेशी लोगों से बार करती हं, वह कहते हैं कि क्या कारण है। हमारे भारतीय चाहे वह इंजीनियर हों, डाक्टर हों ग्ग आम आदमी हो, जब वह बाहर जाना है तो मब से ज्यादा वह प्रतिभाषाली होता है। सब से ज्यादा बैस्ट डाक्टर्ज, बैस्ट इंजीनियर्ज एंड बैस्ट इन्फ्राम्ड जो पीपुल हाँ, उनको सब में ज्यादा सुचना है। क्या कारण है? हमारी यही है कि हमारा स्चना और प्रसारण मंत्रालय अपने 12 हाथों से मनध्य के पर विकास को और परी नागरिकता का परिचय देता है, सचना देता है, शिक्षा देता है मनेरांजन करता है और विक्व नागरिकता कैं लिए तैयार करता है। तो बहात जरूरी है ित सचना और प्रसारण मंत्रालय, दारदर्शन, रोडियो जिसकी बार-बार आलोचना होती है और सब से ज्यादा आलोचना होती है कि इस-की संस्कृति खत्म हो रही है। हमारी संस्कृति पर आक्रमण हो रहा है या यह कहिए िक घर तक पहाँच गया है और इसको विदेशी ाक्तमणों से बचारा चाहिए । क्या हमको रणने विज्ञापन से जो डी.ए.टी.पी. कहिए िक एडवर्टाइजरोंट दोना है ? क्या यह अपने जन्देश्यों की पति भी करता है? हैं

संज्ञालय को धन्यवाद ही दोना चाहांगी कि एक तरह से अपनी जाधिक कमियों के बावजूद यह मंत्रालय, दरदर्शन हो, रेडियो हो, पी. आई.बी. हो, आई.आई.एम.सी. हो, आधिक अभावों के बावजद भी आही सामाजिक विकास में योगदान देता है और बेहतर नाग-रिक बनाने की कोशिश करता है। पिछले वर्ष में 15 प्रतिशत इसकी अगर ओवरशाल ग्रोथ लें दारदर्शन की, इसने की है और यह 430 करोड़ का इसका डेफिस्ट है और आऊतीं पंचवषीक गोजना में दूर-आत्म-निर्भर दर्शन को पर्ण से रूप बनाने का इसका लक्ष्य रखा गया है, लेकिन सवाल गह है कि सिर्फ मंत्रालय का ही दायित्व नहीं है। दायित्व उस समाज का है, उस समाज के नागरिकों का है कि जो इसको दिशा दो। सिर्फ मंत्रालय या अपने मल्यों पर चिंता करके अधिक रूप से हम कहाँ कि व्यवसायीकरण हो रहा है, विज्ञानन लिए जा रहे हैं और विज्ञापनों की आय से इस मंत्रालय को चलाया जा रहा है, द्रदर्शन को चलाया जा रहा है। यह जिम्मेदारी सिफ एक विभाग की नहीं है या किसी मंत्रालय की नहीं है। महोदया, बीसवीं रदी का जो एक सबसे ज्यादा खतरनाक आविष्कार हुआ और जिसका भारत में पदार्पण हाआ, व था द रदर्भन का उदय । एह सबसे भंयकर अस्य भी याबित हो सकता है, रक खतरनाक अस्त्र भी माबित हो सकता है समाज और संस्कृति को रूप करने में और दासरी गरफ यह सहसे ज्यादा उपयोगी अस्त्र भी साबित हो सकता है बशते कि इसका इस्लोमाल हम सही ढंग से, सही दिशा देने में और ठीक समय टर सचना दोने मों और मनोरंजन दोने मों करों।

महादेया, दूरदर्शन दो सभ्यताओं के मिलान का प्रतीक हो सकता है। दूसरी तरफ उसी को यदि हम आक्रमण को रूप में लें तो यह बहुत जरूरी है कि दूरदर्शन के ग्राम्स ज्यादा-से-ज्यादा भारतीयता पर आधागम्स ज्यादा-से-ज्यादा भारतीयता पर आधागम्स ज्यादा-से-ज्यादा भारतीयता पर आधागम्स ज्यादा-से-ज्यादा भारतीयता पर आधागित हों। पिछले दिनों बहुत कुछ एसे अच्छे प्रोग्राम्स बने, मैं उनके लिए मैंती जी को अन्यवाद दोना बाहूंगी। ''यशोगोत्रा''

का अभी जिक्र किया क्या "यशोगोत्रा" इस था ? देश में शरू करना गलत क्या ''रामायण'' और ''महाभारत'' जैसे वाहिक शरू करना गल्य था जिसके द्वारा कि दोश की एकता और अखंडता बढ़ी और जिसके दवारा देश में सामाजिक चेतना जगाने का काम किया गया । महादेया, बार-बार दरदर्शन के चैनलों पर आक्रमण किया जाता है। हमने सबसे पहले एक प्रायमरी राष्टींग चैनल शरू किया था और जब बहुत सीमिन सचना संचार था, द्रदर्शन का नेटवर्क नहीं बढा था या हम इतना तकनीकी विकास नही कर पाए थे तब इस सरकारी मीडिया को अपने हाथ में रहता आसान था। महोदया, में हो धन्यवाद देना चाहांगी मंत्रालय और मंत्री जी को कि जिस तरह में वह दारदर्शन का मेटविं किंग करते जा रहे हैं और पिछले वर्षो में उन्होंने बहत बड़े स्तर पर दरदर्शन की नेटविकांग की है। जगह-जगह एल.पी. टी. और एच.पी.टी. बढ़ते जा रहे हैं और हर संसद सदस्य अपने क्षेत्र में एक एल.पी. टी. और एच.पी.टी. बढाने की बात करता है। तो महोदया, प्रायमरी चैनल बढते जाएं, यह जरूरी है लेकिन उसके गाथ-साथ क्या हम बाहर के सैटेलाइट चैनलों की रोक पाएंगे? यदि दारदर्शन अपने कार्यक्रमों को यह मेट्रो-चैंगल बढ़ाकर नहीं दिखाएगा बाहर के प्रोग्राम्स तो क्या दासरे चैनल ''केबल'' लगाकर नहीं देखेंगे।

महादया, अब तो यह मुख्यमंत्री है दिल्ली के, लेकिन कभी उनसे एक फांक्सन में भेंट हो गयी। उन्होंने कहा कि द्रदर्शन मोनोपोली ट्रंट गरी । हम देश में 25 चैनल्स देख लेते हैं और उन्होंने "केबल" आपर टेर को आशीर्वाद भी दिया । मैंने कहा कि मैं भी इसका स्वागत करना हुं कि दारदर्शन की मोनोपोली टाट गयी और मैं भी चाहती हुं कि कभी-कभी विदेशी प्रोग्राम्स भी देखें, लेकिन उन्होंने कहा कि वह दूर-दर्शन कभी नहीं दोखते । तो महादेया, अपनी भारनीयता पर ज्यादा जोर दोते हैं और मैं तो यह कहूंगी कि प्री बी.जे.पी. पाटी ''स्वदेशी'' की बात कहती हैं, लेकिन वहां पर

यह स्नने को मिला कि वह दूरदर्शन कभी नहीं देखते जोकि अपनी भारतीयता के प्रोग्राम जिपसभाध्यक (श्री बी. भारायणसामी) पीठा-सीन हुए

दिखाता है। उस पर ''डिस्कवरी आफ इंडिया'' प्रोग्राम आता है या और बहत से अच्छे प्रो-ग्राम्स दिखाए गए हैं। महिलाओं के बारे में बहात अच्छे प्रोग्राम्स दिखाए गए हैं। "जन-गणी'' दिखाया गया, ''परिक्रमा'' दिखाया गया और अभी ''स्रभि'' एक बहुत अच्छा प्रोग्राम दिखाया जा रहा है तो एसे प्रोग्राम्स जीकि भारतीयता पर जोर देने बाले हैं, आप पसंद न कर और दूरदर्शन पर इन्हें न देखें तो फिर दोष किसका है ? क्या दारदर्शन का जोिक भारतीयना पर आधारित अच्छे प्रोग्राम्स आपकी दिखा रहा है ? इसलिए महोदया. बहुत जरूरी है कि मंत्रीजी अपने चैनल जरूर बढाए । मैटो चैनल द<sup>र</sup> और उसके दवारा क्षेत्रीय चैनल देते चले जाएं, लेकिन लोगों की पसंद की स्वाधीनता या स्वतंत्रता होनी चाहिए. न व्हि ज्यादा से ज्यादा नग्नता, अश्लीलता दिखाने की । इन दोनों में से कान सी चीज नाप चाहती हैं, प्रोग्राम दिखाने की स्वतंत्रता. ज्यादा से ज्यादा चैनल दोकर प्रोग्राम एसंद करने की स्वतंत्रता या फिर नग्नता. अश्लीलता दिखाने की स्वतंत्रता ?

बार-बार बी. बी. सी. का उदाहरण दिया जाता है, कहा जाता है बी.बी.सी. के प्रो-गाम के बारे में। वहां पर खद उनका जो टोलीग्राफिक एक्ट है, उसमें पीस्टमास्टर जनरल को उन्होंने एक अधिकार दे रखा है ि वह लाडसोंस दे सकता है और किसी का भी लाइसंस वह रदद कर सकता है। आज तक कोई एसी घटना नहीं हुई कि किसी ोराम के लिए किसी प्रोडयसर का लाइसेंस न्दद किया गया ही । ऐसा कोई उदाहरण विस्ते को नहीं मिला । यह बहुत ज्यादा जिम्मेदारी है इस समाज के प्रोग्राम तालों की, कि जो विज्ञापन दोने हैं कौसे हों. जो प्रोगाम हो वह कैसे हों। आज हमारे रहां लेतम से बहत से टीं.बी. हैं, जैसे त. टी. ती. है, जैन टी.बी. है, जी.टी.बी. है, कहीं टी. टी. हैं, इसलिए इहात ज्यादा जरूरी है कि हमारे अपने टी नी के विकास में सही दिशा दीं जा सकीं. गतिशील दिशा दीं

जा संके और कार्यक्रम शिक्षात्मक, मनोरंजनात्मक हों और सूचनात्मक हों। इसके लिए
जरूरी है कि बहुत बड़े स्तर पर हम ट्रेनिंग
दें। देखा गया है कि जिस तरह से तकनीको
का विकास हुआ है, मैट्रो चैनल बढ़ाए हैं,
रिले स्टेशन बढ़ाए हैं, प्रोग्राम बढ़ रहे हैं,
रोजनल प्रोग्राम भी बढ़ रहे हैं, लेकिन तकनीकी विकास के साथ-साथ स्किल्ड मेनपाधर
की कमी हम महस्स करते हैं। यह कभी चाहे
आधिक कारणों की वजह से हो या जे उस
गैप को नहीं भर पाए उस कारण से हो, लेकिन
यह जरूरी हो गया है कि मेनपावर आपको
बढ़ाना पड़ोगा।

हमार दूरदर्शन के समाचारों के बार में बार-बार आलोचना होती है। समाचार हमने संवाददाताओं के हाथ में छोड़ दिया है। संवाददाता हमारे छाया संवाददाता नहीं हैं, यह संवाददाता सिर्फ स्पोकन वर्ड है। तो मैं चाहंगी, मंत्रीजी से कि स्पोकन वर्ड और रिटन वर्ड का भेद कर दिया जाए और हमारे दार-दर्शन के संवाददाता जो हों, वह छाया संवाद-याता हों और उनकी ट्रेनिंग जरूर हों। विश्वसनीयता पर बार-बार इस सदन में कहा गरा । मैं एक सर्वे रिपोर्ट को बताना चाहंगी, जो पब्लिश हो चकी है। यह सर्वेक्षण रिपोर्ट है, जो 28 सितंबर, 1993 को अखबारों में छपी थी। राष्ट्रीय और अंत-र्राष्ट्रीय घटनाओं के संबंध में जैसा अभी मान-नीय गजराल साहब ने कहा कि बी. बी. सी. पर ज्यादा लोग विश्वास करते हैं, कोई भी समाचार हो उसके लिए हम बी. बी. सी. को ज्यादा सनते हैं। बाहर के चैनल ज्यादा दोसते रौ. जन पर ज्यादा प्रोग्राम दोखते हौ. रोडियो सनना ज्यादा पंसद करते हैं भारतीय दारदर्शन उसीं के बारे में में टी अपेक्षा। चाहंगी कि राष्ट्रीय व अंतर्राष्ट्रीय घटनाओं की जान्कारी के लिए लोगों में टी. बी. 47.8 प्रिटशन से ज्यादा लोगों ने विक्वास किया. उस पर निर्भर भी हैं। समाचार-प्त्रों पर सिर्फ 40.8 प्रतिशत. रोटियों से घटनाओं की जानकारी तोने वालें की गंग्या बहात कम है. 86 प्रतिशत ने पिल्लो एक वर्ष में कमी विदरेग रोडियो स्टोलन सनी । हम बात करते ह<sup>5</sup> ਰਿਜ਼ਾਨੀ चैनल पर जगदा विक्वसनीयता टान करते हैं सी. एन. एन. और बी.

ी. सी. की, लेकिन आंकरूं यह बता रहे हैं। बाकी जो बचे थे, उन लोगों में से 12 प्रतिशत सिर्फ बी. बी. सी. सुनते हैं हमारे वेश में। कुछ बांगला देशी, मास्का, पाकिस्तान और अमरीका के रेडियो सुनते हैं, लेकिन 82 प्रतिशत प्रतिदिन हमारे यहां ही. बी. पर बबरें सुनते हैं, 82 प्रतिशत लोग टी.बी. बेसते हैं।

टी.वी. चेनल पर जो कवर ज है, उसकी प्रयति के लिए मैं इस मंत्रालय और मंत्री जी को वधाई दोती हूं और समाचारों पर ज्यादा विश्वास करके यह कहा जाता है कि समाचारों का प्रतिशत 72.4 है, पत्रिकाओं का 29.6 प्रतिशत है। प्रत्येक औसत आदमी एक दिन में 1 घंटा 52 मिनट टी वी. देखता है। सारी आलोचना 1 घंटा 52 मिनट के भोगाम को बार में हैं और रोडियो 1 घंटा मिनट सनते हैं. 1 घंटा 18 मिनट पित्रका पढ़ते हैं। तो हमारी विश्वसनीयता यहीं पर सिद्ध हो जाती है कि दूरदर्शन या जो हमारा सरकारी मीडिया है, उस पर कितने ज्यादा लोग निर्भर करते हैं । 1991 द्रदर्शन का जो विकास था वह 100 प्रतिशत था नथा दारदर्शन की व्याअरशिप भी 100 प्रतिशत थी। लेकिन 1993 में आकर 80 परसींट रह गई, लेकिन "स्टार" टी.वी. सिर्फ 9 प्रतिकत और ''जी'' टी.बी. 11 शितिशत है । हम बात करते हैं बार-बार कि अपसंस्कृति केल रही है और भारतीय संस्कृति पर आक्रमण हो रहा है, हमारी संस-कृति नष्ट होने जा रही है। तो मैं उसी संदर्भ में बना रही हूं कि दूरदर्शन का जो हमारा चैनल एक है, उसकी 30 प्रतिशत व्युअरिशप है और मैट्री चैनल की 18 प्रतिशत है। हमारा नेटवर्क इस देश में 32 प्रतिशत है। तो मंत्री जी मैं तो आपसे यही प्रार्थना करूंगी कि क्षेत्रीय चैनल हम बढ़ाते चले जाए जिससे क्षेत्रीय प्रतिभाओं का विकास हो । मैं कुछ सझाव के तौर पर या जो हमार दूरदर्शन के स्झाक है, उन पर आपका ध्यान दिलाना नाहाी हां कि साहिता **पर हमें ध्यान दोना** चाहिए। हमारी कोशिश होनी चाहिए कि हिन्दी में साहित्य के प्रोग्राम हम ज्यादा दें जिससे कि हम एक स्तरीयता बनाए रखें। बार-बार कहा जाता है कि अंग्रेजी के प्रोग्राम ज्यादा दिए जाएं द्रदर्शन पर, लेकिन 90 प्रतिशत हिन्दी

कार्यक्रम लोग पसंद करते हैं, सिफे 10 पर-सैट ही हमारे अंग्रेजी के कार्यक्रम देखे पाते हैं। हमारी पार्टी के ही एक सदस्य ने कहा था कि हिन्दी थोपी न जाए, मैं उनकी स्चना के लिए बताना चाहुंगी कि हिन्दी कार्यक्रम सर्वमान्य हैं, सबसे अधिक पापुलर हैं, सबसे अधिक प्रिय है और गाहित्य अवश्य उसमें आना चाहिए । कीई समय था जब आकाशवाणी ही आकाशवाणी थी, उस समय साहित्य का योगदान आकाशवाणी के लिए बहुत वडी नियामत थी और उस समय के प्रोग्राम बहुत ज्यादा सराहे जाते थे, उस समय भग-वती शरण वाब, इंला चंद जोशी, समित्रानंदन पंत, नरन्द्र शर्मा, सर्वेश्वर द्याल सक्सैना, रघबीर सहाय आदि बहत से ऐसे नाम थे जिन्होंने हमारे मीडिया को एक विश्वसनीयता और एक स्तरीयता दी थी, जो इस समय वहत कम है। मैं मंत्री महोदय से गुजारिश करना चाहंगी कि प्रतिभा की आवश्यकता है और पत्रिका कार्यक्रम जो है, उसको अभी रंगीन करने की आवश्यकता है। इ रडर्शन हमारा रंगीन है लेकिन पत्रिका अभी ब्लैक एंड वाइट है और एक ऐसा प्रोग्राम बनाना चाहिए जो साहित्यकारों के लिए कलाकारों के लिए वत्त-चित्र और उनके परे व्यक्तित्व पर, क्रितित्व पर धारावाहिक के रूप में ही. इस तरह से कछ बनाना चाहिए । परानी बहुत सारी फिलम्स और वहत अच्छी-अच्छी राज-नीतिकों के भाषण हैं, जो कि परानी नकनीक पर लिए गान थे. वह आरकाइटस में हैं और नष्ट हो रही हैं। उनका परा रख-रखाव होना राहिए और हाई टैंक पर रा बीटा कैस पर लिया जाना चाहिए।

में अपने क्षेत्र मध्य प्रदेश के दारों भी विवास चाहांगी । मध्य प्रदेश द उदर्शन, जो कि अभी एक या डोट वर्ष पहले शक्त हाआ है, इस मंबंध में मंत्री जी में शाएको लिख भी चकी हां, सिफ अभी भी दस घंटों का प्रसारण दोता हैं और सारा रिले तसका द रदर्शन के कार्यक्रम पर निर्भर हैं. जबकि मध्य प्रदेश एक सांस्कृतिक यह हैं क्षेत्र के हिसाइ में भी तसका बहात वड़ा क्षेत्रक हैं, भाषा है, संस्कृति हैं, तो उम पर ज्याना ध्यान दिया जाना चाहिए और जम पर नजुट भी दिया जाना चाहिए । कौस्रासैन की

कमी है, वीडियो टेप्स की कमी है, कार्यकम बनाने की स्वतंत्रता के लिए भी वह अभी केन्द्र की और आंखें लगाए हुए हैं, फंड की कमी है। कुछ प्रोग्राम जो कि द्रदर्शन की उप-लिब्धयां कहे जा सकते हैं वह हैं--वर्ल्ड दिस वीक, डिस्कवरी आफ इंडिया रामायण, महा-भारत या हमार पराने साहित्य पर आधारित सीरियल । बहुत अच्छी फिल्में भी वनी हैं। ''बाग बहाद र'' के बार में मैंने मंत्री जी को भी लिखा था कि इसको दोबारा दिखागा जाए. मैं नहीं दोक पाई श्री । महिलाओं पर ''राकमावती की हवेली'' बहात अच्छा कार्यकम है, जंगल ब्क को आपने भारतीय भाषा में डब किया है। इसके लिए धन्यवाद। लेकिन बहत जरूरी है कि हम अपने कछ कार्वक्रमों को नियमित कर, सीमित कर, उस पर सेंशरिशप लगाएं । यदि आर्थिक रूप से पैसा कमाने के उददेश्य से कुछ एसे विज्ञापन या फिल्में दिखोई जाती हैं तो उनको न दिखाया जाए । चित्रहार में भी जी गाने सलेक्ट किए जाते हैं उन गानों पर भी सेंशर-शिष लगाई जाए। मैं यही कहंगी कि नग्नता, अक्लीलता हमारी भारतीय संस्कृति के बिल्काल विरूद्ध है और उसमें महिलाओं को बहुत ज्यादा रोष है कि इस तरह के प्रोग्राम, फिल्में चित्रहार जो कि परिवार के साथ बैठकर नहीं देखे जा सकते, उनको रोका जाना चाहिए ।

अभी एक बहुत अच्छा कार्यक्रम आकाशवाणी द्वारा शुरू हुआ है, मैं उसके लिए भी बधाई दांगी । वह है--एयर फोन इन प्रोग्राम, जिसमें स्वास्थ्य के बार में, समाजिक समस-गाओं के वार में, पर्यावरण के बार में स्च-नाएं फोन पर प्रश्न पछकर दी जाती है। यह आभ जनता के लिए बहुत बढिवा कार्यक्रम है। मैं कुछ सुझाक और मांगें रखना चाहंगी जिसमें सधार आहा चाहिए । एच. पी.टो. और एन.पी.टी. के ट्रांसमीटर स्था-पित कर रहे हैं जिससे कि द्रदर्शन पर हमारा नेटविक ग बढे। यदि किसी क्षेत्र में एच. पी.टी. लगाने के लिए कहा जाना है तो मंत्री जी का जवाब आता है कि फंड नहीं है। तो मैं वित्त मंत्रालय से मांग करूंगी कि फंड दिया जाए । **एक और स्झाव है. मैं बार**∽ बार कह रही हूं कि हम प्राईमरी अपने चैनल

बढ़ाते चले जाएं, एक-दो-तीन-चार अच्छे चैनल आम जनता की दिखाएं। तीन स्तर पर हम द्रदर्शन का विस्तार करें। एक, राष्ट्रीय स्तर पर, दासरा, क्षेत्रीय स्तर पर और तीसरा, डिश याके बिल पर । हमने इंसेट 2 बी को लांच किया । उसमें प्राईमरी चैनल तो था ही लेकिन मैट्रो चैनल आपने दिया और मांग है कि हर बड़े शहर मी उसको दें। लेकिन में चाहुंगी कि हम प्राईमरी चैनल पर एक-दी-तीन-चार दं एक चैनल तो आपका है, दूसरा दैनल आप संगीत का दे सकते हैं, तीसरा स्पोर्ट का बना सकते हैं, चौथा शिक्षा दना सकते हैं और पांचवां. विदेशियों के लिए अधस्य चैनल शुरू कर जिसमें भारतीय परि-स्थित जिस पर हम गर्व करते हैं, क्योंकि जब विदेशी भारत आता है ती सिर्फ हमारी संस्कृति को देखने और समझने आता है और हमारे एसे बहुत से अप्रवासी भारतीय हैं तथा भारत के बार में लोगों की उत्स्कता रहती हैं। तो मैं चाहुंगी कि जब अगला सीटलाईट लांच हो तो अवश्य ही इंसेट 2बी पर भी एक विदर्शी चैनल का शभारम्भ करें जिसमें हम अपने सांस्कृतिक आधारित प्रोग्राम दिखाएं । दारदर्शन के सेंशरशिप बोर्ड का नाम बदला है। तो उसके नाम में कछ बातों की गलती है। यदि हम निषेधातमक आजाएं दें तो वह बहुत स्वीकारीवित नहीं होती हैं। इसका नाम बदलकर हम नेशनल बोर्ड आफ सर्टिफिक्सेन रख दें। यह बिटिश समय से करू किया गया था । उन्होंने अपनी नीतियों के लिए ही शब्द का उपयोग किया था। अगर इनका नाम बदलें तो बहुत से सधार ही सकते है। सेंशर बोर्ड में महिलाएं भी हों 50 प्रतिशत तक । मीडिया में भी मानव संसाधन विकास मंत्रालय और सूचना एवं प्रसारण मंत्रा-लक्ष दोनों मिलकर एक मीडिया नीति तय करो। मीडिया नीति सही दिशा में ही और इसे दिशा दी जाए, यह आवश्यक है। मैं यह भी कहना चाहांगी कि इलेक्ट्रोनिक मीडिया के बढ़ते हए विकास को दोसने हुए आवश्यक है कि हम एक मीडिया काउउंसिल का गठन कर क्यों कि बार-बार शिकायतें आती हैं और उनके लिए बार-बार कोर्ट में जाना संभव नहीं होता। ह्रै िक एक मीडिया काउउं सिल जीत ।

मैं यह भी मांग करूंगी कि एक मीडिया विश्व-दिद्यालय की स्थापना की जाए और इसके केन्द्र हर राज्य की राजधानी में अवश्य खीले जाएं।

में आपका ध्यान इस ओर आकर्षित करना चाहती हां कि रोडियो मैनुअल्स बहुत प्राने पड़ गए हैं, लगभग 100 वर्ष पराने हैं। उनको बदला जाए, उनको अपष्टेट किया जाए। अभी मैं कल ही पढ़ रही थी कि आप एक संसद की पित्रका निकालना चाहते हैं द्रदर्शन की । यह स्वागत योग्य है और हमार कार्य-की जानकारी अवश्य दिखाई जानी चाहिए। मंत्री जी, जी संदेश आप पहले प्रार्डिम टाइम पर देते थे. अब शायद देने बंद कर दिए हैं। मैं फिर कहूंगी कि जनसंख्या की बार में, दढ़ती हुई एड्स बीमारी के बार में डाफ के बार में लोगों को चीतावनी दोने के लिए बहुन आवश्यक है कि प्राईम टाइम पर ये विज्ञापन दिखाए जाएं । एक जनसंख्या घड़ी हम दिखाते थे, शायद अब सुदह-सुबह दिसात है, उसमें बहुत जरूरी है कि जब जनसंख्या घड़ी दिखाई जाए ती उसके साथ दोला भी जाए कि कल की जनसंख्या क्या थी और आज की जनसंख्या क्या है और इन 24 घंटों में कितनी जनसंख्या बढ़ गई है। इससं एक वातावरण पदा किया जा सकता जनसंख्या यदिथ रोकने के लिए, जो बहुत जरूरी है।

आप रेडियो और दूरदर्शन का मार्डनाइ-जेशन कर रहे हैं और दूरदर्शन भी नयी-नयी योजनाओं के साथ आ रहा है और दूसरी तरफ हमारे माननीय सदस्यों ने विदशी संस्कृति के दढ़ते हाए हमले के प्रति चिंता जाहिर की हैं। मेरा निवेदन हैं कि हम अपने कार्यक्रमों को एक नए रूप में लाएं और दूरदर्शनों जिन उददेश्यों की लेकर बनाया गया है—सामाजिक चेतना, विकास, शिक्षा और मनोरंजन—-उन उददेश्यों की प्राप्ति में वह पूर्ण रूप से सफल हों। इतना कहकर मैं अपनी बात समाध्य करती हों। धन्यवाद।

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Shri Anant Ram Jaiswal. Your party's ime is 8 minutes.

श्री अनन्त राम जायसवास (उत्तर प्रदेश) 🗟 उप सभा अध्यक्ष महादय, आपकी महरवानी से मैं थोड़ा ज्यादा समय लूंगा । माननीय उपसभा-ध्यक्ष महोदय, हमारा रोडियो और दारदर्शन जी कार्यक्रम देते हैं, उनको देखकर एक विचार पैदा होता है कि जैसे यह सरकार अपने कार्यक्रम बनाने में, अपनी नीतियां चलाने में हिंद्स्तान के आम आदमी को नजर से ओझल कर देती है, वैसे ही दूरदर्शन और रोडियो के कार्यक्रम आम आदमी को नजर से ओझल कर देते हैं। पहले तो भाषा का ही मामला ले लीजिए । ये तो समझ में आता है कि अगर किसी अंग्रेजी जानने वाले मुल्क को लिए कोई प्रसारण है, तब तो अंग्रेजी में प्रसारित किया जाए, लेकिन हमार देश के लोगों के लिए उनकी अपनी मात्भाषा में कार्यक्रम दिए जाएं, राष्ट्रभाषा में दिए जाए. राजभाषा में दिए जाएं तो वह त अच्छा है। मेरा ख्याल है कि हिंदुस्तान के साधारण लोग चाह जहां आप चले जाइए, भारत के एक सिरं से दूसरे सिरे तक चले जाइए, अधिकांश लोग हिंदी जानते हैं।

उपसभाध्यक्ष महोदय, मैं आपको एक मिसाल दोना चाहता हूं। अभी थोड़े दिन पहले मैं अंडमान और निकोबार गया था। ती अंडमान और निकोबार में हर भाषा को जानने वाले लोग हैं। तीमल जानने वाले हैं, कन्नड़ जानने वाले हैं, मलयालम जानने वाले हैं, बंगला जानने बाले हैं सभी भाषाओं के जानने वाले लोग हैं। वह अपने घरों में जब बात करते हैं तो अपनी मातभाषा में करते हैं लेकिन जब सड़क पर आते हैं और एक दूसरे से बात-चीत करते हैं तो हिंदी में बातचीत करते हैं। काश जो अंडमान और निकोबार में ही रहा है वह पूरे देश में हो जाए। लेकिन सरकारी नीतियों के चलते हुए यह नहीं हो पाता है। द्रदर्शन इस काम को कर सकता है। रेडिशी इस काम को कर सकता है लेकिन इन लोगों ने कभी इस जिम्मेदारी को नहीं समझा। इस संबंध में बहुत गलतफहीमयां फैलाई जाती हर्≛।

मान्यवर, जब यहां अंग्रेज आए थे तिजारत को लिए और जब कम्पनी का प्रभाव बढ़ने लगा नो उसके साथ बहुत से विद्वान भी इस देश में आए । उन्होंने इस देश में फुट डालने के हमारी भाषाओं के अलग-अलग परिवार होने की बात गढ़ी। एक संस्कृत का और दूसरा द्रविड़ स्कूल का । दक्षिण की भाषाओं को द्रविड़ स्कूल की कहा गया और उत्तर की भाषाओं का संस्कृत परिवार की कहा गया। लेकिन क्या यह बात सही हैं? मैं अदब से कहना चाहता हूं कि यह बात सही नहीं हैं। दक्षिण भारत की भाषाओं की वर्णमाला को आप देखें, उनके अक्षरों को आप 90 डिगरी मोड़ कर मिलाकर देखे तो उनमें और देवनागरी के अक्षरों में बहुत फर्क नहीं होगा लेकिन हमने कभी अपने लोगों को बताया नहीं कि इनमें अंतर नहीं हैं।

दूसरी चीज यह है कि अगर हम अपने कम से कम 5 हजार साल के इतिहास को देखें तो हम कह सकते हैं कि हिन्द स्तान में आर्य, दविड, मंगोल जैसी कोई चीज नहीं रही। लेकिन हमको अंग्रेजों ने यह पढ़ाया और आज तक यही बताया जा रहा है कि हमारे उत्तर-पूर्व की रियासतों के रहने वाले मंगोल नस्ल के हैं। दक्षिण वाली द्रविड़ नस्ल के थे और उत्तर भारत वाले आर्य है। सरकार और उसके लोग अपने इतिहास पर गौर नहीं करते हैं। यहां के लोगों जो अंग्रेज सिखा गए उसी की रटन कराते फिरते हैं। हम कहते हैं कि हमारा टो.बी. या इंफार्मेंशन एंड बाडकास्टिंग मिनिस्ट्री का क्या यह कर्तव्य नहीं है कि हिन्दुस्तान को एकजुट रखने के लिए यह सब करो। एसे भूमों के चलते हुए क्या हिन्दास्तान एक रह सकता है ? मैं कहना चाहता है कि इस ओर सरकार ने कभी कोशिश नहीं की। न इंफार्मीशन और बाडकास्टिंग मिनिस्टी ने कभी कोशिश की किये जो भान्तियां है इनको हटाना चाहिए, और इनको हटाकर देश की एकता सुद्द करनी चाहिए।

उसी तरह से हिन्दू और म्सलमानों का सवाल है। इनके बारे में भी बड़ी गलत-फहमी है। माफ करों मूझे बी. जे.पी. के लोग यह समझते हैं आज के भी मुसलमान विदेशी हैं....

श्री संवित्रियं गीतम : विदेशी तो सारी सरकार ही बता रहे हो आप . . . .

श्री अनन्तु राम जायसवाल : ए सा नहीं है। यहां जो मुसलमान रहते आए हैं, सदियों से उनके साथ एसा नहीं हैं। कुछ म्सलमान क्ष्रूक में बाहर से आए थे। यहां रहते-रहते हिन्दू और मुसलमानों का खून इतना मिला हुआ है कि आज हम पूरी तरह से शद्भ नहीं हैं। मिश्रित खून के लोग हैं। दंखा जाए तो सब मिश्रित खन को लोग है। आज भी जो मुसलमान है उसको कहा जाए कि बाहर चले जाओ देश से, यह बहुत गलत चीज है। मैं इनको सुझाव देता हूं कि इन कार्य-क्रमों को आप पकड़ें। लेकिन यह कभी न गांधी को देखते हैं, न जयप्रकाश को देखते हैं, न लोहिया को देखते हैं जिन्होंने देश को बनाया जिन्होंने आजादी की लड़ाई के लिए अपनी जान जोखिम में डाली । उनके भाषणों में जो चीजें मौजूद हैं उनको टी. वी. और राँडियो पर प्रसारित करने की कभी कोशिश नहीं की गई।

एक चीज में और कहना चाहता हूं अपने बी. जे. बी. के भाइयीं से । स्वामी विवेकानंद जब जारहेथे अमरीका तो जाते-जाते वे जापान में राक गए। जापान में राकने के बाद वहां से जी उन्होंने पत्र भेजा, आप उनको नव-जागरण का नेता मानते हैं, लेकिन उनकी कही हुई बातों पर ध्यान नहीं दोते । उन्होंने वहां से पत्र लिखा था कि जापान की हालत को देखें। जापान के लोग किस तरह से कमर कस कर अपने दोश को बनाने में जुटे हुए ही **और एक हमारा देश है वह साग-पात खाने** वाले पेट को रोगी के शाधुओं से भर गया है, जाति सम्प्रदाय को लेकर आपस मों झगडते ही लेकिन देश को बनाने की उनको चिंता नहीं है। कभी उनके खत जो पूराने हैं आसानी से मिल सकते हैं उस पर हाथ रख कर अगर उनका प्रसारण किया जाए तो देश के बहुत फायदा होगा । लैकिन इस चीज की तरफ इनका ध्यान नहीं जाता । मैं आई एंड बी के दारे में एक बात यह कहना चाहता हूं कि इनका प्रथम उद्देश्य लोगों को जानकारी देना है। जानकारी देने का मतलब सही जानकारी देना है और पूरी जानकारी देना है। अगर इस करौदी पर इनको कसा जाए तो यह सही नहीं उत**रते ह<sup>5</sup> जबकि** आज के हालात में जब | सरकार के उदारीकरण की नीति की चर्चा होती हैं, गैट करार की जर्चा होती हैं तो टेलीविजन और रेडियो पर कौन लोग लाये जाते हैं ? गणेशन लाये जाते हैं जो एक्स-सेकेटरी वाणिज्य विभाग हैं और दूसरे चिदम्बरम हमारे पूर्व वाणिज्य विभाग के मंत्री और कभी लाये जाते हैं बुसरो बादि यानी जो गैट के समर्थक लोग हैं साली उनको ही लाया जाता हैं।

श्री संघ प्रिय गौतम : महोन्द्र सिंह टिकौत को लाया जाता है ।

श्री **जनन्त राभ बायसवाल** : आपृने सही बात कही कि महोन्द्र सिंह टिकौत को नहीं लाया जाता है। उनके जरिये से लोगों की ग्मराह किया जाता है, देश को गुमराह किया जाता है, किसानों को गुमराह किया जाता है लॉकिन कभी हमार जैसे लोगीं की नहीं लाया जाता है। अगर चर्चा चलानी है तो ठीक से चलाइये । जानकारी अगर देना चाहते हैं तो सही जानकारी जो हैं तफसील में उसकी जानकारी दीजिए तभी देश का भला होंगा। यही एक बड़ा कारण है जिससे सरकार अपना कब्जा आकाशवाणी और **द्रदर्शन** रं नहीं हटाना चाहती है । इसी लिए प्रसार भारती बिल भी जो पास तो हो चुका है, आप सभी जानते हैं, लेकिन उसको लाग नहीं किया जाता । हमारा स्थाल है आज जो भी सदस्य इस पर बोला यहां पर उनमें ज्यादातर लोगों ने मांग की है कि इस जिल को लागू किया जाए । मैं भी अपनी पूरी ताकत से सरकार से मांग करता हुं कि इस बिल को लाग किया। आग्रा

थोड़ा कार्यक्रमों के बारे में कहता बाहता हूं। जो कार्यक्रम दिखाद जाते हैं उन कार्य-क्रमों को दोखने से लगता है कि हमारे दोश में शायद सस्ता मनोरंजन, भोंडा मनोरंजन ही रह गया हैं। यह इस्तिए किया जाता हैं जिससे हमारे लोग जानकारी से दूर रहें, भीमत रहें, उनको जागरूक न बनाया जा सके, पूरे एसे कार्यक्रमों में ही सारा समय वितास जाता है।

फिल्म संबंधी कार्यक्रमों के यारों में कहना चाहता हूं। कभी किसी सितारों का परिचय कराते हैं, तो कभी चित्रहार आता है और कभी हिट मुकाबला आता है। एमी चीजो Discussion on the working of the Ministry of

5.00 P.M.

आती रहती है। सुबह से शाम तक पूरे टेली-विजन के कार्यक्रमों में सिनेमा ही छाया रहता है। लगता है इस्से ज्यादा महत्वपूर्ण चीज इस देश में रह ही नहीं गई है। जो सिनेमा के एक्टर और एक्ट्रसेज हैं उनसे ज्यादा महत्व-पर्ण आदमी यहां पर न कोई है, न पहले था और न आगे आने वाला है। इस तरह से पेश किया जाता है पूरा का पूरा कार्यक्रम । इससे एक बात और साफ हो जाती है कि लोगों को सस्ता मनोरंजन मिल जाता है जो साधारण लोगों को शायद सरकार की मंशा यही है कि हमारे दशे के लोग जागरूक न हा सकें, लीग इन बातों को समझे न और जैसे आज लोन, तेल, लकड़ी में फंसे रहते हैं उसी तरह से फंसे रहें। पहले ही लोग चूल्हा चक्की से ही नहीं बाहर निकल पाते हैं और वे स्वतंत्र होकर सोच नहीं पाते हैं वैसे ही यह भी एक तरीका है कि लोगों को सस्ते मनीर जन में फंसा कर रखो । कालीदास को दिखाया जाये। जो स्तरीय साहित्य है वह पेश किया जाये। ये चीजें तो साजीवनादिर है। एक आध बार कभी-कभार, हो गया तो हो गया। लेकिन इस तरह के सस्ते मनीरंजन में लोग मबह से लेकर शाम तक मंसी रहते हैं।

जहां तक लोगों की शिक्षा का सवाल है, लोगों की जानकारी का सवाल है, इस देश को मजबूत करने की बात है, अगर एसे कार्य-कमों को हम देखें तो बहुत कम दिखायी देते हैं. यह मेरा सबसे बड़ा आरोप हैं। तो इसमें सुधार करेसे होगा ? इसमें सुधार के लिये यहां बहुत से लोगों ने उपाय सुझाये। सबसे पहले सधार के लिये यह जरूरी है कि भारत सरकार वह दिष्ट लाये जिससे हमें अपने दशे के बारे में दिल से सोचें--साल दो साल में--आप द्रदर्शन देखिये, रेडियो स्निये, समाचार-पत्रों को देखिये-- कितना फर्क आ गया है, लगता है कि हम अपने देश में नहीं है, किसी दूसरे देश में हैं। मैं एक चीज कहना चाहता हूं कि गोरे देशों की सभ्यता हमसे बिल्काल अलग है । उनके लड़के-लड़िक्यां सयाने होने पर मां-बाप से अलग रहते हैं। मियां बीबी अलग रहते हैं। उनके पुरखे साथ नहीं रहते। वे लाली समय में इस तरह का सिनेमा अपने घरों में दोक सकते हैं। लेकिन हमारे यहां। ... (समय की घंटी) ... हमारे यहां मिलाज्ला परिवार रहता है। अगर उसकी साथ
आज की फीचर फिल्में देखी जाये तो बहुत
अट्या लगता है ती क्या यह हमारी सभ्यता
के अन्कृल है ? उसकी अञ्जीलता देखियो,
और चीजों को देखियों। उनमें ऐसी चीजों
है जिनको परिवार के सदस्यों के साथ बैठकर
नहीं देखा जा सकता है। जो प्रमाण-पश्र
सिनेमा का देते हैं उसको देने में इसका जरा
भी ख्याल नहीं रखते हैं कि हमारी सभ्यता
क्या है, हमारो संस्कृति क्या है, इसका
तकाजा क्या है और जिस समाज में हम रह रहे
हैं क्या वहां एक परिवार अपने बच्चों के साथ,
ण्रखों के साथ बैठकर इसको देख सकता है
या नहीं देख सकता है।

एक और बात जो एडवर्टिजमेंट के बारे में है, अगर उन पर निमाह डालीं तो लगता **है** कि साधारण आदमी इस देश मो है ही नहीं। इन एडवर्टिजमेंट्स का आम जनता के साथ क्या संबंध हैं ? कोई बुंड का है, कोई बटर की है, कोई जैम का है, किसी तेल का है। हमारे घर की दीवारों का रंग कैसा हो, हमारा फ्रिज कौसा हो, हमारा टोलीविजन कौसा हो, साधारण आदमी का इससे क्या मतलब है। लेकिन इस तरह की उपभोक्ता वस्तुओं का विज्ञापन बराइर किया जाता **है। मै** वार्निंग देना चाहता हुं कि उपभोक्तावाद आदमी को लोभी बनाता है, आदमी को हिसक बनाता है। आज लोभ की यह हालत है, हिंसा की यह हालन है ? आज करणान, बड़ी-बड़ी ऊची-उनेची से लेकर नीचे तक, उनमें करफान दिखायी दोता है। ये चीजें उपभोक्ताबाद की है। इनको अगर हम अपने साधनों से ला सकते हैं तो लातें हैं, नहीं तो कोशिश करते हैं अनुचित तरीके से यह हमें मिलें। ब्राई उपभोक्ताबाद को पैदा करती आिकर हमारी लड़िकयां क्यों मारी **जाती ह**ैं? क्योंकि सस्रात वालों को उन लड़िकयों से शिकायत होती है कि उसके बाप ने कलर टी बी नहीं दिया, फिज नहीं <mark>दिया</mark>। कीई मोटर साइकिल के लिये लडकी को मारता है, कोई स्कूटर के लिये लड़की को मारता है। इस प्रकार से ये मौतें होती हैं।

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): You have to conclude now because you have already taken 15 minutes. Your time was 8 minutes. Minister has also to reply.

श्री अनंन्त राम जायसवालः : आसिरीं जमला कहकर समाप्त कर दंगा ।

में यह कहरा चाहता हूं कि उपभोक्ताबाद लोभ को जन्म देता है, हिसा को जन्म देता है। अगर ये चीजें बराबर चालू रही, जैसे आज है और इस पर कोई रोक नहीं लगायी जती है तो फिर आप समिश्चये कि हिसा और बढ़ेगी और ज्यादा लड़िकयां जलाकर मारी जायोंगी। हिसा जब बढ़ेगी तब कोई महफूज नहीं रह सकेगा और आज जो सेक्यूरिटी में ग्वर्नरेंट के योग चल रहे हैं, शायद उनके लिये भी कतरा आ जाये। बहुत-बहुत धन्यवाद।

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY) : Shri Tindivanam Venkatraman—not here. Shri Swaminathan.

SHRI G. SWAMINATHAN: Mr. Vice-Chairman, Sir. the Annual Report has been given to us and also the Report of the Standing Committee on the Demands for Grants pertaining to the Ministry of Information and Broadcasting has been given to us. From all these Reports, what we could gather is that the activities of the Ministry of Information and Broadcasting for the year 1993-94 have been very beautifully brought out. There is a beautiful photograph of the hon. Minister, particularly, of the Film Festival which was held in Calcutta. The hon. Minister looks like a film star. It is an excellent photograph.

Sir. as I said, the Standing Committee has also brought out a good report. The only point I would like to make here is this. Of course, the past activities have been referred to in the Annual Report. The point is, the activities during the last thirty-forty years have to be gone into in the context of their relevance to the presentday. I say this because there is a lot of change taking place now. The hon. Member, Mr. Gujral, has also spoken about it. What is needed is a total review. What

the Department has done hitherto is one thing. What you are going to do today and what you are going to do tomorrow are entirely different. Therefore, when we talk about the past activities, even though they have their own importance, at the same time, their relevance to the presentchanges has to be gone into. dav for example, the question of Take. budgetary allocation. We know in what manner it had been done on previous occasions; what had been done last year and what is going to be done next year. I do not know whether the zero budgeting system has been adopted. thing is whether certain Divisions are necessary at all. This question has also to be gone into. I would like to mention, particularly, about the Publications Division. Much has been said 'Yojana'. Much has been said about the Publications Division. I do not know how many copies are being sold. I do not know whether the things that brought out by the Publications Division are being sold. Of course, some exhibitions are conducted. Some 2,000-3,000 copies might be sold. I do not know which is the target audience. Even when you are selling it, I do not know many people would be able to purchase it. All these things have to be into.

Sir, before a discussion of this nature is taken up in the Rajya Sabha. we would also like to have a note or a paper on the basis of which we have a discussion. In the Lok Sabha, the discussion is mainly centered on Demands for Grants, apart from Annual Report. It has a different connotation in the Lok Sabha. When it comes to the Rajya Sabha, when we discuss the Ministry as a whole, we should have a background paper so that we could discuss the performance of the Ministry on the basis of that. Here, I would like to say that the hon. Min'ster has done very well. Mr. Vice-Chairman, Sir, you, yourself, have said when you spoke. I would also like to congratulate the hon. Minister for the way he has been handling this Ministry. This is one thing. Another thing is that he has also been

maintaining very close relations with the Members of Parliament He has taking note of our suggestions and has been implementing them to the of his capacity, whatever suggestions were given by us. He has verv receptive to the various suggestions made to him. Still. 1 would say that when we take up this discussion. we would like to know as to what the Ministry is going to do in the future. This is more important than what it has done in the past. What the Ministry is soing to do in the future is more important.

Sir, the future is very important because many things are happening now. We have read about it in the newspapers. Mr. Guiral has also spoken about the foreign newspapers. We have read in the newspapers about the visit of many Press personalities to India. Many media Moghuls have visited India during the months of February and March. Many important persons connected with the foreign Press and satellite television have visited this country. There was the visit of Mr. Rupert Murdoch. I think this is how he spells his name. He is an Australian. He is from the Star T.V. He came over here. Four-five days before his arrival in India, much was talked about his visit. He came here and met many important persons. He gave parties to industrialist. He also mei the Prime Minister as well as the Minister of Information and Broadcasting. them also met our Vice-President. Now, I would like to know what was the nature of the discussions Mr. Rupert Murdoch had with our Prime Minister, with the officials of the Ministry of Information and Broadcasting and with the other dignitaries. I would also like to know whether this is going to be reflected in what we are going to in the future. This is the most important point.

Immediately after the visit of Mr. Rupert Murdoch—he was a person who had a flair for publicity—another person came to India and went away quietly. Perhaps, he did not like publicity. He is also an Australian. This gentleman's

name is Kerry Packer. He also came here. He met some important persons; not the Ministry officials; I think, some industrialists. And then this Ted Turner of CNN came here. I think it was in the month of February, March or April, I think he had also a meeting with the Prime Minister and, most probably, he had a meeting with our Vice-President also. I read it in the papers that he met the Vice-President and there was a lot of discussion going on.

Again there was a talk about the BBC. The BBC people came here and they wanted to have something like a Hindi news tie-up. That is also another report which we have heard. We have also heard about the Disney tie-up. The press published that also. So, these are the four or five things that happened during February and March, about which nothing is said in the booklet, or no information has been passed on to us. I think all these will have far-reaching effect on Doordarshan in the days to come.

Something has been said about invasion from the skies and also that the Jain TV and Z-TV are, in their own way, going to bring out news. So news as it is will not be the preoccupation only of Doordarshan. From the satellite TV they will also be giving so many news items, and that will have an impact on the people.

Then there has been a talk about industrialists. These are all things that we have heard. Now it is up to Minister to inform us. We have heard that some of the industrialists are prevailing on them to have their stations. Once privatization has once the channels have been opened for outside TV, now internally also people are asking why the TV should be monopolized by the Government. The Government may need a TV, it may need a broadcasting station for its own purposes, but then you allow others also to start their own TV. Now, some of the State Governments are there. Suppose the Central Government wants their information

to reach the people, why can't the State Government also have their own TV because when the Centre has got a view of its own, the State also has got its own view. You know it pretty well, Sir-and it is a known fact-that as long as a State Government is in good coordination with the Central Government, the news items about that Sate Government and the way in which the State Government is projected, go in a particular manner. Suppose tomorrow there is a quarrel between the State Government and the Central Government, sometimes the news item does not appear, sometimes it is tardy, sometimes it is very slanting and sometimes it gives out a different impression to the people. And sometimes the TVpeople do not come to the big functions at all, and the State Governments had protest. I am not talking only of the Tamil Nadu Government. I think, even from West Bengal there have been some protests to the Centre that Doordarshan had been very partial regarding coverage of the State Government functions. Wherever a State Government is not in good cooperation with the Centre, this is happening. So I want to know whether privatization will be within allowed our country also and whether individuals also will be allowed. apart from the Doordarshan having it. You have not yet decided whether Doordarshan should function independently, like the BBC. That decision has never been taken. The Prasar Bharati Act, which has been passed, is pending. When Upendraji was the Minister this came and it was passed. I do not know what the view of the Government is. Over a period of three years we have not heard anything about it. Are you going to have an independent channel like the BBC, or are you handing over to an independent corporation? That also we want to know. And, supposing you want to keep it in your own hands, will you allow private people also, including the State Governments, to take this up?

Regarding the INSAT-2B channels, we are very happy that some additional channels have been opened. The hon.

Minister has said that from 15th August 1993, new channels have come. He also said that since the new channels come, everybody should have a dish antenna. Everybody cannot have a dish antenna. Naturally their telecasts have to come through the usual cable But the cable TV people are more interested in the other TVs and they are not relaying your channels. So, the point is that even though you are saying that you were showing all these things from the 15th of August, 1993, none of us in Madras or mofussil places or even in Delhi is able to see any of vour channels. You should have your What kind own arrangements. arrangements are you going to make to see that the people are able to enjoy the TV programmes? This is very important.

Doordarshan may be showing these things, but the additional nannels are not to the benefit of the people concerned. So, I would like to know from the hon. Minister what exactly he is going to do in this connection,

Another thing is about the satellite language service of two-and-a-half hours daily. We are very happy about it. Sitting in Delhi at 9-30 AM we are able to see the Tamil language service. It is for one or one-and-a-half hours. In the evening also we have got it for an hour. Some Tamil films are being shown. Films in ten languages are being shown. We are very happy.

One point I would like to say about it. I do not know how ar it is correct. I am told that beyond ten to fifteen kilometres it cannot be seen. A senior lady officer from the All India Radio phoned me up the other day. I asked her whether she was able to see Doordarshan language service. She said. "No, no. I am not able to see because I am 20 kilometres awav." Then only I came to know that it is for a very small area. Because I living in Canning Lane, I am able to see it. That can be seen only around the Parliament House. So, I want to know the proposal of the Minister to extendthe area of this service.

We are not able to see the Metrochannel also. That also is not having a good coverage,

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY) : Kindly conclude.

SHRI G. SWAMINATHAN: Finally, Sir, I would again congratulate the hon. Minister for the very good work he has been doing and wish that he would give a much better service to the people concerned. I also hope that he will be able to give us his ideas regarding the various points I have raised, about which all the people want to know what exactly is going to happen to Doordarshan in the years to come.

Thank you.

थी जलाल्यीन अंसारी (बिहार) : उपसभा-ध्यक्ष महादेय, सूचना और प्रसारण विभाग के संबंध में मुफ्ते यह कहना है कि ज्ञान, यिज्ञान और तकनीकी क्षेत्र में काफी बदलाव आए हैं और इसके कारण मीडिया के क्षेत्र में भी बहुत बड़े परिवर्तन हुए हैं और इस परिवर्तन को ध्यान में रखते हुए अपने देश के अंदर दूर-दर्शन आकाशवाणी को और भी सशकत बनाने की आवश्यकता है। यह सही है कि इस विभाग ने और इसके मंत्री ने कुछ प्रयास किया है, लेकिन जितना बड़ा यह देश है, जितने तरह की शाषाएं हैं, इन तमाम भाषाओं में इसका सही प्रसारण हो और जनता को सही सचना मिल सके यह एक सामाजिक दायित्व भी है अपने देश की जनता को लिए सूचना और प्रसारण विभाग की तरफ से। जहां तक प्रकत है कि हमारा सूचना और प्रसारण विभाग और खास कर यह दारदर्शन उपभोक्तावाद का शिकार हो रहा है और इसके कारण जो सामाजिक दायित्व है. उन दायित्वों को पुरा करने के लिए उठाना चाहिए वह नहीं हो पा रहा है और इस उपभोक्तााद के चलते हमारी जनता पर इसका बहुत हरा असर भी पड़ रहा है। मुक्ते एसा खगता है कि मुनाफा कमाना इनका मुख्य लक्ष्य है। जाप रापवा कमाने के लिए

कार्यक्रम कर रहे है। मनाफा कमाना जरूरी है, साधन जुटाना जरूरी है, लैकिन मुनाफे के कारण कार्यक्रम पर न आपका कोई प्रभाव है और न नियन्त्रण, यह एक गंभीर सवाल है। इसके जो दर्षारणाम हो रहे हैं, यह आप दोहों में तो इनके कार्यक्रम में हत्या, बलात्कार दिखाया जाता है । अश्लील चित्रों, अश्लील गीतों और अश्लील फिल्मों को दिखाया जाता है जिसका हमारे बच्चों पर बरा प्रभाव पड रहा है। वह पश्चिमी सभ्यता और संस्कृति की नकल कर रहे हैं। हमारे मंत्रीजी महोदय मौजद है, मैं कहना चाहुंगा प्रे सदन कें सामने कि पश्चिमी सभ्यता और संस्कृति की नकल बंद कीजिए । हमारी संस्कृति की महान विरासतों का प्रचार अपने देश और विदेशों में कीजिए । क्या इसके लिए आपने कोई अपने यहां दारदर्शन का चैनल बनाया है ? जब ''स्टार'' टी.वी. हमारे देश में हलचल **पैदा** कर सकता है दारदर्शन के क्षेत्र में दासरे टी.बी. और ''केबल'' टी.बी. हमारे देश में हलचल पैदा कर सकते हैं तो हम अपने देश से, अपनी सभ्यता और संस्कृति को विदेशों में प्रसारित नहीं कर सकते ? हमें इसकी लिए प्रयास करना चाहिए और अगर आए प्रयास करेंगे तो निश्चित तौर पर आपको सफलता मिलंगी ।

महोदय, इसी सिलसिल में यह भी कहना है कि कुछ बहुत ही अश्लील वीडियो 'ब्लू'' फिल्म्स दिखायी जाती हैं। इसी दिल्ली शहर में जो सिटी बसेस चलती हैं, उनमें आप गानों के कैसेट सुनिए जोकि बहुत ही गंदे होते हैं। उन्हीं बसेस में हमारे बच्चे और बच्चियां आती-जाती हैं। उन पर इन गानों के कैसेट्स का क्या प्रभाव पड़ता हैं? क्या उसको आप रोकंगे? हमारा एड़ाव हैं कि इस तरह की चीजों पर आप रोक लगाए जोकि हमारी नयी पीढ़ी के लिए बहुत ही अम्बर्गक हैं। Ministry of

महोदय, अभी जबिक राष्ट्रीय कार्यक्रम और क्षेत्रीय कार्यक्रम दोनों दिखाए जाते हैं, तो राष्ट्रीय कार्यक्रम ते। अच्छे होते हैं जोकि दिल्ली दूरदर्शन से दिखाए जाते हैं। हम आंख मृंदकर आपकी आलोचना और विरोध नहीं करना चाहते । मेरा कहना यह है कि राष्ट्रीय कार्यक्रम तो अच्छे दिखाए जा रहे हैं लेकिन जो जोनल दूरदर्शन हैं, उनकी दुर्दशा हो रही है। महोदय, मैं बिहार का रहने वाला हूं। पटना में रहता था और वहां ह्रै यह हालत कि वहां दूरदर्शन पर जो अनाउ समोंट करता है, प्रसारण करता है, वह बार-बार बदल जाते हैं जिससे यह माल्म होता है कि उन्हें पैरवी और भृष्ट हरीके से लाया जाता है। उसकी आवाज नहीं निकलती हैं, वह उच्चारण सही नहीं कर सकता है और गलत बोलता है। आप इसकी जांच करवाएं। क्या बिहार में वैसे बोलने वाले लोगों की कमी है कि वह दूर-दर्शन से सही तरीके से प्रसारण का काम कर सकरं, लेकिन निश्चित तौर पर आप भेदभाव करते हैं। चयन में भुष्ट तरीके अपनाए जाते हैं। आप पैरवी का सहारा लेते हैं जिससे कि सक्षम लोगों का चयन नहीं हो पाता और वे अस्थायी तौर पर या प्रयोग के तौर पर काछ दिन रहते हैं, फिर हट जाते हैं। मेरा कहना है कि इस तरह से आप दूरदर्शन की क्षमता नहीं बढ़ा सकते । इस बारे से भी आप ध्यान दीजिए । महादेय, राष्ट्रीय कार्य-कम के अच्छे होने की चर्चा मैंने की, लेकिन क्षेत्रीय कार्यक्रम आम तौर पर अच्छे नहीं होते हैं। इसके पीछे कारण यह है कि जिस कार्यकम पर अधिक पैसा खर्च किया जाता है, वह स्वाभाविक ही है कि अच्छा होगा और जिस पर कम पैसे खर्च किए जाते |

हैं, वह निश्चित तौर पर अच्छे कार्यक्रम नहीं होंगे। तो मैं चाहूंगा कि आप कार्यक्रमों को अच्छा बनानी में सही तरीका अपनाएं और कार्यकम अच्छा हो सको, इस पर ध्यान दं। मेरा स्झाव है कि इस कार्य के लिए आप अच्छे तरीके अपनाएं । दूसरी बात, हमें यह कहनी है कि आप पक्षपात करते हैं। राष्ट्रीय नेताओं के कार्यक्रमों में हम दोखते हैं कि कांग्रोस और भा.ज.पा. को बहुत उछाला जाता है, लेकिन अन्य राष्ट्रीय पार्टियों को कार्यक्रमों की बिल्काल उपेक्षा की जाती है, वहां भेदभाव बरता जाता है। अभी इसी महीने 5 तारींख को उन संगठनों के राष्ट्रीय मंच का दिल्ली में प्रदर्शन ह्या । पुलिस ने बरहमी से घराबंदी करके उनकी पिटाई की, लेकिन हमने खुद दंखा टी.वी. पर, एक झलक दिखा दिया, एंसा मालूम होता था जैसे दिल्ली में कुछ ह्आ ही नहीं। अगर कहीं कांग्रेस का होगा याभा. ज. पा. का होगाती लंबा **चौड़ा दिखा** देते हैं। आप यह क्यों करते हैं? आप पक्ष-पात करते ह<sup>‡</sup>, भे**दभाव ब**रतते ह<sup>‡</sup> । **इसी** तरह राष्ट्रीय नेताओं के साक्षात्कार लेने में भी आप राष्ट्रीय पार्टियों के साथ भेदभाव करते हैं, पक्षपात करते ह<sup>र</sup>ा हमारा सुझाव ह**ै कि आ**प इस ओर ध्यान द और यह भेदभाव की नीति को छडि दै।

कार्यक्रम के निर्धारण और कार्यक्रम देने में भी भृष्ट तरीके अपनाए जाते हैं। कार्यक्रम निर्धारण और कार्यक्रम देने में जो गलत तरीके अपनाए जा रहे हैं, उसके बारे में भी हम मंत्री महादेय से कहना चाहाँगे कि आप इसको सही तरीके अपना कर व्यवस्था को द्रारुख करें। इस प्रकार के गलत तरीके बंद होने चाहिएं। जैसे आपने भारत और पाकिस्तान का किन्नेट मैंच हुआ, वह नहीं दिकाम,

लेकिन स्टार टी.बी. ने दिखाया । आप क्यों नहीं दिखाते हैं एगेसे कार्यक्रम ? स्टार टी. वी. दिखाता हैं तो उसको देखें में लोग । हमको याद हैं, 6 दिसम्बर, 92 को जो घटना अयोध्या में घटी, उसको हमारे टी.बी. ने बहुत बाद में दिखाया, जबिक स्टार टी. वी. ने एक बजे ही दिखा दिया कि मस्जिद ध्वस्त हो गई हैं । तो लोग आपके चैनल का इस्तेमाल क्यों कर्गे ? स्टार टी.बी. और दूसरे चैनल का ही इस्तेमाल कर्गे । आपके दूरदर्शन और रेडियो का क्या होगा ? इसका विकास कैसे होगा? इसलिए इस ओर भी आप ध्यान दीजिए तािक सही तरीकों से चीजों को रखा जा सके।

इसी सिलसिले में मूझे यह भी कहना है कि आपके विभाग में कुछ एसे पदाधिकारी होंगे, जिनका परोक्ष तरीके से संबंध है इन विदेशी चैनलों के साथ और उससे मिलकर वह दूरदर्शन के कार्यक्रमों को सैबोटोज करना चाहते हैं ताकि विदेशी चैनल आगे बढ़ें और अपना दूरदर्शन पीछे जाए, इसके प्रति लोगीं का आकर्षण न हो, बदनाम हो । यही कारण है कि अपने देश के अंदर जो सार्वजनिक क्षेत्र में उपक्रम है उनको बदनाम किया गया और इसमें नौकरशाही का एक हिस्सा निश्चित तौर हे उसको बदनाम करने की कोशिश करता है। म्झे आयंका है कि कुछ लोग निश्चित तौर पर विदेशी टी.बी. के साथ मिलकर के इस दारदर्शन का सर्वनाश करना चाहते हैं। हम चाहुंगे कि मंत्री महोदय इस ओर तुरन्त ध्यान दें।

अन्त में, मेरा स्झाव यह है कि इसकी भाषा स्धारी जानी चाहिए । वह शैली, वह गलत तरीके की भाषा का इस्हेगाल नहीं होना चाहिए । हमारे देश की भाषा, जिसको हिन्द्स्तानी भाषा कहते हैं और जिसमें हिन्दी, उर्दू और दूसरी भाषाएं होती हैं, यह मजबूत भाषा है, उसका इस्तेमाल कीजिए । प्रेमचन्द की भाषा का इस्तेमाल कीजिए । इसमें आपको क्या एतराज हैं ? हम चाहोंगे कि भाषा पर जरूर ध्यान जाना चाहिए ।

इसके जलावा आप एक समिति गठित करं, जिसमें कलाकार, भाषाविद, शिक्षाविद हों, चाहे उसे सलाहकार कमेटी या जो नाम दीजिए, ऐसी कमेटी हो, जो विभिन्न क्षेत्रों में दिशानिदांश किया करं, मदद किया करं तािक दूरदर्शन की क्षमता को, उसके कार्यक्रमों को सही ढांग से दिखाया जा सके।

एक बात मुझे यह भी कहनी है कि यह सेंसर की प्रक्रियाटी. बी. पर आप अपनाएं। मैं यह नहीं कहता कि सेंसर बोर्ड गठित कीजिए, लेकिन सही ढंग से चीजों को दिखाया जा रहा है या नहीं, किन चीजों को दिखाया जाना चाहिए, इसको दोसने के लिए एक सोंसर की प्रक्रिया आपको जरूर अपनानी चाहिए । अगर नहीं अपनाएंगे तो निश्चित तौर पर इसकी क्षमता को, इसके कार्यक्रमों को आप आकर्षक नहीं बना सकोंगे और जो इस तरह की चीजें अभी दी जा रही हैं, जिसकी चर्चा हमारे मित्रों ने की है, यह हमारी नई पीढ़ी के लोगों पर बुरा असर डालेंगी. दुरदर्शन और आकाशवाणी का जो दायित्व है अपने देश की शिक्षा के क्षेत्र में सामाजिक विकास के क्षेत्र में, सांस्कृतिक विकास के क्षेत्र में, उस दायित्व को द रदर्शन और आकाशवाणी पुरा नहीं कर सकेगा ।

इन्हीं स्**झावों के साथ में अपनी** बात सम्पत करता हुं।

شرى جلال الدين العبارى " بهار" اليخفا ادھیکش مہونے بسوئیا اور برسادن **وعیاک** كيمبندهس مجهدي كهاب كركمان وكمان اور تکنیکی اکشیم میں کافی بدلاقتر آ<u>کتے ہی اور</u> اس کے کادن میڈیا کے اکشیر میں بھی ببت بوسے برلودتن ہوشتے ہیں اور اس بربورتن كودهران س ركفت مردش اي دسش کے اندر دور دکشن ۔ آکانشوانی کواور بھی مشلت بنانے کی آوٹ یکتا ہے. بیر تحیی بیرکداس و کھاگ نیے اور اس کے منتری نے محدیرای کیا ہے سکی بہتنا بڑا بردیش ہے مبتی طرح کی بھاستائیں ہیں۔ ان تمام بعاشاؤرس اس كاصعيح برسادن مواور منتا كوسحيح سوتيامل سكي بيرايك ساما جک وائتوھی ہے اپنے دیش کی جنتا كحدثق موتينا اور بريسادن وبعاك كى طون سع جہال کے ریش ہے کہ ہمادا سومیا اور میادن وبعاك اورخاص كرب دوردرشن أب بعوكمتا وادكاشكار مرراب اوراس كصكادن جمد سامایک دائتوسیان دائیتوکولولاکمینے محديث جويرى كربيراففانا جابيث وههبي سويارا بع اوراس اب بجو كتا واد مح عيلته بهارى حنتا براس كالبهت اثر تعبي طررا دُهُ ومحجه اليسائكتا حديد منافع مماناان لا ئے۔ آپ دوہیہ کملنے کے نٹے

كادبيركوم كريسيري منافع كما نافزورى يعد سمادهن حبّا ناحزوری ہے بہکن منافع محے کادن کا دیم کرم ہے بنہ آپ کا کوئی ہے جا وک مبورط سما ورنه نينترن بيرايك فمبعيرسوال سیے۔اس سمے جو درش میانام مہورسے ہی ہے آب وتعيين محية توان كے كاربركم ميں یا ۔ بلانکار دکھایا ہا تا ہے ۔انتلیل ج<sub>یرو</sub>ں ۔ الشكيل كتيتول اورا سيشليل فلمول كودكعايا **جاناہے بھی کا کہ ہا رہے بچوں پر مرا رہھاؤ** پ**ر**راسه وه بهم سختیا اور سنگرتی كمي نقل كمريسه بها يهايسه منتهي جي موجور میں۔ میں کہنا چاہوں کا بورسے سدن کے مامنه كوت مي مجتبة الدين محتى كالقل بند محیصیتے بھادی سنسکرتی کی بہان وراتتوں كابرجارا يني دلش اورودلشوں ميں كيجنے محيااس كصلت آب نے كوئی اسپنے بہاں دوروكضن كالحينيل بزاياسير بحبب المشاله فیدوی ہمایہ سے دلیش میں مجیل سیدا کہ سكتبليء دوروكشن كيراكشيتهي داسي فی وی اورکیبل فی وی ملاسے دسش س بلجل ببيدأ كريسكتي بم تومجما خي دليش سے اپنی محیتا اور نسکرتی کو درنشوں میں مِسادت نبس كرسكته بهيں اس كے لئے پرامس کرنا جا جینے اور اگر آپ برامی کرنیگے توبشيت طوريرِ الكجر سجيلتا عليه كُلُّ .

<sup>†[]</sup> Transliteration in Arabic Script.

Ministry of

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مہودے ۔ اسی سلسلے بدھی کہناہے کہ اسی کھی ہونے ہے کہ دکھائی جاتی اے شایل ویڈیو بلیو فلسس دکھائی جاتی ہے کہ بسیر جاتی ہیں ان برت ہیں ہوتے ہیں انہیں اسی کی نوت ہیں انہیں اسی کے اور بھیاں آئی معبال بہر ان گانوں کے بیٹوں کا کیا پھیاؤ ہمیں ان بران گانوں کے بیٹوں کا کیا پھیاؤ سکھیا اس کو آپ دو کھیں گے بہا دالے سکھیا اس کو آپ دو کھیں گے بہا دالے سکھیا قد ہے کہ اس طرح کی بیٹروں پر آپ میک دوک میں بھی کہ اس طرح کی بیٹروں پر آپ دوک میں بھی کہ اس طرح کی بیٹروں پر آپ دوک میں بھی کہ اس طرح کی بیٹروں پر آپ دوک میں بھی کے بہا دالے میں اور کی بیٹروں پر آپ دوک میں بھی کہ اس طرح کی بیٹروں پر آپ دوک میں بھی بھی کہ اس طرح کی بیٹروں ہو آپ دوک میں بھی ہی کو کھیا ہے۔

مہونے۔ اب جبکہ واشطریہ کاریرکم اور اکشیریہ کاریرکم دونوں دکھائے جاتے بی جو کہ دلی دور درش سے دکھائے جاتے بی جم آنکو موند کر آبکی آکومینا اور ورودھ بی جم آنکوموند کر آبکی آکومینا اور ورودھ مہیں کرنا چاہتے ہی جمیرا کہنا ہے ہے کہ راشٹریہ کاریہ کو آتھے دکھائے جا رہے بی لیکن جم زونل دوردرشن بی آبکی دورش

مہریسے ہیں بہارکا دسنے والاہوں یٹنہ میں دہتا تھا اور وہاں کی بیرحالت ہے کہ وہاں دوردرشن بہانا فیسمن طے محمدنا ہے پرمادن کو ناہے وہ بار بار بدل جاتھے ہیں جس سے بیرسام ہوتا ہے کہ انہیں بیروی

ادر بخبر شط طرابقه سع لارا حامات اس أواز ننہیں نکلتی ہے وہ اوپادن صحیح ننہیں مومكتاب اورغلط لولتاسب أب اس ك عانے کروائن کمیا بہادی ولیسے لبدلنے وا سے *دوگوں کی تھی ہے کہ وہ دوردوشن* سے حييح طرليقه يسيه ريسارن كاكام وسكس ليكن بشحيت طورير آب مبر، بعباقد كرت بي *~ بس مين تقريشه في طريقه ابنيا شخص التسابي* آب بیردی کاسمهالا لیتے ہی حس سے کم سکشم نوگوں کا حبین تنہیں ہوریا یا اور وہ استعانی طور ربه یا برلوک کیے طور بر محجیہ دن رسنتے ہی تھر مرف جاتے ہی میرا كهذا يدكراس طرح سع اب دوردر المن می اکت البیں طبیعا سکتے۔ اس بالسے مں معبی آب دھیان دھیتے بہودے . رانتہ کی کاربیر کوم کے استھے ہونے کی موثیر میں نے کی بسکین اکشیتریہ کاربہ کم عام طور یدا تھے نہیں ہوتھ ہیں۔اس کے سچھےکارن ار بر کرمین کاریم کرم برادهک بسیم خرج كبيا جا تاب، وه مواعيما وكربي حي كما يميل موگائی ریم مید نزرج کئے جاتے ہیں دہ بشيت طوريه المجي كاربيركم بنهي مونك تویں جاہوں گا کہ آپ کاربہ کرموں کو المجابنا نيدين صحيح طريقه ابيانتن ادر

کادبیرکم انتجا به دستکے اس بر دھیاں دیں۔

بیرانعجاؤ ہے کہ اس کاربی کے لیٹے آہے المحصط لقيرابياتي . دوسرى ات مين سركهنى بين كم ا کیش بات کرتے ہیں واضر پیر متیاوں ے کاربیر کول میں ہم دیکھتے ہی کہ کانگریس ادرعباميها كوبهت المصالامها تاسعي لسيكن انتیہ لائشطریم یارٹیوں کھے کاریہ کوموں کی البكل البيكيشا كي جاتى سے وال تصبيد تعباق برنابجا تاہے۔ ایمی اسی مہینہ در تاریخ کو سري منكم عن يو داستريتي منح تق دان كا پردرشن مہوا۔ لیسیں نسے سے دحمی سے تھے ابندی كهيمصانتى لمياثى كي يسكن بم نسينود ديكھا ئى *دى ميدايك جھلك دكھا دي*ا اليرامعلوم موتا تقاكر جيبية دلىمين تحجيه مهوا بهي ننهي اگركهبس كانگرنس كاموكا يا بجاج يا كاموكاتر لمباجورا دکھا دیتے ہیں آب ہے کرتے کمیا ہیں ایکش بات کرتے ہیں بھید بھاؤ برتتے ہیں اسی طرح لاشٹریہ نتیا قال کے

حجود دیں۔ ﷺ کاربہ کوم سے نردھادن اورکاربہ کوم دینے میں ہی جورشرٹ طریقہ ابناکتے جاتھے

ساكشا كارليني ميريقي آب دانشريه بايثون

كے ساتھ تھبد معاقر كرتے ہيں۔ بيش بات

كميت بي ربحال سحماة ب كراب اس طون

دهیان دی اورسی مبید میادگی نیتی

ېي. کارىيۇم نروھادى اور کادىيۇم د ينے میں جو غلط طریقے اینا شے جا سے بی اس کے بالسيدس تنبى سم منترى بهويسس كمناحابي كحكرآب اس كوسحيح طريقه سيدابينا كرولوسها كوريست كري راس يركار كيفلط طريقه سند برونه وابين مبية اب نه دور بأكستان كاكركك ميح حبهوا وهنبس دكهايا لیکن انشار کی .وی نے دکھایا آپ کیوں ىہىں دكھلىتے ہیں البيع كاربيركرم المٹارقی وی دکھا آلبے تواس کو دیکھیں گے لوگ ہم کو لاسبعه ارتسمبره كوسح كمضنا الودهيامين کھٹی اس کوہجا<u>رہے</u> گی ۔وی نیے بہت لبد میں دکھایا جبکرانشارئی وی نے ایک بج ہی دکھا دیا کمسجد دھوسے ہوگئی ہے تو توگ آب معے عبیل کا استعمال کیوں کریں گئے الشارتي .وي اور دوس يدينين كابي التعال کمیں تھے ،آسیا کے دوردیشن اور میر ہے کا كيا بوگا.اس كا وكاس كيسه بوگا.اس ليشة اسطرون بمبى أسيب وهبيان وتيجتبة داكه صحيح طريق سے بنروں كوركھا جاسكے. ابى مىلىيەس مخصىرى كەنلىپ كرايكے

و مجالس بی محیوالید بداده یکاری بهون کے اسے بداده یکاری بهون کے اسے براده یکاری بهون کے اس ورسی ان ورسی میں می پینیلوں کے ساتھ اور اس سے مل کر و ہ دورورشن کے کاریہ کرموں کو موشیح کراجا ہتے ۔

مدر دیا رہے نا نہ دور درشن کی انشمتا کواس کے كالديم وأركف على الشرك المستعدد والما له المانية . ايك بات محصريه بي بني بيم كمينهم في وق برآب اینامین میں رینهیں بہاکسیریوں گہ تنظف كيجيليكن للحيح فرهنتك سيرتبزون كو د كهايا جادا من يالنهي كن جيزول كودكارا يا جانا ماسینید اس کو دیکھینے کے ایکے ایک بینسری برى كرما أبكوهرور ايناني حالينية رافر بنين ابنائتن محكة تونسجيت لمورسياس كالتتهمة أحياس کے کاربیر کرموں کو اپیا کو نشک بین یا امکیر کے اور حوام مطرح می میزیس انهی دی جار می بی سمیں کی سر میر ہما<u>ر ہے گروں نے گی ہے رہماری</u> نئی پیڑھی کے لوگوں میہ آبا اثر طوالس گی دور دوشن اوراً کاش وانی کامبو دائیتوسیےاسنے دشی کیشکشا کے انشیر ہیں بسامک وکاس کے أشترين سانسكرك وكاس سيائشيريس اس دائنتوكودوردئش اوراكاش وانى بورائهس

کریے گا۔ انہی سحجا ووں سے سابقہ میں اپنی بات سمایت کرتا مہوں۔ وفت میں میں د

اعتران بدیم جابی گے کہ مانٹا بھروردھیان عران بدیم جابی گے کہ مانٹا بھروردھیان جانا جا بیتے ۔ اس مے عالادہ آب ایک سینٹی گھت کریں مس میں کل کار بھانشا دید شکشا وید بہوں جابیے اسیصلاح کارمیٹی یا جوزام دیجیتے اسی مملی برجو وہمن انشیتروں میں دیشا نرویش کمیکھی

الم المرس المحرب الته السرائي المرس المرس

انت مین استه افراق به به کداس کی حیات استه وه حیات استه ای میان استه ای میان و استه ای میان و می استه و می استه ای استه ای میان به به و نا میان که استه ای میان استه اور دو استه ای میان استه می استه ای میان استه می استه ای میان استه می استه می استه می ای استه می استه می

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Thank you for the maiden speech. Now, Mr. Upendra.

SHRI P. UPENDRA (Andhra Pradesh): Mr. Vice-Chairman, speaking on the performance of the I & B Ministry is a tightrope walk for me because having headed the Ministry, even for a time, I have a special consideration for the Ministry just as a man harbours love for his ex-wife even if she is remarried. There is a second reason also. That is. do understand the difficult conditions under which the present Minister is work-He is valiantly fighting a battle, sometimes through martial law-and, 1 hope it will not be a losing battle against the challenges which media are getting from inside and outside.

Mr. Vice-Chairman, we should be first heartened by the vast expansion of the media network in the country, particularly the electronic media. We have come far away from six radio stations at the time of Independence to about 160 now. And, today, our Doordarshan, with its 550 transmitters, covers 82 per cent of the population while the radio covers 97 per cent. It is a very happy situation and we should be satisfied with that.

But what worries me is the element of confusion which is observed in the thinking of the Ministry for the last three years, particularly, in regard to the ways of tackling the so-called invasion from satellite programmes from abroad. We have seen several announcements. First they talked about private And a Committee was appointed in October 1991. Then they said that they would form a joint-stock company with the collaboration of several firms which will deal with Doordarshan. Then they talked about a second national channel at a cost of Rs. 2,700 crores, little imagining how that money would come and from where. Then there was the question of sharing the time-slots on the metro channels. There was a lot of scandals and all that. I do not blame the present Minister who came much later. Then came the appointment of the ATC and its resignation. Now we have come to the state of new channels. I think four more have been start ed and we have six now and the Minister has promised 21 more shortly. One thing which is very clear in all this is that the Ministry has not been able to make up its mind as to how to deal with the situation. Also, little thought was given to the preparation of the software before announcing the new channels. As a result, most of them remain on paper. Nobody is able to see them.

The second thing which I would like to

point to in this connection, before I come to the other units of the Ministry-the nformation and Broadcasting does not mean only radio and televisionis that there is a panicky reaction, which Mr. Gujral also pointed out, to the so called satellite invasion. We have been seeing this phenomenon from 1987 and several discussions were held in the Ministry as to how to tackle that. But I don't call it an invasion. It is a technological and communication revolution. place all over the country, and there is no point in trying to s'op it or control it. You can't do it. During the next two, three years. I believe, some fifty satellites will however around over this country, having an The neighbouring impect on this region. foreign countries like Nepal offering uplink facilities to are firms . So. many it is completely foolish to think that we can control 'he satellite programmes coming from abroad. It is a new information technology which you have to tackle and one thing is that, in the name of tackling the situation, in a panicky reaction, we jump to film-based programmes and lately, we are aping the Western programmes. Someimes, I am shocked when I see the Programmes late in the night-a complete aping of the Western programmes-and that worries me more. Recently, a seminar and one of the experts said that only 5 per cent of the country's population is really serious about the satellite programmes coming from abroad and it is mostly the urban-based population. Doordarshan or Radio have a captive audience with 70 per cent of the population in the villages. They do not have even time or means to watch the foreign programmes. work the whole day in the fields and factories and sleep early at night. They have no time to see 24-hour Sports Channel, the Music Channel, and so on. You have

got a captive audience. Even in urban audience, take away the slum-dwellers and those who do not have their own TV sets and all that, then what is the population left? And a very miniscule of the population, the elitist and the urbanised population, who are already possessing VCRs. Video Videos and Tapes, is left. of Maybe. small percentage population has been engulfed lately. But I don't consider it such a big crisis that we should be panicky about it and reorient our entire policy to meet the so-called threat. That is the second thing which I want to mentioned. Even those people who keep on watching regularly the Star TV, the Sports Channel and all these programmes, when we asked them, most of them admitted that they have stopped seeing these programmes. According to them, most of these programmes are repetitive and most of them are boring. Maybe, in a particular situation like the Gulf War or something, where some kind of live programmes have come. there some interest in İs these programmes, not daily, and just like a philandering husband, who would come back to his old faithful wife later, t am sure, the vast population will still stick to Doordarshan if the Ministry improve their programmes. That should be our concern to improve our programmes. They should be true to our conditions and those programmes should suit our social conditions and the lives of the people. It is not mere copying. Here I want to emphasise one thing. I have been repeatedly telling that the only way we can keep the audience stuck to Doordaishan or Radio, is to improve the regional programmes, which the Ministry has all along If there is a programme been neglecting. in one's mother-tongue and simultaneously, there is a programme in Hindi, English or any other language, they would prefer a programme in the'r own mother tongue. That has been neglected so far. I am happy now that the Ministry has realised it and some of the transponders which they are taking now, are exclusively going to be used for the regional programmes. But you should facilitate people seeing these programmes also. So far, it has not been done. That is why I want things—improveto emphasise these two

ment in our programmes and more regional programmes. And also, we should utilise fully the production facilities we have already got. The Minister must be knowing, but I be don't I may 20 wrong. Only per cent of the capacity of the Central Production Centre in Delhi is being utilised. Such a beautiful set-up you have got. How much of it is being used for what purposes and why you are not able to utilise it, these also have to be analysed. And why we going for more and more transmitters and relay centres? Very little progress is being made on the creation of new centres and studios. There are proposais but they are very slow. And we have to speed up the local production facilities; only then can the regional programmes be produced. I can give only one example of tardy delays in executing these programmes, that is the studio at Vijayawada about which I spoke to the Minister many times, for which I laid the foundationstone. In spite of the several requests, that work has not yet been started. There is no provision in this year's Budget. I earnestly request the hon. Minister that if he has no intention to start the work, I shall be obliged if he can return the foundation stone gracefully to me, because there is a tradition at the Krishna river where all the ashes of the dead and gone are ceremoniously immersed, and, therefore. I can hold a function and immerse It is unfortunate this stone also there. that even the committed things are not being done properly. I hope the Minister in his reply will deal with this point also. I am not parochial in saying this, since I laid the foundation-stone, I am being repeatedly shown that stone, whenever I go there, covered with grass, that is why I am referring to that...

DR. BIPLAB DASGUPTA (West Bengal): Your name also will be covered!

SHRI P. UPENDRA: Now, O. B. Vans. We should have more O. B. Vans to cover the regional events. I do not want to go into other details but I only touch upon the points in the limited time I have got, in spite of the Solicitor's Vice-Chairman sitting there.

Another thing is, administratively it is not judicious or proper to go in for fre-

....

quent changes, which is one of the points of criticism in the Press and the public, that too many changes are being made too suddenly, dislocating the work. Of course, the Minister has a right to do and indulge in this kind of exercise, but I feel shuffling the same people in and around may not be yielding much results.

Then, I come to the corruption point. The less said the better. All of us have failed and I don't think I can plame the Minister and I can't expect quick results. But, one thing is, in the name of the commissioned programmes 25 crores of rupees have been swallowed by very eminent people and that has not been realised so far. You must take action and see that either they should produce the programme or they should return the money. And make a beginning in this. And that is one thing which I want to mention.

Another point which I want to stress and which the other Members also mentioned, is autonomy for the media, electro-The Prasar Bharati Bill was nic media. passed more than three years ago, unanimously by all the parties, after having a nationwide debate, on the basis of consen-I have to bear criticism from media experts like Mr. Guiral that it did not go to the extent they wanted it. We wanted to make a beginning in this, but that beginning has also not been made. The Government doesn't clearly say what they want to do. The amendments which the Minister wanted to bring in, the Parties But what delays had agreed to them. this, I do not know. He must have done his part by sending it to the Cabinet. It may be lying somewhere, but the Government should come forward and spell out clearly whether they are for autonomy or not.

The Minister is aware that even the Calcutta High Court has interfered in this matter and they have also expressed surprise that an Act of Parliament, passed three years ago, has not been implemented so far. Having said this, I have my own second thoughts on having got the Bill passed. Now, when you see the type of competition in which the media is indulging, the type of programmes they are putting in to meet the so-called competition,

1 feel even an autonomous corporation will completely concentrate on entertainment but not on other things. The electronic media is not merely meant for entertainment. They have other duties to perform, to inform and educate the people. The media has got social obligations. Who will look after that? A private corporation or an autonomous corporation will not bother about your educational programmes, agricultural programmes or social programmes and all that. Government cannot go on giving directives to the corporation to telecast or broadcast such programmes day in and day out. It is not possible. Therefore, I have come to this conclusion. My view is that the Government should have, at least, one channel, both on Radio and TV, for social purposes, for its own publicity programmes, for news, etc. They can share the hardware with the proposed Prasar Bharati Corporation. Keeping this main channel with you, you can hand over the rest of the channels. including the new channels. Metro Channel, etc. to the Prasar Bharati and ask them to either use them fully or lease out to the private parties or do as they like. You can have a financial arrangement with the corporation accordingly. That is one suggestion which I would like to make. In case the Government agrees to that, you can amend the Act. when you amend the Act, you amend it on this line.

One more point which I want to stress is that less importance is given to the Radio. The glamorous girl gets all attention. But in the Indian conditions, even today if you go to rural areas, you will find every boy, every man, has got a small transistor. Radio has a relevance in the rural areas even today. But we are ignoring it. The Ministry is ignoring it. Nobody is bothered about the Radio. Nobody writes about what happens in Radio. Even a small change in the News Editors of the Doordarshan is highlighted in the front page news. But nobody is bothered about Radio. We started FM Stations. It is a very good scheme. But nobody can hear them. The Radio has not been changed to tune to the FM system. They have not produced it. Unless they are produced, there is no point in opening FM Stations here and there. That point also has to be looked into.

Before I conclude, I will briefly mention one or two sentence about the other wings of this Ministry.

I fully agree that the Press Council, which is an autonomous body under the overall control of the Ministry, must be given more teeth. What can they do now? So many things are written. So many things are written against individuals and organisations. They are defenceless. Even when complaints are made, the utmost thing they do is they censor the papers after two or three years, which nobody bothers about. You must give more teeth to the Press Council. It should be made more and more effective.

Another thing is about the Film Division. You have increased the time of the news to half-an-hour. Every visual is covered by the news. After 20 days or 25 days or one month, you produce a newsreel. Now, you call it a News Magazine. Who is interested in that? When you show it on TV, I think, by that time everybody might have seen those things on TV. The Films Division equipment is misused. You ask anybody in Bombay. entire equipment is being used private purposes in Bombay. What is the purpose of this coverage? If ís purpose of archives Doordarshan posterity, even the coverages can be retained. I feel the time has come now to review the functioning of the Films Division. The question is whether it should not. If it has to exist, whether it should exist as a unit of the Doordarshan a fleeder service division of the Door-Existence of an independent films division may not be necessary.

Now, 1 come to the DAVP. Why should it handle advertisements of all the public sector undertakings and Ministries? Each one of them can do it on its own. Why should it be centrated in one hand? You bring out pamphlets of the speeches of the Prime Minister and other Ministers in languages. There is a wastage of lakhs and lakhs of rupees. If you go to the DAVP offices, you will find many bundles lying there. They are not distributed. Even if they are distributed, people don't read them. You have to completely analyse the role of DAVP.

Now, I come to the PIB, I can under-

Prime stand their role in Delhi. The Minister's Office and other Ministries work through them. I can even under-In the metropolitan cities stand this. they may be doing a little work. Go to any other place, you will find absolutely nothing is being done. man does not even have a vehicle. does not even have a ten rupee note so as to entertain a Press man. no news to circulate. By the time you send some news to him, it is too late. It reaches him after ten days. What for are these PIB offices existing? Previously, they were doing small jobs. Whenever an I&B Minister went there, they used to get his photograph published in the local press. Now-a-days, that they are not able to do. Therefore, the time has come to reorient the PIB. Screen it to the extent possible. I want to say is that most of the departments need to be slimmed down. it a compact Ministry, a small Ministry The Directorand an efficient Ministry. ate of Field Publicity is doing good work But they have in many places. vehicles, they have no jeeps. If have vehicles, they do not work. If they work, they are used for other purposes like for marketing or to dropping children at school, Therefore, etc. functioning of the Directorate of Publicity also requires to be reviewed. Then we have the Song and Drama Division. It is a pity to see aged ladies trying to dance or enact dramas. a pity that they have been made permanent staff members. Now they cannot perform. You will have to maintain them till they retire. Why can't we hire good troupes from various districts pay them a good honorarium? people who are already there made instructors for some time or may be until they retire. But there be no more expansion and

in the Song and Drama Division. It is completely useless. The only department which is doing a good job is the Publications Division. It should be strengthened. Good publications are being brought out. I don't know about their timely distribution and sale. must see to the economics of this Department also. I think the Publications Division needs to be strengthened. Now, coming to the Directorate of Film Festivals, every Minister who organised a Film Festival got a bad name. body, who does not get an invitation card, writes badly about the Film Festival. Why should the Government Why not the organise Film Festivals? Film Federation of India organise Film Festivals? Why should we maintain a Directorate for that purpose? What is the purpose? I can for? understand your giving awards to some Presidential awards. people, like the But organising Film Festivals, I don't understand. I think the time has come for the Government to stop this. are talking of globalisation, liberalisation and all that. Then, why should the Government organise Film Festivals? Kindly review this also. Coming to Censors, I must admit that I am also a guilty of yielding to pressure, in regard to the type of people being recommended by the MPs and the MLAs political leaders. It is full of anti-social elements. They take full advantage of their position. They are bribed by the producers. Therefore, let us screen them completely. Let us put honest people, people who command some respect locally, in these places. Whenever a film has to be screened, the producer's name is known in advance.

The rule says that until a panel Member goes there, he should not know about the film that is being screened. But it is known two days in advance that so and so will be on the pannel and he will be screening such and such a This needs to be reoriented. Another point which is indirectly connec'ed to this Ministry is regarding the large number of theatres that are being closed down all over the country. Because of the onslaught of Doordaishan, most of the theatres are being closed you have to attend to urgently. My good 25-20 RSS/95

down and the film industry is likely to suffer in the long run. Of course, in towns and small areas, they may survive. Therefore, you must encourage coming up of small theatres in commercial complexes. Of course, the policy is there. But this needs more and more encouragement. Now coming to the Film and Television Institute at Pune, I must say I did not have the misfortune of visiting it. But I have heard of it. The sooner you close it down, the better. Why should you run this educational institution? Hand it over to some University. Give them some grants. Give a few crores of rupees to the Pune University or Bombay University. Let it be affiliated to some University. Let them run it. All types of scandalous things, let them not reflect on the I&B Ministry. Also as regards Film Archives, I believe most of the items are damaged; airconditioners do not work and there is lack of space. Please visit the archives and see for yourself what the condition there is. We have to do something to improve the Archives.

Lastly, I want to mention two things more, namely, our national media and information policy. A draft was prepared. It is there in the Ministry. In circumstances, probably, new requires a radical revision. Please that. But let us have a broad outline of the media policy. Afterall, we are not going to dictate to the nation how the media should function but a broad outline of the media policy is necessary. That should be done. And finally, there is a suggestion that Information Culture should have better co-ordination. Now, unfortunately, having become Chairman of the Standing Committee on HFD under which culture comes, I cannot give any positive suggestion at this stage, though earlier I mooted a proposal. There should be closer co-ordination between the Ministries of 1&B and Culture. I do not know if you can bring them under one head. Whatever is to be done is to be done by the Cabinet.

But these are some of the things that

wishes are with you. We have been friends for a long time. We discussed many things privately whenever we got the opportunity. I assure you all support that I can give and I wish you and the Ministry all the best.

Thank you, Sir.

SHRI S. VIDUTHALAI VIRUMBI (Tamil Nadu): Mr. Vice-Chairman, Sir, thank you for giving me an opportunity important to speak on an namely, Information and Broadcasting. Sir, the I&B is not meant merely for supplying information to the public, but it has to play a role, in the vast arena, in the promotion of the unity and integrity of the country. It has to play a vital role. As far as the cultural arena is concerned, your goodself has completely exposed what is going on in the I&B. I need not add anything more to it. In spite of that, I feel that I should mention one or two things. Firstly, sceintific temper is more important than scientific knowledge. On this point of temper, our Television has scientific to ally failed. Sir, as regards scientific temper. I would say that there is an impression created that when we watch T. V., we cannot find anything that can upgrade the minds of the youngsters. So, I feel that we have to revamp the entire system, the system in which T. V. and radio are functioning. We have to revamp it in such a way that we can, at least, prevent further degradation of culture. If anybody sees the T. V. serials now-a-days, he will not believe that such serials are being telecast from the Indian T. V. stations. This is how it is going on. Some five years back, what we used to say is that we could not watch the T. V. serials with our family members. But, now-a-days, we will not even be able to sit with our spouses and watch these serials. That is the situation. think the hon. Minister will bring about some improvements.

Regarding educational programmes, I am glad that such programmes are being broadcast by All India Radio. In every State, radio stations have a kind of teaching programme where they touch upon every subject. I feel that in the national

6.00 Р.М.

perspective, we can have such teaching programmes on T. V. as well. We can allocate the time saying that at such and such time, such and such subjects will be touched upon. I think this will be beneficial to the Open University students as well as students doing correspondence courses. Then, als regards radio, a little bit of improvement has taken place in one arena and that is that we have procovering all the grammes regional languages. At the same time, do you know what is going on in the State of Tamil Nadu? Tamil Nadu is fighting against the imposition of Hindi for the last 50 years. We are fighting against it since 1936. In spite of this, in All India Radio classes teaching Hindi have been introduced. Hindi songs are also being broadcast. We oppose totally position of Hindi.

SHRI HIPHEI (Mizoram): We are not Hindi-speaking people. We are tolerating. In the same way, you should also develop tolerance.

SHRI S. VIDUTHALAI VIRUMBI : This cannot be done. You cannot understand what the feeling of a South Indian is. Hindi also is one of the regional What we say is that Hindi languages. is also one of the regional languages. Cen'ral Government is not a super power. It is to eater to the needs of all the people. What I feel is that if the Government wants to spend money for the development of language, it should spend for the development of all the Indian languages and not one particular language because India is in the world and the world is not in India. We must know the pros and cons. If English language is to be applied, we the pros and cons are equal for the North Indians and the South Indians. If Hindi is the official language, the profit actually goes to the North India. That is why we are fighting against it. We want to safeguard the interests of our future generations. I thank you very much for giving me this opportunity to spell out the stand of the DMK party.

Sir, the regional news bulletin is totally a documentary film, we can hear only what a Minister has said or what the Government has said. In the news bulletins, the views of both the Opposition parties and the Government should be broadcast. Therefore, the regional news bulletins have to be reformed.

Then, I come to the problem of telest of programmes during prime time. In order to show Hindi programmes, the programmes time allotted for regional i's reduced. the time for regional language programmes is taken away for the telecast of Hindi programmes. During prime time, they introduced Hindi programmes. They reduced the time for the telecast of regional language programmes.

Regarding cable TV, in Tamil Nadu. the Government has imposed a 40% tax on the cable TV operators. Do you think that they will be able to survive after paying 40% tax? Nobody can survive. Cable TV is a new business. Therefore, the Central Government, in consultation with all the State Governments, should formulate an all-India policy so far as cable TV is concerned. I think that the people cannot tolerate more than a 10% tax. Previously, some 3-4 years ago, the cable TV operators were investing Rs. 1 lakh or so. Now, they are investing Rs. 25,000-30,000/- only. In the rural areas, operators these can collect only Rs. 30/- to Rs. 50/-. In the urban areas, they can collect Rs. 75/- to Rs, 100/-. It is more or less a selfemployment scheme. In our particular area, there are about 30,000 people em-I think there ployed in this industry. will be a lakh or more people in this throughout India. What I request the Government of India is to see that these people are not punished. The people who are operating the cable TV should not be punished by the State Governments.

Now, I would like to say something about the temporary employees who are working for several years in various TV stations. So, something should be done to see that these temporary employees are made permanent. I request the hon. Minister to regularise the services of all

those temporary employees who rendered a continuous service of three years. I think some temporary employees working in the Madras Station have submitted a memorandum to the I&B Ministry. They are fighting for their legal rights. Justice should be done to them.

Finally, I want to say something about the news pool. Previously, there were both English and Hindi. Now, there is only a Hindi pool. For everything, the Madras Station has to send the messages. i.e., news items, in Hindi only and it will receive the news items only in Hindi. This should be stopped.

With these words, Mr. Vice-Chairman, I thank you very much.

श्री गोविन्दराम भीरी (मध्य प्रदेश) : उप-सभाध्यक्ष महादेया, हमार जैसे देश में विकास कार्यक्रमों और नीतियों के बारे में जनता में जागरूकता पैदा करने में जनसंचार के विभिन्न माध्यमों की महत्वपर्ण भूमिका होती है। इससे जनता को यह प्रेरणा मिलती है कि वह राष्ट्र निर्माण कार्यों में सिकय रूप से भाग ले । आकाशवाणी और दारदर्शन स्वस्थ मनो-रंजन प्रदान करने के साथ जनता को शिक्षित भी करता है और उसे जानकारी भी प्रदान करता है। अब हम देखेंगे कि हमारे यहां जो से चार के माध्यम है उनकी क्या भूमिका है। आएने कल इस बारे में प्वाइंट आउट किया था । मैं सबसे पहले हमारे यहां जो मीडिया हैं जो संचार के माध्यम हैं उनकी विश्वसनी-यता के संबंध में मंत्री जी का ध्यान आकर्षित करना चाहुंगा । मैं विश्वस्नीयता के संबंध में एक उदाहरण देना चाहता हां कि हमारे देश के तत्कालीन प्रधान मंत्री श्रीमती इंदिरा गांधी की मृत्य जब 31-10-84 को हुई उस सम्भ उनके सुप्त राजीव गांधी बाहर प्रवास में थे. जब उनको सचना दी गयी उनकी मत्य की तो उन्होंने कहा कि बी नी सी लगाओं। हमारा मस्तक तब उरंदा होता उस वे काश कहते कि आल इंडिया रेडियी लगाओ। एसा न कहकर उन्होंने बी.बी.सी. कहा। बी.बी.सी. ज्यादा अथेटिक हो गया है हमारे लिए बजाये आल इंडिया रेडियो के । इसी तरह से दूसरी बात में कहना चाहता हूं कि मीडिया का जो कार्य हैं वह शासन की नीविके को प्रीजेक्ट करना है न कि व्यक्तियों को प्रोजेक्ट करना है । कुछ समय तो एसा हो गया था कि यह दूरदर्शन न होकर मंत्री दर्शन हो गया था। मैं पूरे आदर के साथ कहना चाहता हूं कि एक एसा भी समय आया था राजीव गांधी जी के प्रधान मंत्री के समय पर कि यह दूरदर्शन न होकर राजीव दर्शन हो गया था।

तीसरी बात मैं कहना चाहता मीडिया का सत्ता पक्षः द्वारा जो द्रुरुपयोग किया जाता है यह बंद होना चाहिए। मैं यह कहना चाहता है कि आपातकालीन शासकों ने जनसचना माध्यमों का भारी दारुपयोग किया और सच्चाइ को आम जनता से छापाया। मझे खेद के साथ कहना पड़ता है कि जब तत्का-लीन प्रधान मंत्री श्रीमती इंदिरा गांधी की सत्य हाई तो हमारी सभ्यता के किलाफ उनके अध की यात्रा को और तमाम बातों को उस समय द रदर्शन ने बार-बार दिसाया । वोट के लिए लोगों की भावनाओं को उभारा । इसी तरह से तन्कालीन प्रधान भेत्री श्री राजीव गांधी की जब हत्या हुई. उस समय भी मीडिया का दरुपयोग किया गया और पन: दोट के लिए हिद स्तान की जनता की भावनाओं की जबरन नभारा गया । बार-बार उन्हीं कार्यक्रमों को िल्ला-दिल्लाकर यह सब किया गया। यह इस प्रकार का जे व्यवहार है इसमें बदलाव आना नारिया और दारदर्शन तथा आकाशवाणी को निरुष्थना का परिचय देना चाहित .. (समय को घंटी)

उपसभाध्यक्ष (श्रीमती सुषमा स्वरोष) : समाप्त करिशे अब ।

श्री गोविन्दराम मीरों : दूसरी बात में कहना चहता हूं कि हिद्दस्तान की संकृति की स्थान हो है। कि हम परिवार को होते हैं कि हम परिवार को गाथ बैठकर नहीं देख सकरें हैं। आज ही में अख्वार में पढ़ रहा था एक फिल्म बन रही हैं ''किराये की मां''। मां का वर्जा बिन्दम्तान में कितना उन्ना है और हम ''किराये की गां' फिल्म बना रहे हैं। हम कने रूप हो हैं। हम कितना उन्ना है और हम 'मिन्स्ये की गां' फिल्म बना रहे हैं। हम कितना उन्ना है और हम भीन एवं बोल हैं उनके बारे में एक ने सरका-

स्टिक वे में कहा था, में थोड़ा उदधृत करना चाहता हूं--

''हमारी सभ्यता कहां जा रही हैं, जाड़े में खटिया सरका रही हैं,

गमी में अटिंग्या पे लोटन कब्तर चढ़ा रही है,

पर सभ्यता की यह नग्नता हमें नजर नहीं आ रही है,

क्योंकि हम भटक गये हैं, चोली के पीछी क्या है, इसी प्रश्न में अटक एये हैं।''

पह आजकत जो हो रहा है उसको देख करके मुझे महाभारत काल की बात याद आती है जब भरो दरदार में द्रोपदी का चीरहरण किया गरा तो वहां पर द्रोणाचार्य जैसे गृरू और यिधण्डर, भीम, अर्जुन, नकाल व सहदेव अनेक भीर जो थे वे च्यचाय देखते रहे, उसी तरह से हमारी सरकार आज हमारी संस्कृति और सभ्यता पर जो हमला हो रहा है उसको च्याचाय देख रही है और उसको बचा नहीं पा रही है। मेरा आपसे निवेदन है कि इस पर रोक लगनी चाहिए।

एक और बात मैं कहना चाहता हा कि यह ो हिन्दास्तानी खेल-काद है उसकी उपेक्षा की जा रही है और विदेशी खेल को बहुत अधिक दिसाया जा रहा है। मैं कहना चाहता हूं कि शैढ शिक्षा के बारे में कार्यक्रम अगर दिसाण जाता है तो ठीक है। एक भयंकर बीमारी भेदभाव और छ आछात की है और इसके उन्मलन के बारों में कार्यक्रम नहीं दिनापा बाता है । इसके साथ ही मैं कहना चाहता हो कि जो हमारे यहां महापरूष पैदा हात है उनके दारों में भी शिक्षा दोने के लिए उनकी जीवनी पर अधिक कार्यक्रम दिखाए जाने चादिए । अधिकांश कार्यक्रम अंग्रेजी में होते हैं और हिन्दी की उपेक्षा होती है। छलीसगढ के जो विख्यात कलाकार है उनको अवसर नहीं मिलता है। छतीतगढ़ में मीडिया का जो प्रसार है वह कमजीर टांसमीटर लगाए गए हैं। बिलासपर में जो रोडियो सैन्टर है और टी वी. रिले सैन्टर ही उसका रंज बढाया जाए ।

अंत में मैं यह कहना चाहता हूं कि प्रसार भारती जो बिल है जिसको कि जनता सरकार े इंट्रोड्यस किया था, सरकारी नियन्त्रण से म्क्त करने का जो निर्णय भ्तप्व जनता पाटी ने लिया था और उसके बाद फिर हमारे मित्र उपनेद साहब जब यहां पर सचना और प्रमारण मंत्री थे उस समय वह बिल पेश किया था। उसमें 400 से अधिक संशोधन प्रस्ताव रहे गए थं और 65 सरकार ने स्वीकार किए थे। मरकार ने बार-बार आस्वासन दिया है कि हम उसको 1992 में लागु कर देंगे, लेकिन अभी तक टह बिल पास नहीं हो रहा है। आपको ध्यान दिलाता हुं कि वह बिल कहां पड़ा हुआ है उसकी निकाला जाए। मैं मंत्री जी से निवे-दन करूंगा कि जब तक आप मीडिया को सर-कार नियन्त्रण से मक्त नहीं करेंगे तब तक आप भारतवर्ष की मची मेदा नहीं स्क्री

उपसभाध्यक्ष (श्रीवती स्वमा स्वराज) : अब माननीय मंत्री जी चर्चा का उत्तर देंगे । मंत्री जी । . . . (व्यवधान)

श्री अनन्तराय देवशंकर दवें (ग्जरात):
महोदया, मैं एक ही बात कहना चाहता हूं
कि द्रदर्शन पर हर बार घंटों तक टोनिस के
मैच दिखाए जाते हैं, लेकिन हमारे जो इस
देश के मैच खेले जाते हैं, जैसे शारजाह में
इतना बड़ा मैच हुआ और करोड़ों लोग उसे
भारत में द्सरे चैनलीं से देख रहें थे, लेकिन
द्रदर्शन ने नहीं दिखाया ?

उपसभाध्यक्ष : ठीक है, मंत्री जी जवाब देंगे ।...(व्यवधान) बैठिए, मंत्री जी जवाब देंगे ।...(व्यवधान)

श्री वनन्तराय देवशंकर दवे : महोदया . . (व्यवधान) उनको बड़ा शौक है टॉनिस का, इसलिए वह टेनिस को घंटों तक दिखाते हैं।

उपसभाध्यक्ष: अङ्मंत्री जी इसका जवाव दंगे। आप बैठिए। मंत्री जी।

SHRI K. P. SINGH DEO: Madam Vec-Chairman, I am extremely grateful to the hon. House and specially to you for having initiated the discussion on the Annual Report of the Ministry of Information and Broadcasting. In fact, the

level of debate has been of a very high order and I would like to convey the grateful thanks of all the officers of my Ministry and myself that all the Members, without any exception, have given very valuable and constructive criticism and I accept it in letter and spirit. It shall be our endeavour to give deference to the sentiments expressed in this House to see how we can act on them wherever it is practicable and to whatever extent it is practicable. We would like to take advantage of the experience and the sentiments of the hon. Members who have had wide-ranging experience not only in the field of media, but some of them have been my distinguished predecessors in this Ministry.

Madam, in fact, most of the speeches were very, very eloquent, articulate and have given us a lot of food for thought. But I regret to say that I would not be in a position to agree with all of them because the citations and the illustrations go back a little into history. In fact, it was not—totally speaking—on the Annual Report for 1993-94. I shall come to it as I answer the points made by hon. Members.

The main points which were referred to were : the budgetary allocation; the entry of the foreign media; the Prasar Bharati; the question of the society, nation and morality; the working of the Central Board of Film Certification; the role of the Ministry and its social responsibilities, particularly, in today's context; the question of social audit and social relevance; human 1esource development; the credibility of Doordarshan; sports; training, professionalism regionalism; technical excellence; satellite channels: the future of Doordarshan; the role of Doordarshan and the Ministry of Information and Broadcasting in education; the question of improving the awareness of the people; the imposition of Hindi; lastly, about Sharjah. was also reference to Shri Rajiv Gandhi and Shrimati Indira Gandhi,

Madam, I have heard since yesterday about Indian Culture, about the greatness of Indian culture. But I cannot understand as to what sort of culture it is that

we speak of two dead persons and we try to quote something of what they had said, when nobody knows whether they had made these utterances or not. I do not think the late Shri Rajiv Gandhi had said that he preferred B.B.C. to Doordarshan. I do not think anybody is aware of it. I do not think this sort of thing reflects well on our culture at all. Although we wax eloquent, we talk glibly about Indian culture, we are doing just the opposite.

I would start answering by saying that the entire debate since yesterday has been an episode of contradictions, of paradoxes. In fact, it gives the very essence of the working of the Ministry of Information and Broadcasting.

Madam, when you initiated the cussion, you started with a particular point of view. Mr. Narayanasamy just the opposite point of next speaker, Shrimati Sarala Maheshwari, had a totally different point of view, had a totally different perception. Bishambhar Nath Pande had a different point of view. Then, my distinguished predecessor, Shri Inder Kumar Gujral, spoke. I must say that I have been a great admirer of him ever since I entered Parliament. I remember when he the Deputy Minister of Foreign Affairs and Communications, I made my maiden speech. My knees were buckling. He came and sat next to me. I also recall Dr. Lohia putting his hand over my shoulders and saying:

''बच्चे घबराओं मत, सोचलो तुम्हारे सामने सब गधे बैठे हैं।''

श्री जगदी श्रसाद माथुर (उत्तर प्रदेशू) : श्रीमन्, आज भी आपका वही स्थाल है ?

SHRI K. P. SINGH DEO: This gave me strength. This boosted my morale so much that my knees stopped buckling and I could complete my maiden speech.

उपसभाध्यक्ष (श्रीमती सुषमा स्वराज): ''गधा' शब्द एक बार असंसदीय कहकर के निकाला गया है प्रोसिंडिंग में से। आज निकालुंया रखुं?

श्रीमती सरला माहेश्वरी : उपसभाध्यक्ष मह्मेद्रया, अप्रत्यक्ष रूप से भी देखिए तो किस पर जाता है । . . . . (व्यवधान) . . . **एक माननीय सदस्य** : उन्होंने किसी और कों नहीं कहा है।

जपसभाध्यक्ष (श्रीमती सुषमा स्वराज): इसी सन में एक बार यह शब्द असंसदीय कहकर निकाला गया है, गथा ।

श्रीमती गरला माइंक्टरी : यह दोब लीजिए आप, १,५ त्यक्ष रूप में शायद . . (रूक्धान) उस लिहाज से भी दोब लीजिए।

SHRI K. P. SINGH DEO: Madam Vice-Chairman, I would like to start off with what you began with: you began by quoting from the first page of the I & B Ministry's report of 1993-94, about the I & B Ministry's role. May I also quote from the I & B Ministry's report of 1977-78, in Hindi, when Shri Advani was the I & B Minister?

-- स्चना और प्रसारण मंत्रालय अपने माध्यम एककों कों जरिए सम्चे देश के लोगों को सरकार की नीतियों, योजनाओं और कार्यक्रमों की जानकारी कराता है। यह माध्यम एकक हैं---आकाशवाणी, दूरदर्शन, एत्र सूचना कार्यालय वगैरह-वगैरह।

So, Madam, this has been the role of the I&B Ministry right from 1950. It is not something which has been taken up only now. It is there right from the days of Sardar Patel, when he was the Information Minister. It is not as if Doordarshan and the entire I & B Ministry has taken on a new role now.

शी जगदीश प्रसाद माथुर: महोदया, यहां तक सवाल है सिद्धांत का, बिल्कुल सही कहा है। प्रका तो इम्पलीमें टेशन का है। जो सरदार पटोल के समय में होता था, अडवाणी के समय में हाआ, उससी आपका इंपलीमें टेशन उल्टा है। सवाल सिद्धांत का नहीं है। सिद्धांत तो बिल्कुल ठीक हैं।

## श्री के. पी. सिंह देव : धन्यवाद ।

SHRI V. NARAYANASAMY: Mathurji, the Minister has just started. Why are you putting that question now? You hear him fully and then put the question.

SHRI K. P. SINGH DEO: Madam. you have also asked whether any survey has been done on the news formats of Doordarshan. The surveys so far conducted by Audience Research Units of Doordarshan primarily relate to the viewership of the various programmes telecast by Doordarshan. It is not anything secret. These are published periodi-That means. periodically Audience Research Institute of AIR and Doordarshan carries out these researches on viewers, and they are published and even given to the press. In fact, according to the surveys. Doordarshan continues to retain its position as the channels most watched by viewers in this country both in the rural and urban areas, the comparative reach, as on December 1993, of Doordarshan was 40.3 million households as compared to 0.2 million of Star TV.

Madam, you have made a large number of points, all of which I will not be able give to answer now. I will replies to them. One other question was about the entry of foreign newspapers into this country. So far we have been guided by the 1955 decision of the Cabinet chaired by Pandit Jawaharlal Nehru, which had said that no foreign-owned newspaper or periodical should in future be published in India. The Cabinet also accepted, in principle, that foreign newspapers and periodicals, which dealt mainly with news and current affairs, should not be allowed to bring out Indian editions. The decision was taken on the recommendation of the first Press Commission which, on general principles, considered Indianization both of capital and staff, specially at the higher level, desirable. The First Press Commission expressed its views on the issue about ownership newspapers and periodicals by nationals of other countries and even by governments considered and highly desirable that proprietorial interest in the daily and weekly newspapers vested predominently in Indian hands.

In pursuance of the above decision, the Ministry of Information and Broadcasting has since then consistently denied permission for publication of Indian editions of foreign newspapers and periodicals dealing mainly with news and current affairs. Though local editions of technical and specialised periodicals were not objected to in the said Cabinet note, such editions have also not been allowed to be published so far. Publication of Indian editions of foreign newspapers and periodicals even with equity tie-up with an Indian partly have also not been allowed.

In view of the satellite television broadcasts and foreign news channels being accessible and the policy of liberalisation, it was felt that it was an appropriate time to liberalise the flow of information into the country. keeping certain safeguards in view. The Ministry proposed to carry out a review of the 1955 policy with certain conditions being imposed. However, the Ministry's proposal in the shape of a Cabinet note has been deferred by the Cabinet. It is under consideration because of various implications, and only the Cabinet can take a decision, not the Ministry alone. As you are aware, Madam, there have been court cases all over the country and in the Supreme Court also. So. aŧ moment, there is no question of allowing anyone until and unless the Government studies all the implications and remifications. The Cabinet decision of 1955 and 1956 has been our yardstick so far for examining requests from foreign news agencies to operate in India. As you yourself said, Madam, it is a dynamic society. We cannot remain static. when offers come, when proposals come, we do have to analyse them and either reject them or consider them. Therefore, it is still at the consideration stage. This is what I wanted to inform the hon. House.

Much has been said about the credibility, the professionalism and the functioning of the Doordarshan. In your third point, Madam, you wanted the Doordarshan to be as efficient as the BBC is. In fact, one or two other Members, including the Member from Bihar, mentioned about the BBC having covered the Babri Masjid incident but the Doordarshan having not done it. That was also on the 6th of December, 1992.

The latest, Madam, is the Latur earth quake. The Iatur-Usmanabad quake was picked up first by the AIR, and thereafter it was picked up by the Doordarshan and the BBC, the Radio France, the PTI etc. The home agency. PTI has far more resources, far more news people on the ground in areas. Still, the first was one of the aims of the Information and Broadcasting Ministry, the All India Radio.

Today also there is an enquiry going on how the Doordarshan tapes reached the BBC and other foreign satellite channels. It was far ahead of any other agency which had gone to Latur, the tapes had reached Delhi. Members of this House and the other House have asked whether it was a sabotage or it was an ordinary theft or whether there was a collusion. The enquiry is on. Even if it is necessary to hand it over to the CBI, we shall do so because this is a case where the Doordarshan's functioning in the news room could be jeopardised, could be affected if such a thing happens. But the is that the Doordarshan tapes even with the Doordarshan logo had been shown by other TVs. So, it is a subject matter of The inauiry. second was on the Hazratbal incident. In spite of the fact that there were so many foreign TV crews and everyone present in Srinagar, it was only Doordarshan which took the initiative and was the first to reach the spot. I am giving only two illustrations. Otherwise one can go into it a lot. Therefore, there seems to be a lot of inspired criticism because people are not aware of the fact where Doordarshan has been doing well. Unfortunately that bouquet or the pat on the back does not come. It happens to be our hapless lot to only gets brickbats and criticism.

Madam, you also mentioned about social programmes telecast by Doordarshan on different themes on behalf of different departments. Doordarshan is regularly telecasting programmes various interests such as agriculture. Now, we have increased the duration, the quantum and improves the quality of the discussion on health, family planning and adult education. While on health

family planning, Madam your point was very nicely met by Shrimati Veena Verma and others that socially relevant topics must be shown during prime time. So, I will not dwell on that. Most of these programmes are being produced by Doordarshan at its own cost. Sometimes the Ministries do not pay. In fact, if you see the Annual Report you will find that the outstanding amount is pertaining to many of the sister Ministries in the Government They have still to make payments to Doordarshan. So, Doordarshan is trying to recover costs and as one of the hon. Members said, we must recover some of the costs. I think Mr. Upendra also mentioned about the commissioned programme of Rs. 25 crores. We shall certainly try to get it back as soon as possible.

Two or three instances came to cur notice where money has been paid, but programmes have not been done. Such cases have been handed over to the CBI. The CBI started its work both at Bangalore and in Madras. Wherever it comes to our notice, prompt action is being taken.

In addition, Doordarshan is also telecasting free of cost films provided by the Departments of the Government of India. In fact, when we started the Metro Sports Hour, till 15th of August all sports programmes from anywhere in the country were shown free. Not a single paisa was taken. That was Doordarshan's way of promoting and encouraging sports.

Doordarshan is also telecasting spots on important themes such as family planning, AIDS, adult literacy, drug abuses etc. Here too again the spots are free although of cost. Doordarshan supposed to earn revenue from these. These being in prime time it is losing a lot. So, it is not crash commercialism or just revenue or profit-making; it is playing its social obligation to the society, to the country and to the tax-paver. Madam, you had also asked about survey on the impact of television on social. psychological and cultural aspects of the country. The Centre for Media Studies, New Delhi, which has been doing social audit for many of the Departments of

the Governing of India, has been commissioned by Doordarshan to undertake a study on the impact of television on the historical, cultural, social, political and intellectual aspects of the people in this country and the adverse effects of foreign satellite programmes coming via Cable TV. The study which will cost about Rs. 10 lakhs is expected to bе completed within 8 months. It has already been commissioned. Thev are already on the job.

The Indian Institute of Mass Communication is an autonomous body under the Ministry of Information and Broadcasting. It has been conducting various social audits, various reviews and studies on various aspects like the impact of television on housewives, impact of television on social behaviour, then the globalisation of television media and environmeneducation. especially On child behaviour. They have also been directed to include similar studies in the culum where students are doing their diploma and post-graduate courses. They are going into the rural areas to find out these things. Now we have a second branch other than Delhi. will be having two more changes one in Kottayam, Kerala and the other in Jabua. Madhya Pradesh, which will be catering to the tribal areas. The study is on. Both these organisations will be submitting their reports the moment they conduct their studies.

Madam, you had also mentioned about control over entertainment programmes. Each and every programme is pre-viewed in accordance with the broadcast code and code for commercial advertisement on Doordarshan and AIR. Seeing situation sequences not found in conformity with the code are deleted or the producer is requested to make necessary changes. Some three or four days back, we had a torrid Question Hour in the Lok Sabha. I gave instances of the last three years where the Ministry had intervened and got deleted certain very gory details of violence, certain misdemeanour against women from various scenes. So. when it comes to the notice of the Ministry, it takes prompt action; and I have 26**--20RSS**/95

given the details of footage of the very films where it had been removed.

In order to further tighten control and to ensure that the code is maintained both in letter and spirit, it has been recently decided to meet the representatives of the Indian Federation of the Film Industry and the Central Board of Film Certification. We are also going to meet all the women Members of Parliament before the 13th of May. On the 11th May, we are meeting these representatives. I have been directed by the Speaker, Lok Sabha to convey the sentiments of the Lower House and I shall also on my own volition, convey the sentiments of this House also and have a discussion with them and find out how best we can make the Cinematograph Act and the Central Board of Film Certification-which is the name for Censor Board and which is popularly known-more effective.

In this connection, there is a Bill pending in this House. This Bill was introduced by my predecessor in 1992. I do hope that the Business Advisory Committee will find sometime for this Bill so that myself as well as the Government can get the benefit of the wisdom of both the Houses. Then we can make it more effective and more stringent measures can be taken against anyone who violates this law.

Some of the useful suggestions came from a former Member of this House and present a Member of the House, Capt. Jaswant Singh are similar to that of the Cable T.V. When I had brought the Bill first here, many Members said that some people were remaining out of the ambit of the Cable T. V. and all responsible for producing the film or enacting the drama which has been hurting our sensibilities and our sense of morality and Indian culture should looked into. These are some of the points which we are going to discuss in the meeting slated for 11th May. So. we are responsive to the criticisms in this House and the other House.

Madam, I have a large number of points. I hope the House will bear with me.

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ): Please continue. SHRI K. P. SINGH DEO: Another point was against the display of sex and indecent portrayal of women. As sequel to the representations received from women M.Ps, against the display of sex and indecent portraval of women. more stringent review norms have been adopted. In all film-based programmes, a censor certificate in respect of the songs and sequences featuring in these programmes is insisted upon. Otherwise, they do not go on the AIR or the Doordarshan. Songs which are likely offend the sentiments of the viewers and which are considered to be crude and vulgar in taste are being taken off in spite of their having a censor certificate with the "U" classification. This is an initiative taken by the Doordarshan totally on their own and I do hope that the House will join me in commending them. In fact, more women are being included in Preview Panels. There are two panels as you know, Madam,-you are also a member on the Consultative Committee as well as the Standing Committee—the Examining Committee and the Preview Panels to ensure that the portrayal women is such that it does not offend the provisions of the Act and the sentiments of viewers. There has been a mention about having 50 per cent women on that. We shall have to examine it from all its ramifications. Another point was on the quality of the programmes, their ethos and parameters. Considering the vast diversity in the tastes of the viewers in India, the programming on all the channels of Doordarshan is so designed as to provide a composite mix of programmes to various segments of the viewers, both at the national and at the regional levels across the country. Madam, we saw in this House various speakers had various views. views were so varied. And when we cater to the about 90 crores of Indians. you can imagine how much the task of the Doordarshan is multiplied. I will just give you the details of the channels.

Doordarshan I Channel: The full range of programmes includes news, current affairs, films, sports, education, public services, etc. With a targeted audience of all ages, rural and urban, this continues to be a fully terrestrial channel.

Doordarshan II Channel: The existing Metro Channel is predominantly entertainment-oriented. incorporating also sports and music programmes. targeted audience is merely the urban population in the younger age-groups and economically in the middle class. It has limited terrestrial reach in the four Metros and in Lucknow. Now we are extending it to all the State Capitals and the two mega cities. Later on, in the third phase, we shall also extend it to cities and settlements with population which may not be metro cities, which may not be mega cities, which may not be State Capitals, but important all the same from the population point of view.

Doordarshan III is a purely satellitebased channel with limited terrestrial distribution in Delhi. The programming profile on this channel is intended to cater to a targeted audience which is more intellectual and more seriousminded. It comprises a wide range for serious entertainment, telefilms, plays, discussions, social-issue-based programmes and documentaries. In order to cater adequately to the needs of regional language programmes, the remaining three satellite channels are being exclusively used for regional language programmes. This came into effect from the 1st February. The first review of our programme was on the 15th November. Then it was on the 1st February. Now we will review the success or efficacy of what we have started at the end of May or the beginning of June. There is a constant periodic review of whether our schemes are mindless, without application of mind, or whether we have put in any inputs.

Doordarshan IV.

Doordarshan-4, Kannada, Malayalam, and Telugu, Doordarshan-5. Assamese, Bangla and Oriva. Doordarshan-6, Gujarati, Kashmiri, Marathi and Punjabi. Madam, you will be glad to know that by 1995, our scientists will be putting up INSAT 2-C, which would be totally used for telecommunication information, that is, television and radio, and I am sure, the House is aware that from the 1st of April,-not the All Fools Day, but the first day of the new financial years and it also happens to be the formation day of my State-we started 20 FM channels on All India Radio so that any Indian, sitting in any part of India, can hear any programme of his choice from any State, which was not practical till now. But, again it requires a dish and a cable and this is one of the first steps towards national integration and my friend, Mr. Virumbi, who is in the Committee of my Ministry, will be happy to know that he can hear favourite Tamil songs by sitting here in Delhi, which he was not able to earlier. And this has been a totally indigenous effort. The AIR and Doordarshan research and development have done the digital compression technique, which has not yet been perfected in Europe. Only a few American companies have succeeded. Our engineers have done it and we are hopeful that they will get us these 20 channels of Doordarshan by 15th of August. 1995.

The next point was regarding the quality of programmes, the ethos and so on. As per the fixed point chart, last time, the fixed point chart was fixed on the 1st of January, 1993, which was reviewed and in which the advertisements, sponsoring, the entire gamut of programming, done according to the fixed point chart. As per the fixed point chart of the various channels, the programme mix comprises the following broad programmes against the overall mixed programmes. are: news, current affairs, interviews, discussions, music, dance, serials, plays, magazines, women and children, youth, sports and film-based items. Incidentally, many Members have said that 70 per cent of our programmes are nim-based. I would like to say that it is 17 per cent and not 70 per cent and if you take all the six channels, that is, five satellite channels and the main channel, then it comes to just 20 per cent. But, in the main channel, it is only 17 per cent and the Metro channel also, it is 17 per cent and not 70 per cent.

Besides this, the exclusive educational TV programmes, that is, NCERT, UGC etc, are telecast in the national and regional service. The utility programmes like those in the field of agriculture. rural development and other silled sithjects also feature prominently in the overall programme-mix and it is being increased after our interaction. The hon. Minister for Agriculture had also called all my officers and we had called officers from the ICAR and the Ministry Agriculture and we have decided that there would be frequent interaction and more and more programme on agriculture so that more extension work can be given and we will able to carry the message of the agricultural upgradation and extension to the people who would like to use the AIR and Doordarshan for that purpose. Madam, you had made a reference as to why we follow the rule of first-comeserved in the case of satellite channels. You had also mentioned that the High Court had made a very scathing observation, had passed structures on the mindlessness of the Minister and the Ministry in this respect. Apparently, the Minister has to sign the file. Otherwise, no new plans can go. I would like to bring to your notice the extract of the Court's This was conveyed on... (Interruling. ruptions)

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ): I have quoted from the High Court judgment.

## SHRI K. P. SINGH DEO:

"The hon. Court was pleased to issue notice on special leave petition as well as application for stay. The hon. Court was further pleased to observe that the Government can go ahead with the framing of the scheme and place the same before the Court before implementation."

That means, the decks have now been cleared by the Supreme Court, setting aside the High Court's observation.

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ): I had quoted the High Court's observation.

SHRI K. P. SINGH DEO: Therefore, the decks have now been cleared. The I & B Ministry has been told to frame the scheme. Before implementation, we have to show it to the Supreme Court, which we shall do the moment we get a little respite, Madam.

Madam, you have also mentioned about the anti-India propaganda by Pakistan. I am happy to note that you do like Pakistani plays and I find those who do believe in Marxism want to see Ramayana and Mahabharata. It is a good news. It is a healthy trend. I must say that evolution of our society, dynamism in our society and metamorphosis of our society are taking place. Madam, the fact is, as far as Doordarshan and AIR are concerned, these are not propaganda machines. We bring to the people facts, truth, and nothing but the truth. And there is a Cell, in which there are many Ministries represented, under the Secretary, Ministry of External Affairs which monitors weekly this anti-India broadcast by Pakistan. And apart from monitoring, they give adequate responses to that. They are given to the AIR and Doordarshan. Because of various implications foreign relations, national security and other points, which are to be taken into consideration, the AIR and Doordarshan are only platforms which utilise whetever is given to them. We do not produce propaganda films against any country because that is against the code of AIR and Doordarshan. ... (interruptions)...

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ): But we have to counter the false propaganda unleashed by Pakistan.

SHRI K. P. SINGH DEO. Will, that is the subtle difference between Doordarshan and Pakistan T. V. And between January 6 and April 26, as many as 21 Spotlight "Current Affairs" programmes, including Urdu Tapsara—I have got a list of 15

items. If you really want, Madam, I can read it—in which things have been done for the people of the border areas as a response to what Pakistan has been saying, and we have been putting forward the truth.

As regards the border areas' coverage, many Members, including yourself, mentioned that as a result of the decision taken by the Government last year, some time in May in the Ministry a Task Force has been formed which regularly monitored and expected to rapidly implement the transmission facilities in Jammu and Kashmir. especially in the border transmitters, which is regularly monitored by both the Secretary and myself at periodic intervals and we are putting up a number of transmitters apart from Kashmir, at Punch, Kurd, Batot, Naushera, Thana Mandi, Katua, Katra, Dawar, Baramulla, Turi, Titwal, Bhodal, Kala Kothi and Samba, and apart from that, at Bhuj, Jaisalmer, Barmer, Anungarh and Bikaner. Some of the transmitters are also coming up near the Bangladesh side and Nepal side. Madam, we are conscious and we are working on it. Madam, the problem with the transmitter is, a large transmitter takes three years to be completed. There are only two companies in India which manufacture transmitters. Both of them are public sector undertakings. One company is of the State and one company is of the Centre. So, this cannot be done overnight.

SHRI V. NARAYANASAMY: Mr. Minister, will you yield for a minute?

THE VICE-CHAIRMAN SHRIMATI SUSHMA SWARAJ): Mr, Minister, he wants you to yield for a minute.

SHRI V. NARAYANASAMY: I want to know one thing. Madam, the hon, Minister is saying that we are giving the facts. Pakistan is constantly carrying on its anti India campaign. Madam, this issue was raised by you and by many other hon. Members. The Minister is saying that we are giving facts and we are not in a position to say anything against Pakistan. I would like to say that the constant anti-India propaganda by Pakistan has to be

countered by giving proof to the people - by our media.

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ): Mr. Narayanasamy this is precisely what I said. Mr. Minister, you have to counter the false propaganda unleashed by Pakistan.

SHRI V. NARAYANASAMY: The Minister says that this is the distinction between the Pakistan media and the Indian media. That is not the answer. The answer is we have to effectively counter the anti-India propaganda unleashed by Pakistan by our machinery which is available with us.

श्री जगवील प्रसाद माथूर : में एक बात पूछना चाहूंगा । में यह मानता हूं कि पाकिस्तान के प्रोपेगंडा का जवाब देने के लिए जायद आइ. एंड बी. मिनिस्ट्री अकेली नहीं हैं। इसमें विदेश मंत्रालय और रक्षा मंत्रालय भी शामिल होगा कि क्या कहना है । क्या आपके यहां एसी कोई व्यवस्था है जिसमें इन बो मंत्रालयों से भी आपका विन-प्रति-विन, 15-20-25 दिन नहीं, दिन-प्रति-दिन संबंध रहता है कि आप काउंटर करें। आप अकेले शायद निर्णय नहीं कर सकरेंगे कि क्या कहना है। (व्यवधान)

SHRI V. NARAYANASAMY: Whatever they are doing is not sufficient. That is the point.

SHRI K. P. SINGH DEO: Madam, we are in close touch with the various Ministries. As I said earlier, in the last three months we have produced 21 spot programmes as a response to the anti-India propaganda. All these programmes are based on facts. These are the details. If you want, I can lay a copy of it on the Table of the House.

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ): You can lay it on the Table of the House.

श्री अनन्तराय देवजंकर दवे : हमारी तीसरी प्रभा कब सत्म होगी ।? (व्यवधान)

SHRI K. P. SINGH DEO: Madam, if I get interrupted like this, it will take more time

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ): Nobody will intertupt you. So far there was no interruption स्कावट की लिए खेद हो।

SHRI V. NARAYANASAMY: Madam, it was a very relevant point.

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ): Mr. Narayanasamy, you raised a very valid point.

SHRI V. NARAYANASAMY: Madam, I put this question because I was not satisfied with the reply of the Minister.

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ): Mr. Minister, so far you have been replying to the points which were raised by me. Unfortunately I am in the Chair. So, I cannot speak.

शी यहां कर सिंह : इसमें कोई वे राय नहीं है कि दूरवर्षन ने बहुत तरक्की की हैं और वहुत महत्वपूर्ण कार्यक्रम दिसलाए था राष्ट्र हैं । लेकिन जाप इस बात से भी सहमत होंगे और मंत्री महादय भी इस बात से सी सहमत होंगे को पहाड़ों में बसी हुई आबादी है, बाहे हिमाचल प्रदेश के पहाड़ हों, बाहे उत्तर प्रदेश के पहाड़ हों, बाहे उत्तर प्रदेश के पहाड़ हों, बाहे तथे ईस्ट के पहाड़ हों, बहां की भौगोलिक स्थिति एसी है कि अभी भी बहुत सी जनता इन कार्यक्रमों से लाभान्वित नहीं हो पाली है । मैं आपके माध्यम से जानता चाहता है कि इसके लिए सरकार की क्या कोई योजना है ? (व्यवधान)

THE VICE-CHAIRMAN (SHRIMAT'I SUSHMA SWARAJ): Please, don't in'errupt the Minister. Mr. Minister, you can continue.

वह खुद बताएंगे, यह चीजें आ गई **हैं** महेंक्वर जी। (व्यवधान) रुकावट के लिए खेद हैं।

SHRI K. P. SINGH DEO: In view of the intrinsic quality of programmes in different languages of different States and different areas, it is not possible to make a universal value judgement about all

7.00 P.M.

our programmes. I may humbly submit that as such it will not be fair to decry Indian programming as indifferent in comparison to the Pakistani plays-many of our Members get time occasionally to see them. We never get a chance to see them—or place the latter on a higher pedestal quality-wise. a well-known fact that Indian films and radio as well as television programmes countries. You will be happy to Pakistan, Middle-East and the Gulf countries. You will be happy that recently in Paris, the Doordarshan was selected for the Jules Verne Prize. 1994 for its science serial-Turning Point. This happened only on the 18th of April. So, the Doordarshan programmes are winning prizes outside. Their quality is being appreciated even outside the country. Even the NFDC's 'Rudali' was one of the pictures which were considered for the Oscar in earlier rounds, both for music and for best actress. So, it is not as if the Doordarshan, the NFDC and the I&B Ministry are not pulling their weight around. Therefore, I would humbly submit that all comparisons are odious and it would not be fair to the Doordarshan producers if we were to denigrate their efforts for which they have been getting accolades. After making periodic reviews. we recast the Doordarshan channels. When we started out last year there were six channels; one was the national channel; one was entertainment channel: one was culture: one was music and so on. But as a result of that we have started, what is known as channel management, from the first of February. We shall keep on reviewing it at periodic intervals and if required we shall make necessary changes. In this, we will be guided by the sentiments of both the Houses and the practical conditions on ground. There was a point raised on the programmes being beamed by foreign satellites. Someone said that about fifty satellites will be up in the sky. media experts say that there will be 118 satellites beaming on to India and you can see them provided you use the dish. While people are objecting to seeing the Doordarshan channels by installing a dish, the same hesitation is not there while trying to see Star TV. So, the satellite channels can be seen by putting up an appropriate dish. We do not believe in banning. We do not believe in jamming. Jamming is totally against International Tele-communication Agreement. Banning may lead to abridgement of the freedom of expression, freedom of free flow of information and freedom of some of cur fundamental rights.

But the fact is that the programmes on foreign satellites do not come within the ambit of laws of this country. As a result of the discussions in both the Houses, we have taken an initiative at the level of my department—the Secretary's level and at the Joint Secretary's level-to try to contact the officers of these foreign satellites who are operating in India. We have given vent to the sentiments of both the Houses. We have even written to our High Commissioners and Ambassadors abroad where these television channels are operating so that those Governments are also informed that these satellite channels are an antithesis to our morality, our culture, and are affecting the sensibility of our people. This is the initiative we had taken last month. Somebody also mentioned that some big media basons came. Well, media barons, if they come, we do not know whether they are barons or knights or dukes or counts. Newspapers give all sorts of titles and sub-titles to various people. And if such "barons" come, it is totally private. But, as far as Rupert Murdoch is concerned, he did come. I had occasion to meet him in my office and we did exchange pleasantries. When he called on the Prime Minister, he was told-a press note has also come outby the Prime Minister very specifically and categorically that some of the programmes which were coming were appreciated and that they were not in consonance with our culture and social ethos. And I think he has got the message and his reaction also came out in the newspapers.

Regarding agricultural programmes, I have already mentioned about their frequency, duration, and contents.

There was another question on the decline in viewership of the Doordarshan news. Here is an item from the Sunday Times of 13th February. It is not a Government newspaper at all. was a questionnaire on 'Welcome half-anhour'; it was about the news. It showed that 91 per cent watched the Doordarshan news, 24 per cent watched the BBC news and 78 per cent welcomed the idea of the extended news duration to half-an-hour. The next question was: "Do you watch the evening news?" In reply to question, 93 per cent said, "Yes" 7 per cent said, "No". The next question was: "On which channel do you watch the news?" The reply was, 91 per cent "on Doordarshan" and 24 per cent "on BBC". The third question was: "Was it a good idea to extend it to halfan-hour?" In reply to this, 78 per cent said, "Yes", 19 per cent said, "No", 3 per cent said, "Can't say"...

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ): Was this the survey done after 1st February when the form at was changed and the time was extended? I believe you are quoting the news item of 13th February which was the latest survey.

SHRI K. P. SINGH DEO: Yes, And as far as the visual content of the news bulletins is concerned, at the moment, we are carrying about 20 to items and we are even trying to get the paperless news which means three segments get synchronised, like in the case of the BBC and other advanced countries, so that when the news reader visual. is saying something, the same which he or she is describing. thereby having audio-visual synchronisa-So, the moment that is acquired, we shall see to it that there is no cause for criticism on the synchronisation taking place on visuals not being enough in our news contexts.

I also mentioned about the credibility which some of the Members had raised. The relevant credibility and instant news reporting was witnessed at the time of the Latur and Hazratbal incidents. It is our constant endeavour to maintain such instant reportings. And such occasions

when it has to be criticised for being late or for not being relevant or for not being timely will be minimal. I cannot say that it will be removed totally because. Madam, Doordarshan does not have staff reporters like other organisations where they are spread throughout the country. We depend on various news agencies as well as the All India Radio. So. Doordarshan still does not have manpower of its own and it has to depend on certain agencies. But in spite of various constraints, it is doing a very commendable job. Especially at the time of bomb blasts, it was Doordarshan and All India Radio which, through each bulletin, tried to keep the people informed of the exact facts so that panic did not set in. This was also commented upon by the Maharashtra Government and others. Doordarshan is improving. It is trying to streamline and increase its efficiency.

Many Members spoke about the Doordarshan coverage, of it being partisan to the Congress Party or the ruling party. I have figures with me for the year 1993 and for the months January, February and March of 1994. I think it will be much better if I give the latest figures.

In January, the Congress Party got it is in terms of lines—606, BJP 115, Janata Dal-National Front 51, CPM 38, CPI 18, National Conference 19 and others 50.

SHRI M. A. BABY (Kerala): Will the Minister please explain ... (interruptions)...

SHRI K. P. SINGH DEO: I am not yielding.

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ): The Minister is not yielding, Let him finish. It is already 7.10 p.m.

SHRI K. P. SINGH DEO: In February, the Congress Party got 161, BJP 177, Janata Dal-National Front 80, CPM 47.

In March, the Congress Party got 533, BJP 172, Janata Dal-National Front 138. CPM 96, CPI 58 and others 88.

I will leave the matter to the wisdom of the House to say whether Doordarshan has been partisan to the Congress Party and blacked out the Opposition parties. I have given the figures.

## [The Vice-Chairman (Shri V. Narayana-Samy) in the Chair]

I have spoken about film certification. Then, some Members spoke about the telecast of Hero Cup match. After two hours of debate which you had graciously initiated. after hearing the Ramayanam, if you ask me who Sita is, I will have to repeat the entire story. The fact is that every country in the world, whether it is the United States or India or Japan or the Great Britain or the Soviet Union, has a prescribed law, has a prescribed route in accordance with which permission is granted to others. At that time. Doordarshan felt that it could not agree to something which was totally against the constitution, against the law of the land, whether it is the archaic Telegraph Act, 1885 or the Wireless Act, 1830. It was commented upon by the foreigners who came here as invitees and who had a 1215 AD Magna Carta and who said that our laws were archaic. They had the gumption and audacity to say that we were archaic. If one looks at the US law, it was only two years vounger than ours. Ours was 1885 and theirs was 1887. Even when our Constitution came into force, these laws were accepted without any change. Both the Houses of Parliament, in their wisdom, have not thought it fit to amend Even though some sections were amended, the laws still hold good. It was th's which prompted Doordarshan to stick to its principle and to say that it would not surrender the sovereignty of the motherland. But it was compelled by the Court to co-operate with the foreign multinationals. It was in deference to the wishes of the Court that Doordarshan had done so. And because these points were raised, two of my young officers are still facing the contempt of court proceedings. I wish I had known at that time, and then I would have put myself in such a position that I would have also faced the contempt charge, rather than

agreeing to the surrender of the sovereignty of our motherland. I think. Doordarshan did the right thing opposing an illegal, unconstitutional thing, And it was only the courts which compelled them to co-operate with a foreign multinational. And it raised a lot In this entire thing, acrimony. am only worried, Sir, the World Cup coming in 1996. and even now the vested interests have started а canard You must against Doordarshan. know the facts that the Doordarshan Information & Broadcasting Ministry has got nothing to do with either World Cup or with Transworld or Worldtel or anything. If anyone wishes to come to this country to telecast, he has to take permission from the Ministry of Communications. He has to take permission from the Finance Ministry for exemption for his equipment and to take it out as TBRE-Tourist Bag Re-entry Permit. The I&B Ministry does not come into the picture anywhere. If the Home Ministry, Defence the Ministry, Finance Ministry and the Communications Ministry want to permit any foreign party to come, they are at liberty to do so. That is what the law says. They do not have to consult the I&B Ministry. But if they consult the I&B Ministry, the I&B Ministry will not be a party to any illegal act because then the I&B Ministry will place it on record in Parliament, and we will bring it to the notice of the Government that it is an illegal thing to allow any foreign party to come and uplink from India when the law, the Constitution and the Allocation of Business Rules specifically mention that it is only the Government which can uplink. Till now there is no law in this country allowing anyone other than Doordarshan to uplink. I just wanted to put record straight. And I do hope that the World Cup, 1996, will be held in India. India will be the host, and it will telecast. We, including myself, would like to see 1996 World Cup, and I am sure that all the sister Ministries and the nodal Ministry, the Sports Ministry will have the way for that so that all the Indians can see it. But please do not bring a red herring known as Doordarshan Θľ I&B Ministry, The I&B Ministry

nothing to do with this. The world rights have been given by the Committee to Worldtel. They are most welcome to have any agreement. And the I&B Ministry is not even in the mailing list. Neither the I&B Ministry would like to know what the contract is and for how much money and in which foreign bank they money is going to be deposited. We are not wanting to do. It is not the job of the I&B Ministry. I placed all these Hero Cup material in Parliament during the Winter Session of Parliament. I do hope somebody will pick up those facts and enquire as to what happened in CCB because Doordarshan still has not been paid Rs. 50 lakhs. And still it is facing the contempt of court proceedings.

श्री जगदीक प्रसाद माण्डर : बहुत ही गया। ठीक है ।

श्री के. पी. सिंह बोद : अभी बहुत है, भाई । आपने तो बहुत सवाल पूछे हैं । अभी नारायाणसामी जी का तो सवाल ही नहीं आया है ।

Regarding the increase in duration of evening National News

..(व्यवधान)...आप लोग तो कह दंगे। यह सब अखबार में निकलेगा।.. (व्यवधान)...

I must give you an adequate reply. नहीं तो एकतरफा निकलेगा। ..(व्यवधान)

Regarding the increase in duration of evening National News bulletin to half an hour, I have already mentioned it. About the repeat telecast of one Tamil film four times, a point made by you, Mr. Vice-Chairman, Sir, as per the schedule of programmes drawn for Doordarshan Channel-4 on which inter-alia Tamil programmes are also telecast, a feature film telecast on Monday at 5 p.m. is retelecast on Wednesday at 12,30 p.m. Similarly, a Tamil film telecast on the first and third Fridays of the month at 5 p.m. is repeated on the first and third Saturdays at 12.30 p.m. Sir, here some Members say that we must repeat the classics, something like the Surabhi, and the Discovery of India. There are others who 27-20RSS/95

ask: "Why are you showing old films? You must show new films everyday." When the BBC shows First World War movies, the war scenes the First of World War and the Second World War, good. they are considered If Doordarshan shows anything which is years' old, which is a classic, it is criticised. There are Members like some of us who would like to see some of the old classics—some of our youngsters would like to know our heritage and see some of the old films. So, Doordarshan is actually in a Catch-22 situation. If it shows old movies as a repetition, are criticised and if they do not show, they are again criticised. Either they are criticised. Heads I win; tail you lose. So, the film in question was Guru-Shishya and was scheduled for telecast on 18th February. Due to State mourning, the film was actually telecast on 19th February at 12.30 p.m. Due to non-availability of the Tamil feature film scheduled to be telecast on 31-2-94, above-mentioned film was re-telecast Monday, 21-2-94 at 5 p.m. Since Monday feature film was to be repeated on Wednesday, the said film was again telecast at 12.30 p.m. on the 23rd. That is how the same film was shown four times. I have also replied to you and I am sure you received my reply.

You had also mentioned about the delay in clearance of the titles of newspapers and periodicals. In certain cases, it takes two to three years. That is what you mentioned. Sir, under the present Registration of Books Act of 1867, it is mandatory for a publisher to have the title of his paper or periodical cleared from the Press Registrar, that is, Registrar of Newspapers in India-RNI. Once the title is cleared by the Press Registrar, it is treated as the property of the owner/publisher and the same title cannot be issued in favour of others. At present, over two lakh titles are blocked. Therefore, at times, the title proposed by a publisher is not available. In such cases, the publisher is informed of the non-availability of the title and he is asked to suggest an alternative title. This process usually delays the matter as more than one back reference has to be made. Moreover, all such applications for title clearance are necessary to be routed through the concerned District Magistrate who is not under the I&B Ministry. He is under the respective State Government. which also sometimes adds to the delay. Title clearance process in the office the Registrar of Newspapers in India has been computerised. In case the title available, it is generally cleared without any delay. Delay occurs only when the title is blocked and correspondence has to be entered into with the publisher. require two hands to clap. I am saying that we are totally perfact or that there is no delay at our end. But delay is also caused at the other end therefore, to blame the Ministry for all the delay will not be very fair. Next point was about unhappiness over the functioning of the Field Publicity Units. In fact, my distinguished prede Mr. Upendra, also referred to the predecessor, Publicity Units. Some other Members also said that three years before they were very good and now they are not so good and that there is a lot to be desired in that. I quite agree. There is always scope for improvement and we feel that the Field Publicity Unit is a very potent organisation which, in my own perception, is more potent than even Doordarshan and the All India Radio because it is a communication. Neither the AIR nor Doordarshan is two-way. Field publicity has interaction communication with the people and we are trying to make it more effective. The last one was in your own home State, in Pondicherry, where His Excellency the Governor and you were present and they are doing a very fine job. They have done some Sadbhavana Samaroh in many the States. A colleague of mine in the Lok Sabha, who does not belong to ruling party, wanted them to stay back in Hassan. Even after one week, wanted them to stay back for another four days. Therefore, we allowed them This was because stay back there. wanted them and their programmes there.

Therefore, Sir, they are improving. We will try to equip them with the wherewithal. Here, I would like to assure

my distinguished predecessor, Mr. Upendra. He said that we should see to it the leaner and the smaller it is, the more efficient is the fighting machine. This is exactly what we are trying to do. At the ground level, at the cutting-edge level, we are trying to bring about more hesiveness so that we can share each other's resources and make it into a more mobile, effective and efficient thing at the ground level. Wherever necessary, will review it. I can assure him that we will review this thing and see as to how best we can pool our resources to make it into a more efficient organisation.

Mr. Vice-Chairman, Sir, you mentioned about Shri Sivaji Ganesan. He is a great actor. He had been a Member of this House. He has been my colleague. We have all great respect for him. Why only the South? The entire film world has great respect for him. But the fact is, the Government does not Jecide to who is going to be the Chief Guest. In this case, it was neither the Bengal Government, nor the Government of India. Therefore, there is no question of any pressure or pull. There was no question of any pressurisation as such. Film Federation of India--traditionally-is consulted in regard to the Chief Guest at an International Film Festival. Once they decide and intimate the Ministry, the Ministry writes a D.O. letter to the person concerned, inviting him. In the case of Shri Sivaji Ganesan, you are very right, Sir, that his name was proposed. But when he declined to come, there was a time-gap. Then, the Film Federation of India took a different decision. In the interim period, unfortunately or fortunately, some Press statements appeared which vitiated atmosphere. The West Bengal Govern-Later on, they ment also wrote to me. withdrew that letter because they realised that neither the State Government nor the Central Government had any role to play, barring accepting the recommendation of the Film Federation of India and writing a D.O. letter to the person concerned. This was what was done. Therefore, Sir, there is no disrespect meant to Shri Sivaji Ganesan either by the West Bengal Government or by

the Central Government. It is the total prerogative of the Film Federation of India to decide as to who the Chief Guest is going to be.

Sir, in regard to your point about A.I.R. Pondicherry, we are apprading it from 1 KV. to 20 KV.-Medium Wave, I would be ready in 1995-96. I am sure, Sir, you would be there for the inauguration.

I would now like to mention about the Budget. In regard to the shortfalls, the hon. lady Member, who initiated the debate, mentioned about the Report of the Standing Committee. In 1992-93, there has been a shortfall. We admit it. But in respect of 1993-94, the total Budget was Rs. 388.32 crores. Out of this, Rs. 360.54 crores were from the Commercial Revenue Fund of Doordarshan and A.I.R. There was a shortfall of Rs. 47.23 crores in the utilisation of the budgetary provision in the case This comes to 23.6 per cent. In the case of Doordarshan, there was a marginal excess of Rs. 0.18 crores. On the whole, in respect of Demand No. 56, the shortfall was Rs. 47.05 crores. This comes to 22.61 per cent of the budgetary provision. The reasons for the shortfall in the utilisation of the sanctioned Budget Grants were :- this was reviewed and that is how we could say-firstly, defective formulation of the schemes leading to delayed approvals. Then, delays in acquisition of project sites as the land has to be acquired through the revenue authorities of the State Governments. delays in civil construction works 518 the tendering procedure for the award of work has to be followed, delays after award of contracts due to remoteness of areas and disturbed conditions, delays inherent in the purchase procedures in regard to purchase of equipment and delays in supply of equipment and delays by the suppliers-and I have told you that there are only two companies in India. Now we are trying to get over it. I will tell you the steps we have taken.

Further, the Ministry did not have the powers to sanction group A posts, which you very kindly mentioned, Sir, which many other Members also mentioned, which my distinguished predecessor also knows. The Ministry had powers to sanction only up to group D, C and B posts, till he was

Minister. Now, composite proposals involving group A posts and group B, C and D posts have to be referred to the Ministry of Finance. The delay in sanctioning of the posts is one of the main reasons for the shortfall in util zing the revenue budget. The power to sanction group B C and D posts has since been withdrawn by the Ministry of Finance on 28th March 1994. So, I hope I will be able to meet the deadline in 1995-96. My project will be ready, but it may not start because without human resources I cannot start. All the proposals for creating Plan posts will have to referred to the Ministry of Finance, and any delay in the creation of these posts can have an adverse effect on the investment already made on the installation of the main items. As delays in site acquisition has been a major factor in the delayed implementation of sanctioned projects, the Ministry has decided to allow AIR and Doordarshan to acquire sites in respect of schemes included in the Plan, and advance administrative approval for the schemes by the competent authority. So the major bottleneck in project implementation expected to be eliminated.

I must give a little inkling of what a competent authority is. There are certain projects which can be decided in the Information and Broadcasting Ministry. There are certain projects on which a representative each of the Ministry of Finance and the Ministry of Planning have to meet. The thing has to be circulated, and until that does not happen, this project cannot come up. That is how the Vijayawada and the Allahabad studios-for which the foundation stones were laid by my distinguished predecessor and the Prime Minister. respectively, in 1990-were held up. The Economic Finance Committee (EFC) had not cleared it till 14th September 1993. Now the EFC has cleared both of them. Even though there is no allocation in this year's budget. I can assure that sometime in the month of June we shall definitely start the Vijayawada studio in deference to the fact that Mr. Upendra was the I & B Minister. So also the Allahabad studio because after all, it was the former Prime Minister who laid its foundation stone. Now we have streamlined the thing as a result of the review. It has now been recognized that the system of project monitoring needs to be streamlined. Accordingly, the Zonal Chief Engineers have been instructed to review all the projects of AIR and Doordarshan within their jurisdiction on a fortnightly basis and report the status to the respective Engineers-in-Chief in AIR and Doordarshan. In respect of projects over Rs. 20 crores, a monthly review meeting is now being taken by the Secretary, I & B, on the last Friday of every month. These projects are reviwed on a bimonthly basis by the Minister of I & B.

Orders for equipment were being placed earlier on public sector undertakings only. and the PSUs, in return, purchased requisite equipment and components supplied them after integration to AIR and Doordarshan. In order to remove the delays involved in this process, AIR and Doordarshan are now being allowed directly import the equipment. This was done only recently. Till now I have been facing criticism on behalf of the I&B Ministry and Doordarshan because we were holding on to the hand of the public sector undertakings. They were not delivering on schedule and we were under presdistinguished sure—as my predecessor has said and my colleagues in both Houses from the States in which we have to meet the deadline have been savingbecause otherwise a lot of money gets lapsed and again there is critism. So we have allowed AIR and Doordarshan to import, in case the PSUs are unable to meet the deadline. In order to remove delays involved in the process, further it has been decided that in respect of prestigious project ... (Interruptions)

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): No, no. The Minister is going to conclude now.

SHRI K. P. SINGH DEO: For the Doordarshan Bhawan project at Mandi House the contract will be awarded on a turn-key basis. There was further delay. Three times it was started during Mrs. Gandhi's time when she was in the Information and Broadcasting Ministry. Now the work has started. These steps are expected to expedite project implementation and optimum utilisation of Plan

funds. If necessary, we will review it again and take corrective steps.

The main point was on the Prasar Bha-The Prasar Bharati Bill, as you know, Sir, was introduced by Shri Upendra when he was the M.I.B. It was passed by both the Houses and it received Presi-But certain amendments dent's assent. had to be brought because there was a lacuna that the people who were to join the Prasar Bharati had certain misgivings. Therefore, my distinguished predecessor, Shri Ajit Kumar Panja gave an assurance in 1992 that the Government would consult the leaders of political parties as well association and then bring it again. We completed it in December. The government is seriously considering it. As the hon. Member, Mr. Upendra realises it as an after-thought after four vears, the situation in the country does compel us to take a look at the various provisions of the Bill. Therefore, the Government is considering the various ramifications and implications of the Bill. I am hopeful that once that study is over, I shall be able to bring the Bill to both the Houses of Parliament.

Sir, I have answered the point about the Central Board of Film Certification on the 11th of May. That is only a few days back. As a result of the discussions held in this House and in the other House, we are having a meeting. We will be taking the views of the hon. lady Members also to make it more stringent and more effective. There is a Bill pending in this House. I do hope that the hon. Members and the Chair would help me in getting this Bill passed as soon as possible.

Sir, regarding Doordarshan, the satellite chanels, the onslaught and the invasion, I would like to say that it was not a kneejerk reaction at all, unlike what respected Shir Gujral and some other Members said. The fact is that our scientists in the ISRO had five transponders meant for the I&B Ministry, which were lying idle since January, 1993. The Space Department which had invested the money, kept on pressing the Information and Broadcasting Ministry and even complained that the Information and Broadcasting Ministry was not utilising

those five transponders which had been earmarked for it. Therefore, the I&B Ministry only responded to that there were utilisation five transponders. That is how the Metro Hour, later the Metro Channel and then six channels, that is the main channel and five other satellite-derived channels through INSAT-2B, came into being. We were willing to commit mistakes because we wanted to try our technical competence about the signals generated by INSAT-2B on the five satellite channels. We wanted to try the marketability. That was the time when the ATC, the Air Time Committee resigned. We could not afford to lose the opportunity. So, we had no other way than to fall back on the Department.

When the Government at the Cabinet level had taken a decision regarding the allocation of time on the second channel, when the Air Time Committee resigned and went away there was nothing else to do, but to fall on another Committee. That Committee we may or may not have but we tried to keep most of the recommendations in that background. When we were about to do it on the 15th of August, there was this court case which I quoted and which has just now been vacated by the Supreme Court. Now, we will have scheme and bring it into operation so that the six satellite channels are fully utilised. The total time will be 14,400 hours per year or 44 hours per day.

My distinguished predecessor, Mr. Upendra, wanted to know if it was true that with half the capacity of the CPC and other production centres, they are not being utilised. The Courts have bound the hands of the Doordarshan. They can only commission, sponsor, resource and produce in CPC. Therefore, there will be an idle capacity. When we have 14,400 hours, it is not that the Doordarshan is going to produce the software. Doordarshan is providing platform for 90 crore Indians to produce that. Any talented person from the FT II from Jamia Milia or from any other institute will get the chance. The efficacy and the quality of the success of it will depend upon whether he can get sponsors or advertisers or whether his viewers will accept reject him. Ι will give you one instance.. Last year when we

this started channel in an experimental way, we brought a film called Dallas ran for 12 years in the United States. That Dallas flopped here in 12 weeks. So Dallas had to go back. So, ultimately it is the viewers who will judge what the quality is, whether it is good, bad or indifferent. It is not K. P. Singh Deo or Bhaskar Ghosh or R. Basu that are going to matter tangibly, because ultimately it is the viewers who have been accepting the Doordarshan programmes during the last one year in spite of the challenges in spite of so many beams coming into India, in spite of High Court cases, in spite of Supeme Court cases being tried. Still Doordarshan has earned Rs. 17 crores more of revenue than what it earned last year. At the same time it has done a number of regional programmes which are all there in the Annual Report. I do not wish to repeat and waste the time of the House.

On the question of imposition of Hindi I had given answers here in this House and in the other House. Two hon. Members from Tamil Nadu had asked it. Actually the programmes are for 15 minu-Tamil tes more than the Hindi programmes as far as Madras is concerned. There are Hindi programmes only during the news time. in the prime time it is the Tamil programmes. Therefore, it is not correct to say that there is imposition of Hindi or that Hindi imperial om is going on. fact in Madras itself it is 15 minutes more. I have given a categorical assurance that after May, the Tamil programme content is going to increase by two and half-an-hour more. So, now it will be two hours fortyfive minutes more than the Hindi programmes. On distance education, we would like to utilise it. We are already in touch with the UGC, but not with NCERT. As soon as we have more channels we have more flexibility of action. When we have channels, then the demand for different types of programmes will be considered. Then we can consider the demand of one channel for culture, one for literature, one for Parliament, one for this and one for that. My distinguished predecessor had only one channel to play around. I know he must have had a harried time here in I am more fortunate both the Houses. than he was since I have at least eix chan-

nels. We are able to meet some of the demands. Now, when we have twenty channels and once the Government takes a considered view on Prasar Bharati, what shape it will take and when the satellite channels will be handed-over, whether the main channel will be handed over and whether the Doordarshan will be a public corporation, when all these things are decided, we will meet all the points that are being raised now. Sir. let me also assure you-which has also come in the print—that there is no bureaucratic or political interference either in the news or in the programme. Perhaps, you may like to see INDIA TODAY, the latest issue They have gone into the entire gamut of it. Now, at least more professional outlook has come into Doordarshan. There is appreciation of Doordarshan programmes only in this country but outside which I had mentioned earlier. Therefore, things are turning. Please give us sometime. The CNN also took long time to reach the place of eminence during the Gulf War. We have not even completed seven months of service in satellite signals from Insat-IIB. If you ask a baby who has not yet started crawling to start running like Ben Johnson it is asking for the impossible.

As for as telecasting of Australia cricket tournament at Sharjah is concerned. in Doordarshan fact. had requested WorldTel for telecasting rights of the tournament, as soon as it was known that India was going to participate. However, the right holders, WorldTel did not respond. Finally, we had to take only the highlights. That is why live telecast of the tournament was not given. We cannot show anything and everything where we do not have T.V. rights; otherwise we will be facing the Supreme Court and High Court. I have tried to meet most of the important points made by many hon. Members. I must once again compliment them and thank them for their constructive suggestions. I accept them in letter and spirit. I will discuss them with my officers and see that whatever is practical and what is possible is done and we will try to keep their words of wisdom in our mind.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Mr. Minister, I think you have covered most of the points raised by Members. You have answered them elaborately.

SHRI K. P. SINGH DEO: I must respond to the point made by Shri I. K. Guiral. He said, "What does the future hold for Doordarshan?" Sir. Doordarshan was there yesterday. Doordarshan is there today. Doordarshan will there tomorrow and in future also. What is happening is that on the information highway telecommunication television are getting not only closer-as Mr. Upendra has said-but they are also becoming an integral part. Today, by fibre optics, by a single strand, you will have telephone, teleprint, radio, television. It is a mind-boggling activity. Our engineers are on to it. They are applying their minds as they have done for digital compression. I am very proud of engineers of the AIR and Doordarshan. They have done a magnificent job in 1976, in 1982 and 1987. They are doing a magnificent job today also. Even with more resources, European engineers have not succeeded whereas our engineers with very little resources are doing the job with a lot of confidence. Please give us sometime and we will deliver the goods. Thank you, Sir.

SHRI HIPHEI: I am glad to hear from the Minister that a lot of improvements have been made by the I&B Ministry. But my State, Mizoram, seems to be unaffected by those improvements.

SHRI K. P. SINGH DEO: We are coming to Lunglei.

SHRI HIPHEI: Today, we have one All India Radio station in Aizawl, the capital of Mizoram. But that station cannot be heard by the rural people. So, I would like to request the Minister to provide two more AIR stations in M'zoram because it is a hilly terrain. It is very difficult to hear. That is one point.

SHRI K. P. SINGH DEO: In the North-East, buildings and equipment are ready but without staff. I cannot open it.

SHRI HIPHEI: Recently I had been to my native place Salha. There I saw on the T.V. one announcer reading the news. There was some dispute. The picture was not clear. The voice was not clear. The sound was not clear. Some said, "Is a human being reading the news or is a horse galloping?" I would like to know from the Minister whether he is going to improve these things.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): The Minister said that he would be visiting your State and he would take steps to improve it.

SHRI P. UPENDRA: Mr. Vice-Chairman,.....

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): He has elaborately answered all the points raised by Members.

SHRI P. UPENDRA: We have given a number of suggestions regarding the revamping of the other units, not only the Radio and Doordarshan. Let him respond to that. What is he going to do?

SHRI K. P. SINGH DEO: Sir, some very important suggestions were made by Mr. Upendra. I would like to say that we shall definitely analyse the suggestions regarding the revamping of the media other than the electronic media.

श्री शारदा महन्ती (उड़ीसा): महिदय, दूर-दर्शा में जो संसद् समाचार दिखाते हैं उसमें हम लोग हाउन्स में किसी अहम मृद्दे पर बोलते हैं लेकिन यह आता है कि अमुक सदस्य ने यह मृद्दा उठाया। हम लीग जो मृद्दा उठाते हैं उसके बार में नहीं बोलते हैं। दूसरा मेरा कहना यह है कि सदस्यों के नाम भी गलत बोलते हैं जैसे हमारे सदस्य हैं प्रभात क्यार सामन्तराय उनकी परबत सामतराय तोलते हैं। मंत्री क्या इसको ठीक करेंगे?

SHRI K. P. SINGH DEO: Sir, he is from Orissa. I am also from Orissa. Why is he speaking in Hindi (Interruptions). I have no objection if he speaks in Oriya. Even if he abuses me, he can do so in Oriya.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): No. The other Members would also have to know what he speaks.

SHRI SARADA MOHANTY: In the Parliament News which is being telecast on Doordarshan, the news leaders only take the names of the honble Members who raise different issues in the House, but the subjects on which they speak are never referred in the news.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Mohantyji, you cannot speak in Oriya. (Interruptions).

SHRI K. P. SINGH DEO: Here, you want unshackling from the controls of bureaucracy and politicians. At the same time, do not want me to interfere with the news and ask them to mention such and such name Whatever parliamentary reporting is done is on the basis of the recommendations of the Geeta Mukherjee Committee. She is a distinguished member of the Consultative Committee of the Ministry of I & B. If there have been some aberrations, there is nothing that we can do, Sir.

SHRI HIPHEI: He has not replied to my question, Sir.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): The Minister has said that he will come to your State to solve the problems.

Now, the discussion on the working of the Ministry of Information and Broadcasting is over. We shall take up the discussion on the working of the Ministry of Rural Development Smt. Mira Das. DISCUSSION ON THE WORKING OF THE MINISTRY OF RURAL DEVE-LOPMENT

SHRIMATI MIRA DAS (Orissa): Thank you, Mr. Vice-Chairman, for giving me this opportunity. I think it would be better if I make my speech tomorrow. So, I may be permitted to continue tomorrow.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY) : All light. The

discussion on the working of the Ministry of Rural Development will continue tomorrow.

Now the House is adjourned till 11 a.m. tomorrow.

The House then adjourned at fifty-three minutes past seven of the clock till eleven of the clock on Friday, the 29th April, 1994.